Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.07 Decision

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Jan/202021/4 dated 12.02.2021 (PART – I) (actually held on 26.02.2021, 12.03.2021 and 12.05.2021) for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT (Online Meeting dated 12.05.2021) and Shri Rajbir Sharma, Jt. DGFT (Meeting dated 26.02.2021, 12.03.2021 in Room No.4 and 11, Udyog Bhawan, New Delhi)

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
1	Shri Shaish Kumar, Technical – 1	Consultant
2	Shri D.N. Mathur, Technical – 2	Consultant
In attendance		
1	Shri Ajay Kumar, Deputy Director	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the minutes of earlier meeting No. 7/82-ALC4/2020 dated 04.12.2020 (actually held on 04.12.2020, 16.12.2020 and 24.12.2020).

ONLINE CASES

	Case No.:56/7/82-ALC4/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00551/AM20/	RLA File :07/24/040/00107/AM20/	Lic.No/Date:0710115314 21.08.2019	
1	**Decision:** The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Complete and balanced chemical reaction, molecular weight and % yield on molar basis.** (ii) **Justification for low yield.** (iii) **Production – Consumption data duly certified by GST.**			

2	**Case No.:31/13/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00874/AM20/	RLA File :34/24/040/00223/AM20/	Lic.No/Date:3410045650 27.11.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

3	**Case No.:32/13/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00875/AM20/	RLA File :34/24/040/00205/AM20/	Lic.No/Date:3410045651 27.11.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

4	**Case No.:44/13/82-ALC4/2019**	Party Name:BALAJI AMINES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00887/AM20/	RLA File :31/83/040/00117/AM20/	Lic.No/Date:3110067616 02.12.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
N-METHYL-2-PYRROLIDONE	1 kg	1	METHANOL	0.370 kg
		2	AMMONIA ANHYDROUS	0.160 kg
		3	GAMMA BUTYROLACTONE	0.885 kg

RA may take appropriate action as per the decision of Norms Committee.

5	**Case No.:104/13/82-ALC4/2019**	Party Name:MENTHA & ALLIED PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00947/AM20/	RLA File :05/24/040/00601/AM20/	Lic.No/Date:0510413159 01.01.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Complete chemical name structural formula.
(ii) COA of import item from foreign supplier.
(iii) COA of Export Product from manufacturer.
(iv) Last two years Production / Consumption data duly certified by GST.

6	**Case No.:112/13/82-ALC4/2019**	Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00955/AM20/	RLA File :05/24/040/00616/AM20/	Lic.No/Date:0510413195 03.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
SCLAREOLIDE	1 kg	1	SCLAREOL	1.29 kg

RA concerned may take further necessary action as per above decision of NC.

7	**Case No.:140/13/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00983/AM20/	RLA File :34/24/040/00267/AM20/	Lic.No/Date:3410045769 07.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

8	**Case No.:141/13/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00984/AM20/	RLA File :34/24/040/00263/AM20/	Lic.No/Date:3410045770 07.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACETONE	1 kg	1	BENZENE	0.522 kg

RA concerned may take further necessary action as per above decision of NC.

9	**Case No.:176/13/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01019/AM20/	RLA File :34/24/040/00304/AM20/	Lic.No/Date:3410045794 17.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

10	**Case No.:189/13/82-ALC4/2019**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01032/AM20/	RLA File :07/24/040/00245/AM20/	Lic.No/Date:0710116038 17.01.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 7/82-ALC4/2019, dated 06.09.2019 against Advance Authorization No. 0710113895 dated 25.09.2018, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	CALCIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID - ANY GRADE	0.560 kg
			2	CALCIUM GLUCONATE	0.686 kg
			3	CALCIUM CARBONATE	0.310 kg
2	FERROUS LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	1.028 kg
3	MAGNESIUM LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	1.19 kg
4	ZINC LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	0.990 kg
5	MAGNESIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID - ANY GRADE	0.390 kg
			4	GLUCONO DELTA LACTONE	0.617 kg
6	CALCIUM LACTATE	1 kg	1	LACTIC ACID – ANY GRADE	0.922 kg
			3	CALCIUM CARBONATE	0.50 kg

RA concerned may take further necessary action as per above decision of NC.

11	**Case No.:3/2/82-ALC4/2020**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01037/AM20/	RLA File :03/94/040/00715/AM20/	Lic.No/Date:0310834342 20.01.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) **Exact chemical name of export product.**
(ii) **Past production consumption of raw material for two years duly certified by GST.**

12	**Case No.:9/2/82-ALC4/2020**	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01043/AM20/	RLA File :03/95/040/01033/AM20/	Lic.No/Date:0310834414 23.01.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Specific item of import and export.
(ii) COA of export product.
(iii) COA of import item from foreign supplier.

13	**Case No.:27/2/82-ALC4/2020**	Party Name:KLJ PLASTICIZERS LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01061/AM20/	RLA File :05/23/040/00417/AM20/	Lic.No/Date:0510413496 31.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
TRI ETHYL CITRATE (TEC) (PACKED IN 400 NOS. OF HM-HDPE DRUMS MADE OF HDPE GRANULES (3,400.000 KGS. WITHOUT WASTAGE)) (EACH DRUM SHALL WEIGHT 8.5 KG AND STORAGE CAPACITY 250.000 KGS.)	1 kg	1	CITRIC ACID	0.726 kg
		2	DENATURED ETHYL ALCOHOL	0.526 kg
		3	HDPE GRANULES (TOTAL WEIGHT = 3,570.000 KGS.)	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

Case No.:84/2/82-ALC4/2020	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01118/AM20/	RLA File :03/95/040/01121/AM20/	Lic.No/Date:0310835077 26.02.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.
1	Atorvastatin Calcium Tablets USP 10mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 629.53kgs, Sr. No. 2 is 3486.56kg, Sr. No. 3 is 990.08kg, Sr. No. 4 is 634680 Nos., Sr. No. 8 is 634680 Nos.)"	1 Number Tablet
2	Atorvastatin Calcium Tablets USP 10mg (Pack Size 1000 tabs) (Net wt. of Import Sr. No. 1 is 157.38kgs, Sr. No. 2 is 871.62kg, Sr. No. 3 is 247.52kg, Sr. No. 5 is 14280 Nos., Sr. No. 9 is 14280 Nos.)"	1 Number Tablet
3	Atorvastatin Calcium Tablets USP 20mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 787.01kgs, Sr. No. 2 is 4374.12kg, Sr. No. 3 is 1241.46kg, Sr. No. 4 is 396720 Nos., Sr. No. 8 is 396720 Nos.)"	1 Number Tablet
4	Atorvastatin Calcium Tablets USP 40mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 1836.07kgs, Sr. No. 2 is 10169.51kg, Sr. No. 3 is 2887.80kg, Sr. No. 4 is 462770 Nos., Sr. No. 8 is 462770 Nos.)"	1 Number Tablet
5	Atorvastatin Calcium Tablets USP 80mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 1049.18kgs, Sr. No. 2 is 5839.10kg, Sr. No. 3 is 1656.89kg, Sr. No. 6 is 132220 Nos., Sr. No. 8 is 132220 Nos.)"	1 Number Tablet
6	Atorvastatin Calcium Tablets USP 80mg (Pack Size 1000 tabs) (Net wt. of Import Sr. No. 1 is 786.90kgs, Sr. No. 2 is 4379.40kg, Sr. No. 3 is 1242.69kg, Sr. No. 7 is 8925 Nos., Sr. No. 10 is 8925 Nos.)"	1 Number Tablet

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Sl. No.	Import Item	For export of 1 Number Tablet (All Qty. in mg)			
		10 mg	20 mg	40 mg	80 mg
1	Atorvastatin Calcium Propylene Glycol Solvate USP	11.241	22.483	44.965	89.931
2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	61.038	122.508	244.170	488.340
3	Calcium Acetate	17.333	34.770	69.336	138.672
4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy			
5	250cc Rnd White 53/400 Hdpe Sclair 58a (Plastic Bottles 250CC white HDPE Round 38mm)				
6	Plastic Bottles 120CC white HDPE Round 38mm				
7	1500cc Round Extrusion 89/400 Neck White (Plastic Bottles 1500CC white HDPE Round 38mm)				
8	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM-400 Blue CR)				
9	Blue 53mm Pp Cap Lp-E & Triseal F217hy (Plastics Caps/Closures PP 53MM-400 Blue PP)				
10	CC8940AFS837 WHITE PP551 CT 89 400SP (Plastics Caps/Closures PP 89MM-400 White Plain)				

RA concerned may take further necessary action as per above decision of NC.

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Case No.:135/2/82-ALC4/2020	Party Name:MANGALAM DRUGS AND ORGANICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01169/AM20/	RLA File :03/95/040/01164/AM20/	Lic.No/Date:0310835580 20.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
LUMEFANTRINE	25000.000 kg	1	2,7-DICHLORO-A-' (DIBUTYLAMINO) METHYL -9H-FLUORENE-4-METHANOL (DBA)	21727.50 kg
		2	4-CHLOROBENZALDEHYDE	8690 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:141/2/82-ALC4/2020	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01175/AM21/	RLA File :03/95/040/01215/AM20/	Lic.No/Date:0310835591 11.04.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.
1	Atorvastatin Calcium Tablets USP 10mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 406.67kgs, Sr. No. 2 is 2252.30kg, Sr. No. 3 is 639.59kg, Sr. No. 4 is 410000 Nos., Sr. No. 8 is 410000 Nos.)	1 Number Tablet
2	Atorvastatin Calcium Tablets USP 10mg (Pack Size 1000 tabs) (Net wt. of Import Sr. No. 1 is 2733.21kgs, Sr. No. 2 is 15137.42kg, Sr. No. 3 is 4298.58kg, Sr. No. 5 is 248000 Nos., Sr. No. 9 is 248000 Nos.)"	1 Number Tablet
3	Atorvastatin Calcium Tablets USP 20mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 1031.57kgs, Sr. No. 2 is 5733.37kg, Sr. No. 3 is 1627.24kg, Sr. No. 4 is 520000 Nos., Sr. No. 8 is 520000 Nos.)	1 Number Tablet
4	Atorvastatin Calcium Tablets USP 40mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 3967.56kgs, Sr. No. 2 is 21975.30kg, Sr. No. 3 is 6240.24kg, Sr. No. 4 is 1000000 Nos., Sr. No. 8 is 1000000 Nos.)	1 Number Tablet
5	Atorvastatin Calcium Tablets USP 80mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 2444.02kgs, Sr. No. 2 is 13601.90kg, Sr. No. 3 is 3859.65kg, Sr. No. 6 is 308000 Nos., Sr. No. 8 is 308000 Nos.)	1 Number Tablet
6	Atorvastatin Calcium Tablets USP 80mg (Pack Size 1000 tabs) (Net wt. of Import Sr. No. 1 is 793.51kgs, Sr. No. 2 is 4416.20kg, Sr. No. 3 is 1253.13kg, Sr. No. 7 is 9000 Nos., Sr. No. 10 is 9000 Nos.)"	1 Number Tablet

Sl. No.	Import Item	For export of 1 Number Tablet (All Qty. in mg)			
		10 mg	20 mg	40 mg	80 mg
1	Atorvastatin Calcium Propylene Glycol Solvate USP	11.241	22.483	44.965	89.931
2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	61.038	122.508	244.170	488.340
3	Calcium Acetate	17.333	34.770	69.336	138.672
4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy			
5	250cc Rnd White 53/400 Hdpe Sclair 58a (Plastic Bottles 250CC white HDPE Round 38mm)				
6	Plastic Bottles 120CC white HDPE Round 38mm				
7	1500cc Round Extrusion 89/400 Neck White (Plastic Bottles 1500CC white HDPE Round 38mm)				
8	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM-400 Blue CR)				
9	Blue 53mm Pp Cap Lp-E & Triseal F217hy (Plastics Caps/Closures PP 53MM-400 Blue PP)				
10	CC8940AFS837 WHITE PP551 CT 89 400SP (Plastics Caps/Closures PP 89MM-400 White Plain)				

RA concerned may take further necessary action as per above decision of NC.

Case No.:171/2/82-ALC4/2020	Party Name:ADCOCK INGRAM LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01205/AM21/	RLA File :07/24/040/00011/AM21/	Lic.No/Date:0710116359 23.04.2020	

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Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 15/82-ALC4/2018 , dated 22.03.2019 against Advance Authorization No. 0710113282 dated 15.05.2018, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	SYNDOL TABLETS - (Paracetamol 450mg + Caffeine 30mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Colour Yellow 14037-1.632mg) (Para - 6750.000+Caff -450.000+ Doxy-75.000+Codeine - 150.000 Colour Yellow 14037-24.480 KGS) (No. of Tablets 15000000) BP/EP/USP/PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	1.632 kg
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
2	ADCO DOL TABLETS -(Paracetamol 450mg+Codeine Phosphate 10mg+Caffeine 45mg +Doxylamine Succinate 5mg+Colour Yellow Lake-4.56mg+ Colour Yellow WS-2.43mg)(Para-42750.000+Codeine- 950.000+Caff-4275.000+Doxy-475.000 Colour Yellow Lake-433.200 Colour Yellow WS-230.850 KGS)(No. of Tablets 95000000)BP/EP/USP/PH.EUR	1 million tablets	2.	Colour Quinoline Yellow WS (spectracol)	4.56 kg
			4.	CODIENE PHOSPHATE BP / EP / USP / PH.EUR	10.2 kg
3	BETAPYN TABLETS -(Paracetamol 450mg + Caffeine 50mg + Doxylamine Succinate 5mg + Colour Yellow 14037-1.848mg+Codeine Phosphate 10mg Tablets) (Para - 1125.000+ Caff -125.000 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	Do not match with MBF
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
4	PYNSTOP TABLETS - (Paracetamol 450mg + Caffeine 45mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Tablets (Para - 1125.000+ Caff -112.500 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:172/2/82-ALC4/2020	Party Name:ADCOCK INGRAM LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01206/AM21/	RLA File :07/24/040/00012/AM21/	Lic.No/Date:0710116360 23.04.2020	

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Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 15/82-ALC4/2018, dated 22.03.2019 against Advance Authorization No. 0710113282 dated 15.05.2018, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	SYNDOL TABLETS - (Paracetamol 450mg + Caffeine 30mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Colour Yellow 14037-1.632mg) (Para - 6750.000+Caff -450.000+ Doxy-75.000+Codeine - 150.000 Colour Yellow 14037-24.480 KGS) (No. of Tablets 15000000) BP/EP/USP/PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	1.632 kg
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
2	ADCO DOL TABLETS -(Paracetamol 450mg+Codeine Phosphate 10mg+Caffeine 45mg +Doxylamine Succinate 5mg+Colour Yellow Lake-4.56mg+ Colour Yellow WS-2.43mg)(Para-42750.000+Codeine- 950.000+Caff-4275.000+Doxy-475.000 Colour Yellow Lake-433.200 Colour Yellow WS-230.850 KGS)(No. of Tablets 95000000)BP/EP/USP/PH.EUR	1 million tablets	2.	Colour Quinoline Yellow WS (spectracol)	4.56 kg
			4.	CODIENE PHOSPHATE BP / EP / USP / PH.EUR	10.2 kg
3	BETAPYN TABLETS -(Paracetamol 450mg + Caffeine 50mg + Doxylamine Succinate 5mg + Colour Yellow 14037-1.848mg+Codeine Phosphate 10mg Tablets) (Para - 1125.000+ Caff -125.000 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	Do not match with MBF
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
4	PYNSTOP TABLETS - (Paracetamol 450mg + Caffeine 45mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Tablets (Para - 1125.000+ Caff -112.500 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg

RA concerned may take further necessary action as per above decision of NC.

19	**Case No.:187/2/82-ALC4/2020**	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01221/AM21/	RLA File :05/24/040/00016/AM21/	Lic.No/Date:0510414054 27.04.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Complete technical details as per Appendix 4E.

20	**Case No.:201/2/82-ALC4/2020**	Party Name:ALPHAMED FORMULATIONS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01235/AM21/	RLA File :09/24/040/00049/AM21/	Lic.No/Date:0910068698 29.04.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 6/82-ALC4/2020 , dated 13.11.2020 against Advance Authorization No. 0910067834 dated 25.07.2019, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty. Allowed in mg/tablet
BOLT ENERGY EFFERVESCENT TABLETS (Each Tablet Contains - Glucuronolactone 50 mg,Ascorbic Acid 300mg,Caffeine 50mg)	1 Number	1	Glucuronolactone	51.00
		2	Ascorbic Acid (Crystalline)	306.0
		3	Caffeine Anhydrous	51.00 mg
		4	Sodium Polyphosphate	50.0
		5	Sodium Hydrogen Carbonate	950.0
		6	Gin Fizz Micron Flavour	30.0
		7	Macrogol 6000	135.00 mg
		8	Monosodium Fumarate	2000.00

RA concerned may take further necessary action as per above decision of NC.

21	**Case No.:204/2/82-ALC4/2020**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01238/AM21/	RLA File :34/24/040/00396/AM20/	Lic.No/Date:3410046035 30.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:232/2/82-ALC4/2020	Party Name:ADCOCK INGRAM LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01266/AM21/	RLA File :07/24/040/00020/AM21/	Lic.No/Date:0710116421 06.05.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 15/82-ALC4/2018, dated 22.03.2019 against Advance Authorization No. 0710113282 dated 15.05.2018, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	SYNDOL TABLETS - (Paracetamol 450mg + Caffeine 30mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Colour Yellow 14037-1.632mg) (Para - 6750.000+Caff -450.000+ Doxy-75.000+Codeine - 150.000 Colour Yellow 14037-24.480 KGS) (No. of Tablets 15000000) BP/EP/USP/PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	1.632 kg
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
2	ADCO DOL TABLETS -(Paracetamol 450mg+Codeine Phosphate 10mg+Caffeine 45mg +Doxylamine Succinate 5mg+Colour Yellow Lake-4.56mg+ Colour Yellow WS-2.43mg)(Para-42750.000+Codeine- 950.000+Caff-4275.000+Doxy-475.000 Colour Yellow Lake-433.200 Colour Yellow WS-230.850 KGS)(No. of Tablets 95000000)BP/EP/USP/PH.EUR	1 million tablets	2.	Colour Quinoline Yellow WS (spectracol)	4.56 kg
			4.	CODIENE PHOSPHATE BP / EP / USP / PH.EUR	10.2 kg
3	BETAPYN TABLETS -(Paracetamol 450mg + Caffeine 50mg + Doxylamine Succinate 5mg + Colour Yellow 14037-1.848mg+Codeine Phosphate 10mg Tablets) (Para - 1125.000+ Caff -125.000 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	1..	Colour Yellow 14037 IH	Do not match with MBF
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
4	PYNSTOP TABLETS - (Paracetamol 450mg + Caffeine 45mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Tablets (Para - 1125.000+ Caff -112.500 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg

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RA concerned may take further necessary action as per above decision of NC.

23	**Case No.:278/2/82-ALC4/2020**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File , :01/82/050/01312/AM21/	RLA File :03/94/040/00077/AM21/	Lic.No/Date:0310836269 20.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CEFOTAXIME SODIUM STERILE	18500.000 kg	1	CEFOTAXIME ACID NON-STERILE	18296.50 kg

RA concerned may take further necessary action as per above decision of NC.

24	**Case No.:279/2/82-ALC4/2020**	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01313/AM21/	RLA File :03/94/040/00082/AM21/	Lic.No/Date:0310836283 20.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Clotrimazole & Betamethasone Dipropionate Cream USP 1%/0.05% (Pack Size 15gm) (0.643 mg Betamethasone Dipro equi to Betamethasone 0.5mg) (Net Wt. of Betamethasone Dipro micr USP is 9.106Kgs & Clotrimazole USP is 135.00 Kgs)	900000.000 Packs
2	Clotrimazole & Betamethasone Dipropionate Cream USP 1%/0.05% (Pack Size 45gm) (0.643 mg Betamethasone Dipro equi to Betamethasone 0.5mg) (Net Wt. of Betamethasone Dipro micr USP is 25.800 Kgs & Clotrimazole USP is 382.500 Kgs)	850000.000 Packs
3	Betamethasone Dip Augm. Cream 0.05% (Pack Size 15gm) (0.643 mg Betamethasone Dipro. equi. to Betamethasone 0.5mg) (Net Wt. of Betamethasone Dipropionate micr. USP is 3.858 Kgs)	400000.000 Packs
4	Betamethasone Dip Augm. Cream 0.05% (Pack Size 50gm) (0.643 mg Betamethasone Dipro. equi. to Betamethasone 0.5mg) (Net Wt. of Betamethasone Dipropionate micr. USP is 11.574 Kgs)	360000.000 Packs
5	Clotrimazole Cream USP 1% (Pack Size 15 Grams) (Net Wt. of Clotrimazole USP is 75.00 Kgs.)	500000.000 Packs
6	Clotrimazole Cream USP 1% (Pack Size 30 Grams) (Net Wt. of Clotrimazole USP is 150.00 Kgs.)	500000.000 Packs
7	Clotrimazole Cream USP 1% (Pack Size 45 Grams) (Net Wt. of Clotrimazole USP is 180.00 Kgs.)	400000.000 Packs

Sl. No.	Import Items	Qty
1	Clotrimazole USP	940.95 kg
2	BETAMETHASONE DIPROP. MICRONIZED USP	51.35 kg

RA concerned may take further necessary action as per above decision of NC.

25	**Case No.:290/2/82-ALC4/2020**	Party Name:NOVEL NUTRIENTS PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01324/AM21/	RLA File :07/24/040/00038/AM21/	Lic.No/Date:0710116503 26.05.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Copy of Approval from Food & Drugs Administration (FDA) for the export product.
(ii) COA for import item from foreign supplier.

26	**Case No.:294/2/82-ALC4/2020**	Party Name:NEW ALLIANCE DYE CHEM PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01328/AM21/	RLA File :03/95/040/00081/AM21/	Lic.No/Date:0310836368 26.05.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 10/82-ALC4/2019 , dated 29.11.2019 against Advance Authorization No. 0310832837 dated 18.11.2019, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
DISODIUM EDTA ZINC [ZN CONTENT 15% (+/- 0.5%)]	1 kg	1	ETHYLENE DIAMINE TETRA ACETIC ACID (EDTA)	0.685 kg

RA concerned may take further necessary action as per above decision of NC.

27	**Case No.:291/2/82-ALC4/2020**	Party Name:VERVE HUMAN CARE LABORATORIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01325/AM21/	RLA File :05/24/040/00028/AM21/	Lic.No/Date:0510414258 27.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Inj. Norepinephrine Bitartrate 2mg eq. to Norepinephrine 1 mg/ml, 4 ml Ampoule	1135000.000 Number	1	Noradrenaline Bitartrate	9.988 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:297/2/82-ALC4/2020	Party Name:VERVE HUMAN CARE LABORATORIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01331/AM21/	RLA File :05/24/040/00032/AM21/	Lic.No/Date:0510414268 27.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Tab. Terpine Hydrate 100mg+ Codeine Phosphate 10mg Tab. Terpine Hydrate 100mg+ Codeine Phosphate 10mg	40797800.000 Number	1	Codeine Phosphate	416.138 kg
2	Tab. Codeine Phosphate 30 mg Tab. Codeine Phosphate 30 mg	1000000.000 Number	1	Codeine Phosphate	30.6 kg
3	Tab. Codeine Phosphate 30 mg + Paracetamol 325 mg Tab. Codeine Phosphate 30 mg + Paracetamol 325 mg	700000.000 Number	1	Codeine Phosphate	21.42 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:298/2/82-ALC4/2020	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01332/AM21/	RLA File :09/24/040/00066/AM21/	Lic.No/Date:0910068809 27.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Timolol Maleate Ophthalmic Gel Forming Solution 0.25%, 5ml Bottel	20400.000 Number	1	Timolol Maleate	353.736 Gram
2	Timolol Maleate Ophthalmic Gel Forming Solution 0.5%, 5ml Bottel	132800.000 Number	1	Timolol Maleate	4605.504 Gram

RA concerned may take further necessary action as per above decision of NC.

Case No.:308/2/82-ALC4/2020	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01342/AM21/	RLA File :03/95/040/00075/AM21/	Lic.No/Date:0310836467 01.06.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.
1	Atorvastatin Calcium Tablets USP 10mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 2281.35kgs, Sr. No. 2 is 12634.87kg, Sr. No. 3 is 3587.93kg, Sr. No. 4 is 2300000 Nos., Sr. No. 8 is 2300000 Nos.)"	1 Number Tablet
2	Atorvastatin Calcium Tablets USP 10mg (Pack Size 1000 tabs) (Net wt. of Import Sr. No. 1 is 440.84kgs, Sr. No. 2 is 2441.52kg, Sr. No. 3 is 693.32kg, Sr. No. 5 is 40000 Nos., Sr. No. 9 is 40000 Nos.)"	1 Number Tablet
3	Atorvastatin Calcium Tablets USP 20mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 1031.57kgs, Sr. No. 2 is 5733.37kg, Sr. No. 3 is 1627.24kg, Sr. No. 4 is 520000 Nos., Sr. No. 8 is 520000 Nos.)"	1 Number Tablet
4	Atorvastatin Calcium Tablets USP 40mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 3174.05kgs, Sr. No. 2 is 17580.24kg, Sr. No. 3 is 4992.19kg, Sr. No. 4 is 800000 Nos., Sr. No. 8 is 800000 Nos.)"	1 Number Tablet
5	Atorvastatin Calcium Tablets USP 80mg (Pack Size 90 tabs) (Net wt. of Import Sr. No. 1 is 396.76kgs, Sr. No. 2 is 2208.10kg, Sr. No. 3 is 626.57kg, Sr. No. 6 is 50000 Nos., Sr. No. 8 is 50000 Nos.)"	1 Number Tablet
6	Atorvastatin Calcium Tablets USP 80mg (Pack Size 1000 tabs) (Net wt. of Import Sr. No. 1 is 3526.72kgs, Sr. No. 2 is 19627.56kg, Sr. No. 3 is 5569.48kg, Sr. No. 7 is 40000 Nos., Sr. No. 10 is 40000 Nos.)"	1 Number Tablet

Sl. No.	Import Item	For export of 1 Number Tablet (All Qty. in mg)			
		10 mg	20 mg	40 mg	80 mg
1	Atorvastatin Calcium Propylene Glycol Solvate USP	11.241	22.483	44.965	89.931
2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	61.038	122.508	244.170	488.340
3	Calcium Acetate	17.333	34.770	69.336	138.672
4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy			
5	250cc Rnd White 53/400 Hdpe Sclair 58a (Plastic Bottles 250CC white HDPE Round 38mm)				
6	Plastic Bottles 120CC white HDPE Round 38mm				
7	1500cc Round Extrusion 89/400 Neck White (Plastic Bottles 1500CC white HDPE Round 38mm)				
8	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM-400 Blue CR)				
9	Blue 53mm Pp Cap Lp-E & Triseal F217hy (Plastics Caps/Closures PP 53MM-400 Blue PP)				
10	CC8940AFS837 WHITE PP551 GT 89 400SP (Plastics Caps/Closures PP 89MM-400 White Plain)				

RA concerned may take further necessary action as per above decision of NC.

31	**Case No.:306/2/82-ALC4/2020**	Party Name:ALPA LABORATORIES LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01340/AM21/	RLA File :56/24/040/00004/AM21/	Lic.No/Date:5610005886 03.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Ciprofloxacin Hydrochloride Tablets BP 500 mg. (EACH FILM COATED TABLET CONTAINS:CIPROFLOXACIN HYDROCHLORIDE BP EQ. TO CIPROFLOXACIN 500 MG.)	3000000.000 Tablets	1	CIPROFLOXACIN HYDROCHLORIDE IP/BP/USP	1665.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:318/2/82-ALC4/2020	Party Name:ADCOCK INGRAM LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01352/AM21/	RLA File :07/24/040/00060/AM21/	Lic.No/Date:0710116553 04.06.2020	

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Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 15/82-ALC4/2018 , dated 22.03.2019 against.Advance Authorization No. 0710113282 dated 15.05.2018, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	SYNDOL -TABLETS - (Paracetamol 450mg + Caffeine 30mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Colour Yellow 14037-1.632mg) (Para - 6750.000+Caff -450.000+ Doxy-75.000+Codeine - 150.000 Colour Yellow 14037-24.480 KGS) (No. of Tablets 15000000) BP/EP/USP/PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	1.632 kg
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
2	ADCO DOL TABLETS -(Paracetamol 450mg+Codeine Phosphate 10mg+Caffeine 45mg +Doxylamine Succinate 5mg+Colour Yellow Lake-4.56mg+ Colour Yellow WS-2.43mg)(Para-42750.000+Codeine- 950.000+Caff-4275.000+Doxy-475.000 Colour Yellow Lake-433.200 Colour Yellow WS-230.850 KGS)(No. of Tablets 95000000)BP/EP/USP/PH.EUR	1 million tablets	2.	Colour Quinoline Yellow WS (spectracol)	4.56 kg
			4.	CODIENE PHOSPHATE BP / EP / USP / PH.EUR	10.2 kg
3	BETAPYN TABLETS -(Paracetamol 450mg + Caffeine 50mg + Doxylamine Succinate 5mg + Colour Yellow 14037-1.848mg+Codeine Phosphate 10mg Tablets) (Para - 1125.000+ Caff -125.000 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	1.	Colour Yellow 14037 IH	Do not match with MBF
			4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg
4	PYNSTOP TABLETS - (Paracetamol 450mg + Caffeine 45mg + Doxylamine Succinate 5mg + Codeine Phosphate 10mg Tablets (Para - 1125.000+ Caff -112.500 Doxy-12.500+Colour Yellow 14037-4.620 Codeine -25.00 KGS (No. of Tablets 2500000) BP / EP / USP / PH.EUR	1 million tablets	4.	CodienePhsophate BP/EP/USP/PH.EUR	10.2 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:320/2/82-ALC4/2020	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01354/AM21/	RLA File :09/24/040/00069/AM21/	Lic.No/Date:0910068850 05.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Low Molecular Weight Heparin Enoxaparin Sodium Injection 20mg Pre-filled Syringes	1 Number	1	Heparin Sodium	39.733 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net
2	Enoxaparin Sodium Injection 30mg/0.3ML Pre-filled Syringes	1 Number	1	Heparin Sodium	59.6 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net
3	Low Molecular Weight Heparin Enoxaparin Sodium Injection 80mg Pre-filled Syringes	1 Number	1	Heparin Sodium	158.93 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

34	**Case No.:323/2/82-ALC4/2020**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01337/AM21/	RLA File :09/24/040/00131/AM21/	Lic.No/Date:0910068853 08.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Clavamox Drops 62.50 mg/ml - 15ml [Relevant Bulk Drug content in the Export Product : Amoxycillin Trihydrate is 1134 kgs and Potassium Clavulante silicon Dioxide syloid (:1) is 283.50 KgA]	1 Number	1	Amoxycillin Trihydrate	877.918 mg
		2	Clavulanate Potassium +Syloid / Clavulanate Potassium Diluted with Syloid (Silicon Dioxide) (1:1)	455.66 mg

RA concerned may take further necessary action as per above decision of NC.

35	**Case No.:324/2/82-ALC4/2020**	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01358/AM21/	RLA File :03/94/040/00120/AM21/	Lic.No/Date:0310836566 08.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Mometasone Furoate Ointment 0.10% (Pack 10gms) (Net Wt. of Mometasone Furoate Micronized 0.200 Kgs.)	20000.000 Packs
2	Mometasone Furoate Ointment 0.10% (Pack 15gms) (Net Wt. of Mometasone Furoate Micronized 0.300 Kgs.)	20000.000 Packs
3	Mometasone Furoate Ointment 0.10% /Momate Ointment 0.10% (Pack 20gms) (Net Wt. of Mometasone Furoate Micronized 0.400 Kgs.)	20000.000 Packs
4	Mometasone Furoate Ointment 0.10% (Pack 30gms) (Net Wt. of Mometasone Furoate Micronized 3.000 Kgs.)	100000.000 Packs
5	Mometasone Furoate Ointment 0.10% (pack 45gms) (Net Wt. of Mometasone Furoate Micronized 4.050 Kgs.)	100000.000 Packs
6	Mometasone Furoate Ointment 0.10% (Pack 50gms) (Net Wt. of Mometasone Furoate Micronized 1.00 Kgs.)	20000.000 Packs
7	Mometasone Furoate Ointment 0.10% (pack 60gms) (Net Wt. of Mometasone Furoate Micronized 1.800 Kgs.)	30000.000 Packs
8	Mometasone Furoate Ointment 0.10% (pack 100gms) (Net Wt. of Mometasone Furoate Micronized 2.000 Kgs.)	20000.000 Packs
9	Mometasone Furoate Tropical Solution USP 0.1% (Lotion) (Pack 30ml) (Net Wt. of Mometasone Furoate Micronized 0.900 Kgs.)	30000.000 Packs

10	Mometasone Furoate Tropical Solution USP 0.1% (Lotion) (Pack 60ml) (Net Wt. of Mometasone Furoate Micronized 1.800 Kgs.)	30000.000 Packs
11	Mometasone Furoate Cream 0.1% (Pack 10gms) (Net Wt. of Mometasone Furoate Micronized 0.300 Kgs.)	30000.000 Packs
12	Mometasone Furoate Cream 0.1% (Pack 15gms) (Net Wt. of Mometasone Furoate Micronized 1.050 Kgs.)	70000.000 Packs
13	Mometasone Furoate Cream 0.1% (Pack 20gms) (Net Wt. of Mometasone Furoate Micronized 1.00 Kgs.)	50000.000 Packs
14	Mometasone Furoate Cream 0.1% /Metactiv Cream 0.10% (Pack 30gms) (Net Wt. of Mometasone Furoate Micronized 2.40 Kgs.)	80000.000 Packs
15	Mometasone Furoate Cream 0.1% (Pack 45gms) (Net Wt. of Mometasone Furoate Micronized 1.800 Kgs.)	40000.000 Packs
16	Mometasone Furoate Cream 0.1% (Pack 50gms) (Net Wt. of Mometasone Furoate Micronized 3.000 Kgs.)	60000.000 Packs
17	Mometasone Furoate Cream 0.1% (Pack 60gms) (Net Wt. of Mometasone Furoate Micronized 4.800 Kgs.)	80000.000 Packs
18	Mometasone Furoate Cream 0.1% (Pack 100gms) (Net Wt. of Mometasone Furoate Micronized 28.700 Kgs.)	287000.000 Packs

Sl. No.	Import Items	Qty
1	Mometasone Furoate Micronized	59.67 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:325/2/82-ALC4/2020	Party Name:GLENMARK LIFE SCIENCES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01359/AM21/	RLA File :03/94/040/00135/AM21/	Lic.No/Date:0310836569 08.06.2020	

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

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Export Product	Qty.	Sl. No.	Import items	Qty.
ROSUVASTATIN CALCIUM	1 kg	1	Tert-Butyl(E)-(6-(2-(4-(4-fluorophenyl)-6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6S)-2,2.... Tert-Butyl(E)-(6-(2-(4-(4-fluorophenyl)-6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6S)-2,2-Dimethyl(1,3)Dioxane-4-yl) Acetate.	1.30 kg
		2	ACETONITRILE	0.674 kg
		3	METHANOL	1.874 kg
		4	TOLUENE	0.772 kg

RA concerned may take further necessary action as per above decision of NC.

37	**Case No.:333/2/82-ALC4/2020**	Party Name:STENORA PHARMA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01367/AM21/	RLA File :03/95/040/00129/AM21/	Lic.No/Date:0310836598 09.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
INJECTION (FRUCTON) (D-Fructose 1,6-Diphosphate Trisodium Salt for Injection) Each Combipack contain: Each vial Contains:- D-Fructose 1,6-Diphosphate Trisodium Hydrate (Eq. to 3.75g Fructose 1,6-Diphosphoric Acid 5g) Each Solvent Contains Water for injection USP 50ml	1 Number	1	(D-Fructose 1,6-Diphosphate Trisodium Salt for Injection)	5.50 gms

RA concerned may take further necessary action as per above decision of NC.

38	**Case No.:334/2/82-ALC4/2020**	Party Name:CADILA HEALTHCARE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01368/AM21/	RLA File :08/24/040/00049/AM21/	Lic.No/Date:0810147921 09.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	NYSTATIN OINTMENT USP 15 GRAM (EACH GRAM CONTAINS 100000 UNITS OF NYSTATIN USP EQUIVALENT TO 0.0182 GRAM OF NYSTATIN USP) (ACTIVE INGREDIENT: NYSTATIN USP - NET WEIGHT 50.951 KGS. & RELEVENT PACKING MATERIAL IN FINISHED FORM - NET NOS. 186632)	186632.000 Number
2	NYSTATIN OINTMENT USP 30 GRAM (EACH GRAM CONTAINS 100000 UNITS OF NYSTATIN USP EQUIVALENT TO 0.0182 GRAM OF NYSTATIN USP) (ACTIVE INGREDIENT: NYSTATIN USP - NET WEIGHT 131.018 KGS. & RELEVENT PACKING MATERIAL IN FINISHED FORM - NET NOS. 239960)	239960.000 Number
3	NYSTATIN & TRIAMCINOLONE ACETONIDE OINTMENT USP 15 GRAM (EACH GRAM CONTAINS 100000 UNITS OF NYSTATIN USP EQUIVALENT TO 0.0182 GRAM OF NYSTATIN USP) (ACTIVE INGREDIENT: NYSTATIN USP - NET WEIGHT 14.559 KGS. & RELEVENT PACKING MATERIAL IN FINISHED FORM - NET NOS. 53330)	53330.000 Number

4	NYSTATIN & TRIAMCINOLONE ACETONIDE OINTMENT USP 30 GRAM (EACH GRAM CONTAINS 100000 UNITS OF NYSTATIN USP EQUIVALENT TO 0.0182 GRAM OF NYSTATIN USP) (ACTIVE INGREDIENT: NYSTATIN USP - NET WEIGHT 25.473 KGS. & RELEVENT PACKING MATERIAL IN FINISHED FORM - NET NOS. 46654)	46654.000 Number
5	NYSTATIN & TRIAMCINOLONE ACETONIDE OINTMENT USP 60 GRAM (EACH GRAM CONTAINS 100000 UNITS OF NYSTATIN USP EQUIVALENT TO 0.0182 GRAM OF NYSTATIN USP) (ACTIVE INGREDIENT: NYSTATIN USP - NET WEIGHT 14.556 KGS. & RELEVENT PACKING MATERIAL IN FINISHED FORM - NET NOS. 13330)	13330.000 Number

Sl. No.	Import Items	Qty
1	NYSTATIN USP (Potency 6230 U/mg) (THIS LICENCE IS ISSUED AS PER POLICY CIRCULAR NO. 9 DATED 30.06.2003 AND POLICY CIRCULAR NO. 15 DATED 17.09.2003 AND AS PER PARA 4.07 OF HBP 2015-20 SUBJECT TO FIXATION OF NORMS BY ALC, NEW DELHI)	212.806 kg
2	ALUMINIUM TUBES FOR : NYSTATIN OINTMENT USP 15 GRAM (AS PER GENERAL NOTE FOR CHEMICAL AND ALLIED PRODUCTS POINT NO. 5, WASTAGE ALLOWED @ 1%)	Relevant as per packing policy
3	ALUMINIUM TUBES FOR : NYSTATIN OINTMENT USP 30 GRAM (AS PER GENERAL NOTE FOR CHEMICAL AND ALLIED PRODUCTS POINT NO. 5, WASTAGE ALLOWED @ 1%)	Relevant as per packing policy
4	ALUMINIUM TUBES FOR : NYSTATIN & TRIAMCINOLONE ACETONIDE OINTMENT USP 15 GRAM (AS PER GENERAL NOTE FOR CHEMICAL AND ALLIED PRODUCTS POINT NO. 5, WASTAGE ALLOWED @ 1%)	Relevant as per packing policy
5	ALUMINIUM TUBES FOR : NYSTATIN & TRIAMCINOLONE ACETONIDE OINTMENT USP 30 GRAM (AS PER GENERAL NOTE FOR CHEMICAL AND ALLIED PRODUCTS POINT NO. 5, WASTAGE ALLOWED @ 1%)	Relevant as per packing policy
6	ALUMINIUM TUBES FOR : NYSTATIN & TRIAMCINOLONE ACETONIDE OINTMENT USP 60 GRAM (AS PER GENERAL NOTE FOR CHEMICAL AND ALLIED PRODUCTS POINT NO. 5, WASTAGE ALLOWED @ 1%)	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

39	**Case No.:335/2/82-ALC4/2020**	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.03.2021	**Status: Approved**
	HQ File :01/82/050/01369/AM21/	RLA File :09/24/040/00044/AM21/	Lic.No/Date:0910068857 09.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Esmolol Hydrochloride in Sodium Chloride Injection 2000 mg per 100ml (20mg per ml) single dose bags	15000.000 Number
2	Esmolol Hydrochloride in Sodium Chloride Injection 2500 mg per 250ml (10mg per ml) single dose bags	19000.000 Number

Sl. No.	Import Items	Qty
1	Esmolol Hydrochloride	81.375 kg
2	Flexible Bags	Net to Net with Accountability clause
3	Twist off Port Stoppers	Net to Net with Accountability clause

RA concerned may take further necessary action as per above decision of NC.

Case No.:337/2/82-ALC4/2020	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01371/AM21/	RLA File :03/94/040/00143/AM21/	Lic.No/Date:0310836623 10.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Life Brand Sore Throat & Nasal Congestion Relief Extra Strength (Flavours Cherry/Honey & Lemon/Other flavours) Sugar Free Lozenges. Each Lozenge Contains Bezocaine 15 mg & Isomalt ST-M 2571 Mg. Net Content Benzocaine 12 Kgs. And Isomalt ST-M - 2056.80 Kgs.	800000.000 Number	1	Benzocaine	12.12 kg
			2	Isomalt ST-M	2056.80 kg
2	Personnelle Oral Anesthetic Sore Throat Lozenges Extra Strenght Sugar Free (Flavours Cherry/Honey Lemon/Other flavours) Each Lozenge Contains Bezocaine 15 mg & Isomalt ST-M 2571 Mg. Net Content Benzocaine 11.333 Kgs. and Isomalt ST-M - 1942.524 Kgs	755552.000 Number	3	Benzocaine	11.45 kg
			4	Isomalt ST-M	1942.52 kg
3	Option+Oral Lozenges Sore Throat & Nasal Congestion Relief Extra Strenght (Flavours Cherry/Honey Lemon /Other flavours). Each Lozenge Contains Bezocaine 15 mg & Isomalt ST-M 2571 Mg. Net Content Benzocaine 11.333 Kgs. and Isomalt ST-M - 1942.524 Kgs.	755552.000 Number	5	Benzocaine	11.45 kg
			6	Isomalt ST-M	1942.52 kg
4	BIOMEDIC ST & NC RELEX Lozenges (Flavours Cherry / Honey Lemon/ Other flavours) Each Lozenge Contains Bezocaine 15 mg & Isomalt ST-M 2571 Mg. Net Content Benzocaine 11.333 Kgs. and Isomalt ST-M - 1942.524 Kgs.	755552.000 Number	7	Benzocaine	11.45 kg
			8	Isomalt ST-M Items at Sl.Nos.1,3,5,7 & 9 are drugs and will be covered under conditions of Policy Circular No.9, dt:30.06.2003 read with Policy Circular 15,dt: 17.09.2003.	1942.52 kg
5	Atoma Sore Throat & Nasal Congestion Relief Extra Strength Lozenges Cherry/Honey & Lemon Flavour. Each Lozenge Contains Bezocaine 15 mg & Isomalt ST-M 2700 Mg. Net Content Benzocaine 11.333 Kgs. and Isomalt ST-M - 1942.524 Kgs.	755552.000 Number	9	Benzocaine	11.45 kg
			10	Isomalt ST-M Items at Sl.Nos.1,3,5,7 & 9 are drugs and is covered under conditions of the Policy Cir.No.9,dt:30.06.2003 read with 'Policy Circular No.15,dt:17.09.2003.	1942.52 kg

RA concerned may take further necessary action as per above decision of NC.

41	**Case No.:347/2/82-ALC4/2020**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01381/AM21/	RLA File :03/94/040/00161/AM21/	Lic.No/Date:0310836661 15.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Ciprofloxacin and Dexamethasone Suspension USP (0.3% - 0.1%) 7.5ml Bottle. (Each ml Contains:CIPROFLOXACIN HYDROCHLORIDE EQUIVALENT TO CIPROFLOXACIN BASE 3mg) per bottle of 7.5ml) (Each 7.5 ml Contains: Ciprofloxacin 22.5mg and Dexamethasone 7.5 mg) Net wt.is: (1) ciprofloxacin HCL 36 kgs (2) Dexamethasone 12 kgs.	1600000.000 Number	1	Ciprofloxacin HCL	41.40 kg
		2	Dexamethasone	12.60 kg
		3	Bottle	Relevant as per packing policy
		4	Cap	Relevant as per packing policy
		5	Dropper	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

42	**Case No.:348/2/82-ALC4/2020**	Party Name:KOPRAN RESEARCH LABORATORIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01382/AM21/	RLA File :03/94/040/00156/AM21/	Lic.No/Date:0310836662 15.06.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Complete technical details as per Appendix 4E.

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Case No.:350/2/82-ALC4/2020	Party Name:FDC LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01384/AM21/	RLA File :03/94/040/00160/AM21/	Lic.No/Date:0310836666 15.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CHLORAMPHENICOL EYE DROPS 0.5% w/v of 10 ML (Chlorafast Eye Drops 10 ML & Clorogen Eye Drops 10 ML)	1 Number	1	Chloramphenicol (Micronized)	51.00 mg

RA concerned may take further necessary action as per above decision of NC.

44

Case No.:351/2/82-ALC4/2020	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01385/AM21/	RLA File :03/94/040/00167/AM21/	Lic.No/Date:0310836705 17.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	FLUCORT N SKIN CREAM 0.025% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 1.210 Kgs.)	322660.000 Packs
2	FLUCORT SKIN CREAM 0.025% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 1.210 Kgs.)	322660.000 Packs
3	FLUCORT SKIN CREAM 0.025% (Pack Size 10 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.605 Kgs.)	242000.000 Packs
4	FLUCORT SKIN CREAM 0.025% (Pack Size 5 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 1.210 Kgs.)	968000.000 Packs
5	FLUOCINOLONE CREAM (TDR) ET 0.025% (Pack Size 10 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.242 Kgs.)	96800.000 Packs
6	CYNOZET CREAM 0.025% (Pack Size 5 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.242 Kgs.)	193600.000 Packs
7	CYNOZET CREAM 0.025% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.242 Kgs.)	64532.000 Packs
8	SUPRICORT CREAM 0.025% (Pack Size 5 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.726 Kgs.)	580800.000 Packs
9	SUPRICORT CREAM 0.025% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.726 Kgs.)	193596.000 Packs
10	SUPRICORT CREAM 0.025% (Pack Size 250 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.242 Kgs.)	3873.000 Packs
11	SUPRICORT N CREAM 0.025% (Pack Size 5 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.242 Kgs.)	193600.000 Packs
12	SUPRICORT N CREAM 0.025% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.242 Kgs.)	64532.000 Packs
13	Flucort C Cream 0.01% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.095 Kgs)	63332.000 Packs

14	FLUCORT C OINTMENT 0.025% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.605 Kgs.)	161330.000 Packs
15	GLENCORT GEL 0.025% (Pack Size 5 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.452 Kgs.)	361600.000 Packs
16	GLENCORT GEL 0.025% (Pack Size 30 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.484 Kgs.)	64535.000 Packs
17	FLUCORT MZ SKIN OINTMENT 0.01% (Pack Size 15 gms) (Net Wt.of FLUOCINOLONE ACETONIDE BP is 0.145 Kgs.)	96798.000 Packs

Sl. No.	Import Items	Qty
1	FLUOCINOLONE ACETONIDE BP	9.10 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:353/2/82-ALC4/2020	Party Name:BIOLOGICAL E LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01387/AM21/	RLA File :09/24/040/00637/AM20/	Lic.No/Date:0910068881 17.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
DAPTOMYCIN FOR INJECTION 500 MG PER VIAL (IN 10ML VIAL) (The relevent Bulk drug content in the export product is Daptomycin 255 kgs)	510000.000 Vials	1	DAPTOMYCIN	280.500 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:354/2/82-ALC4/2020	Party Name:MAKCUR LABORATORIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
HQ File :01/82/050/01388/AM21/	RLA File :08/24/040/00062/AM21/	Lic.No/Date:0810147963 17.06.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) **Copy of DML showing Approved Composition of Export Product.**

47	**Case No.:355/2/82-ALC4/2020**	Party Name:VERVE HUMAN CARE LABORATORIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01389/AM21/	RLA File :05/24/040/00027/AM21/	Lic.No/Date:0510414412 17.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Inj. Norepinephrine Bitartrate 2mg eq. to Norepinephrine 1mg/ml , 4 ml Ampoule	1 Number	1	Norepinephrine Bitartrate	8.80 mg

RA concerned may take further necessary action as per above decision of NC.

48	**Case No.:356/2/82-ALC4/2020**	Party Name:VERVE HUMAN CARE LABORATORIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01390/AM21/	RLA File :05/24/040/00098/AM21/	Lic.No/Date:0510414419 17.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Tab. Phenobarbital 100 mg Tab. Phenobarbital 100 mg	1 Number	1	Phenobarbitone (Phenobarbital)	102.00 mg

RA concerned may take further necessary action as per above decision of NC.

49	**Case No.:358/2/82-ALC4/2020**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01392/AM21/	RLA File :03/94/040/00097/AM21/	Lic.No/Date:0310836716 17.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Nifedipine Extended-Release Tablets 30mg. Each tablet contains (i) Sentry Polyox WSR Coagulant NF - 56.80 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 33.12 mg (iii) SENTRY POLYOX WSR N80 FP NF - 118.40 mg. Net content (i) 415 Kgs (ii) 241.99 Kgs (iii) 865.07 Kgs	7306350.000 Number
2	Nifedipine Extended-Release Tablets 60mg. Each tablet contains (i) Sentry Polyox WSR Coagulant NF - 113.60 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 42.32 mg (iii) SENTRY POLYOX WSR N80 FP NF - 236.80 mg. Net content (i) 195 Kgs (ii) 72.64 Kgs (iii) 406.48 Kgs	1716540.000 Number

Sl. No.	Import Items	Qty
1	SENTRY POLYOX WSR COAGULANT NF	415.000 kg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	241.990 kg
3	SENTRY POLYOX WSR N80 FP NF	865.070 kg
4	SENTRY POLYOX WSR COAGULANT NF	195.000 kg
5	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	72.640 kg
6	SENTRY POLYOX WSR N80 FP NF	406.480 kg

RA concerned may take further necessary action as per above decision of NC.

50	**Case No.:361/2/82-ALC4/2020**	Party Name:AURORE LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01395/AM21/	RLA File :09/24/040/00628/AM20/	Lic.No/Date:0910068890 18.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Pinnaverium Bromide	1 kg	1	Dihydro Nopol	0.60 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:362/2/82-ALC4/2020	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01396/AM21/	RLA File :03/94/040/00172/AM21/	Lic.No/Date:0310836729 18.06.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 7/82-ALC4/2020 , dated 04.12.2020 against Advance Authorization No. 0310837889 dated 26.08.2020, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Rinza sip with Vitamin C (Flavours Orange/ Lemon/ Black Currant/ Other flavours) & Rinza Sip (Flavours Orange/ Lemon/ Black currant/ Cranberry/ Honey Lemon/ Other flavours). Each sachet of 5gm contains Caffeine Anhydrous Powder 30mg. Net content of Caffeine Anhydrous Powder 154.55 Kgs	1 Number Sachet	1	Caffeine Anhydrous Powder	30.3 mg / 5 gm sachet
2	Rinza Tablets. Each tablet Contains Caffeine Anhydrous Powder 30 mg and Paracetamol BP 500 mg. Net Content of Caffeine Anhydrous Powder - 667.32 Kgs and Paracetamol BP- 11122 Kgs	1 Number Tablet	2	Caffeine Anhydrous Powder	30.60 mg / 30 mg tablet
			3	Paracetamol BP	510 mg / 500 mg tablet
3	Rinza Sip for Children (Flavours Raspberry/ other flavours) Each sachet of 3gm contains Paracetamol BP - 280mg. Net content- 485.44 Kgs.	1 Number Sachet	4	Paracetamol BP	282.80 mg / 3 gm sachet

RA concerned may take further necessary action as per above decision of NC.

52	**Case No.:367/2/82-ALC4/2020**	Party Name:ORTIN LABORATORIES LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01401/AM21/	RLA File :09/24/040/00116/AM21/	Lic.No/Date:0910068892 18.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
((5-Thiazolyl)-(4-nitrophenyl)carbonate, (NCT)	1 kg	1	2-Chloro-5-(Chloromethyl) thiazole	1.50 kg

RA concerned may take further necessary action as per above decision of NC.

53	**Case No.:368/2/82-ALC4/2020**	Party Name:CIPLA LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01402/AM21/	RLA File :03/94/040/00166/AM21/	Lic.No/Date:0310836755 19.06.2020	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Telmisartan and Amlodipine Tablets 40/10mg / Each uncoated tablets contains : Telmisartan 40 mg Telmisartan 40 mg equivalent to Telmisartan granules 67.36mg Amlodipine Besilate equivalent to Amlodipine USP 10mg	1 Number	1	Telmisartan Granules	68.034 mg
			2	Amlodipine Besilate	10.20 mg
2	Telmisartan and Amlodipine Tablets 40/5mg / Each uncoated tablets contains : Telmisartan 40 mg Telmisartan 40 mg equivalent to Telmisartan granules 67.36mg Amlodipine Besilate equivalent to Amlodipine USP 5mg	1 Number	1	Telmisartan Granules	68.034 mg
			2	Amlodipine Besilate	5.10 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.:369/2/82-ALC4/2020	Party Name:CIPLA LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01403/AM21/	RLA File :03/94/040/00176/AM21/	Lic.No/Date:0310836757 19.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Potassium Chloride Extended Release Capsules 750mg / Potassium Chlor ER Caps USP 750mg (Pack Size 100 Capsules Each) Each extended Release Capsule contains: Potassium Chloride USP 750mg	9600000.000 Number
2	Potassium Chloride Extended Release Capsules 750mg / Potassium Chlor ER Caps USP 750mg (Pack Size 500 Capsules Each) Each extended Release Capsule contains: Potassium Chloride USP 750mg	2080000.000 Number
3	Potassium Chloride Extended Release Capsules 600mg / Potassium Chlor ER Caps USP 600mg MICRO-K Extencaps 600mg (Pack Size 100 Capsules Each) Each extended Release Capsule contains: Potassium Chloride USP 600mg	8000000.000 Number

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Sl. No.	Import Items	Qty
1	POTASSIUM CHLORIDE USP	13831.200 kg
2	CITRIC ACID (MONOHYDRATE USP)	180.800 kg
3	DIBUTYL SEBACATE NF	216.960 kg
4	ETHANOL USP 99.9%	51561.600 Litre
5	100CC WHITE HDPE BOTTLE WITH 38MM NECK DB-02 TRIVENI PLASTIC	Relevant as per packing policy
6	38/400 FG, CRC HAVING UNIPAC SG-75M LINER PTD. WITH SFYP IN BLACK (REXAM CLOSURES) (90 Count) (100 Count) 750mg / (100 count) 600mg	Relevant as per packing policy
7	950CC WHITE HDPE BOTTLE WITH 53MM NECK DB-22 TRIVENI PLASTIC (500 Count) 750mg	Relevant as per packing policy
8	53/400 LSC, SCREW CAP HAVING UNIPAC SG-75M LINER PTD. WITH SFYP IN BLACK (REXAM CLOSURES) (100 Count) (500 Count) 750mg	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

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Case No.:370/2/82-ALC4/2020	Party Name:VERVE HUMAN CARE LABORATORIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01404/AM21/	RLA File :05/247040/00070/AM21/	Lic.No/Date:0510414451 19.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Inj. Pethidine HCL 50mg/ml, 1ml	400000.000 Number
2	Inj. Pethidine HCL 50mg/ml, 2ml	1106500.000 Number
3	Inj. Pethidine HCL 75mg/1.5ml	430000.000 Number
4	Tab. Pethidine HCL 50mg	40000.000 Number

Sl. No.	Import Items	Qty
1	Pethidine Hydrochloride Pethidine Hydrochloride No objection Certificate (NOC) is required from Narotics Commissioner, Gwalior, before import of the item in terms of Notification No.39/2015-2020 dt.3.10.2018.	181.23 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:385/2/82-ALC4/2020	Party Name:UPL LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01419/AM21/	RLA File :03/95/040/00134/AM21/	Lic.No/Date:0310836829 23.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Diethyl P-Toluene Sulfonyloxy Methyl Phosphonate (DESMP)	1 kg	1	Para toluene sulphonyl chloride (PTSCl)	0.635 kg
		2	Phosphorus Acid Crystals	0.108 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:389/2/82-ALC4/2020	Party Name:CADILA HEALTHCARE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01423/AM21/	RLA File :08/24/040/00071/AM21/	Lic.No/Date:0810147995 25.06.2020	

57

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 4/82-ALC4/2020 , dated 18.09.2020 against Advance Authorization No. 0810143413 dated 07.09.2018, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed in mg for 1 Number Tablet		
				12.5 mg	25.0 mg	50.0 mg
PROMETHAZINE HYDROCHLORIDE TABLETS USP 12.5 MG / 25 MG / 50 MG Tablet	1 Number Tablet	1	PROMETHAZINE HYDROCHLORIDE USP NEW DELHI)	12.75 mg	25.50 mg	51.0 mg
		2	HYDROXY PROPYL CELLULOSE (LOW SUBSTITUTE)	2.00 mg	4.00 mg	8.00 mg
		3	HYDROXYPROPYL CELLULOSE NF (KLUCEL LF)	4.00 mg	8.00 mg	16.00 mg
		4	LACTOSE MONOHYDRATE NF/PH.EU	81.00 mg	162.00 mg	324.00 mg
		5	MAGNESIUM STEARATE PH.E/NF/JP	0.50 mg	1.00 mg	2.00 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.:390/2/82-ALC4/2020	Party Name:CIPLA LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01424/AM21/	RLA File :03/94/040/00193/AM21/	Lic.No/Date:0310836876 25.06.2020	

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Decision: The Committee considered the case as per agenda in the presence of Technical Experts and in the light of earlier decision taken by NC in its Meeting No. 3/AM21 , dated 02.09.2020 against Advance Authorization No. 0310805844 dated 30.06.2016, it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.
1	Amoxicillin and Clavulanate Potassium for Oral Suspension USP 250mg / 62.5mg (Pack Size 75ml) Each 5ml contains: Amoxycillin Trihydrate USP equivalent to Amoxicillin 250mg, Clavulanate Potassium USP equivalent to Clavulanic Acid 62.50mg	29586.000 Number
2	Amoxicillin and Clavulanate Potassium for Oral Suspension USP 250mg / 62.5mg (Pack Size 100ml) Each 5ml contains: Amoxycillin Trihydrate USP equivalent to Amoxicillin 250mg, Clavulanate Potassium USP equivalent to Clavulanic Acid 62.50mg	102660.00 0 Number
3	Amoxicillin and Clavulanate Potassium for Oral Suspension USP 250mg / 62.5mg (Pack Size 150ml) Each 5ml contains: Amoxycillin Trihydrate USP equivalent to Amoxicillin 250mg, Clavulanate Potassium USP equivalent to Clavulanic Acid 62.50mg	34470.000 Number

Sl. No.	Import Item	For export of Amoxicillin and Clavulanate Potassium for oral suspension USP 250 mg / 62.5 mg		
		75 ml pack size	100 ml pack size	150 ml pack size
1.	Amoxycillin Trihydrate	4519.40 mg	6025.862 mg	9038.793 mg
2.	CLAVULANATE POTASSIUM WITH SILICON DIOXIDE 1:1	2344.40 mg	3125.854 mg	4688.781 mg
3.	SILICONE DIOXIDE(SYLOID 244FP)	1500.0 mg	2000.0 mg	3000.0 mg
4.	115CC HDPE BOTTLES 75 ML (250/62.5)	Relevant , as per packing policy		
5.	185 CC HDPE BOTTLES 100 ML (250/62.5)			
6.	225 CC HDPE BOTTLES 150 ML (250/62.5)			
7.	28-400 WHITE CLIC LOC CAP WITH PRINTED FSM-1			
8.	Cap 28/400 WHT CRC W/FS M-I WITH INDUCTION SEALING			

RA concerned may take further necessary action as per above decision of NC.

Case No.:391/2/82-ALC4/2020	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01425/AM21/	RLA File :09/24/040/00138/AM21/	Lic.No/Date:0910068902 25.06.2020	

59 **Decision:** The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Rocuronium Bromide Condition: Customs should verify ITC HS Codes of the items at the time of export and import of products	1 kg	1	Rocuronium Bromide Diol	1.05 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:276/1/82-ALC4/2019	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/00182/AM20/	RLA File :03/95/040/00143/AM20/	Lic.No/Date:0310829108 17.05.2019	

Decision: The Committee considered the case as per agenda in the presence of Technical Experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.
1	Atorvastatin Calcium Tablets USP 10mg (Net wt. of Import Sr. No. 1 is 2856.64kgs, Sr. No. 2 is 19730.30kg, Sr. No. 3 is 5500.22 kg, Sr. No. 4 is 2880000 Nos., Sr. No. 6 is 2880000 Nos.)	1 Number Tablet
2	Atorvastatin Calcium Tablets USP 20mg (Net wt. of Import Sr. No. 1 is 3174.05kgs, Sr. No. 2 is 21777.12kg, Sr. No. 3 is 6072.48kg, Sr. No. 4 is 1600000 Nos., Sr. No. 6 is 1600000 Nos.)	1 Number Tablet
3	Atorvastatin Calcium Tablets USP 40mg (Net wt. of Import Sr. No. 1 is 3967.56kgs, Sr. No. 2 is 27683.10kg, Sr. No. 3 is 7719.30kg, Sr. No. 4 is 1000000 Nos., Sr. No. 6 is 1000000 Nos.)	1 Number Tablet
4	Atorvastatin Calcium Tablets USP 80mg (Net wt. of Import Sr. No. 1 is 793.51kgs, Sr. No. 2 is 5389.02kg, Sr. No. 3 is 1502.82kg, Sr. No. 4 is 100000 Nos., Sr. No. 6 is 100000 Nos.)	1 Number Tablet
5	Atorvastatin Calcium Tablets USP 80mg (Net wt. of Import Sr. No. 1 is 4408.40kgs, Sr. No. 2 is 29939.00kg, Sr. No. 3 is 8349.00kg, Sr. No. 5 is 50000 Nos., Sr. No. 6 is 50000 Nos.)	1 Number Tablet

Sl. No.	Import Item	For export of 1 Number Tablet (All Qty. in mg)			
		10 mg	20 mg	40 mg	80 mg
1	Atorvastatin Calcium Propylene Glycol Solvate USP	11.241	22.483	44.965	89.931
2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	61.038	122.508	244.170	488.340
3	Calcium Acetate	17.333	34.770	69.336	138.672
4	BOT 75CC WHT HDPE RND 38MM MEDIPLAST	Relevant as per packing policy			
5	BOT 120CC WHT HDPE RND 38MM MEDIPLAST				
6	CAP PP 38MM-400 BLUE CR BERRY PLASTICS				

RA concerned may take further necessary action as per above decision of NC.

61	**Case No.:171/10/82-ALC4/2019**	Party Name:GLENMARK LIFE SCIENCES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00745/AM20/	RLA File :03/94/040/00566/AM20/	Lic.No/Date:0310832312 18.10.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ROSUVASTATIN CALCIUM	1400.000 kg	1	Tert-Butyl(E)-(6-(2-(4-(4-fluorophenyl)-6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6S)-2,2-.. Tert-Butyl(E)-(6-(2-(4-(4-fluorophenyl)-6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6S)-2,2-Dimethyl(1,3)Dioxane-4-yl) Acetate.	1820 kg
		2	ACETONITRILE	943.6 kg
		3	METHANOL	2623.6 kg
		4	TOLUENE	1080.8 kg

RA concerned may take further necessary action as per above decision of NC.

62	**Case No.:424/13/82-ALC4/2018**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01402/AM19/	RLA File :34/24/040/00144/AM19/	Lic.No/Date:3410044635 25.10.2018	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Production / Consumption data for imported inputs from GST for licensing period.

63	**Case No.:426/13/82-ALC4/2018**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01404/AM19/	RLA File :34/24/040/00208/AM19/	Lic.No/Date:3410044636 25.10.2018	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Production / Consumption data for certified by GST for licensing period.

64	**Case No.:2/15/82-ALC4/2018**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01459/AM19/	RLA File :34/24/040/00254/AM19/	Lic.No/Date:3410044710 20.11.2018	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Production / Consumption data for certified by GST for licensing period.**			

65	**Case No.:85/15/82-ALC4/2018**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01542/AM19/	RLA File :34/24/040/00255/AM19/	Lic.No/Date:3410044711 20.11.2018	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Production / Consumption data for certified by GST for licensing period.**			

66	**Case No.:86/15/82-ALC4/2018**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01543/AM19/	RLA File :34/24/040/00256/AM19/	Lic.No/Date:3410044712 20.11.2018	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Production / Consumption data for certified by GST for licensing period.**			

67	**Case No.:59/4/82-ALC4/2020**	Party Name:ANUH PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01560/AM21/	RLA File :03/94/040/00361/AM21/	Lic.No/Date:0310837761 19.08.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Detailed Chemistry, Structural Formula of import and export, molecular weight, % yield.** **(ii) Stoichiometric balance between import and export.**			

68	**Case No.:101/4/82-ALC4/2020**	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01602/AM21/	RLA File :05/24/040/00252/AM21/	Lic.No/Date:0510415052 31.08.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Chemistry, molecular weight from stating raw material of import i.e. Phosphorus Yellow.**			

69	**Case No.:15/7/82-ALC4/2020**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01807/AM21/	RLA File :31/83/040/00087/AM21/	Lic.No/Date:3110067912 02.11.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Quantity and value of By-Product i.e. Mixed Mono Cresols & Acetic Acid against 1 Tonne of Export.**			

70	**Case No.:253/10/82-ALC4/2019**	Party Name:VINS BIOPRODUCTS LTD`	Meet No/Date:6/82-ALC4/2020 13.11.2020	**Status: Deferred**
	HQ File :01/82/050/00827/AM20/	RLA File :09/24/040/00410/AM20/	Lic.No/Date:0910068189 15.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) DML.** **(ii) Justification for process loss.** **(iii) QA approved Batch manufacturing record.** **(iv) Process flow diagram.**			

71	**Case No.:623/15/82-ALC4/2018**	Party Name:VINS BIOPRODUCTS LTD`	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02080/AM19/	RLA File :09/24/040/00363/AM19/	Lic.No/Date:0910066851 14.11.2018	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Details of 12% processing wastage which supported by QA approved batch manufacturing record**			

72	**Case No.:220/6/82-ALC4/2019**	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00446/AM20/	RLA File :03/94/040/00313/AM20/	Lic.No/Date:0310830591 25.07.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Details of processing wastage which should be supported by QA approved batch manufacturing record.** **(ii) CA/ Chartered Engineer Certificate for production and consumption may also be provided.**			

73	**Case No.:84/4/82-ALC4/2020**	Party Name:BIOLOGICAL E LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01585/AM21/	RLA File :09/24/040/00253/AM21/	Lic.No/Date:0910069107 27.08.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Details of 12% processing wastage which should be supported by QA approved batch manufacturing record.** **(ii) CA/Chartered Engineer Certificate for production and consumption.**			

74	**Case No.:179/10/82-ALC4/2019**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00753/AM20/	RLA File :05/24/040/00410/AM20/	Lic.No/Date:0510412195 21.10.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Clarification on 36.5 % wastage on the following items:** **(a) Diptheria bulk** **(b) Tetanus toxoid bulk** **(c) Pertussis bulk** **(ii) Potency of import inputs in terms of IU as mentioned in the drug license.**			

75	**Case No.:7/2/82-ALC4/2020**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01041/AM20/	RLA File :05/24/040/00683/AM20/	Lic.No/Date:0510413419 22.01.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) A copy of 4.07 application.
(ii) Clarification on 36.5 % wastage on the following items:

(a) Diptheria bulk
(b) Tetanus toxoid bulk
(c) Pertussis bulk

(iii) Potency of import inputs in terms of IU as mentioned in the drug license.

76	**Case No.:40/6/82-ALC4/2020**	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01649/AM21/	RLA File :09/24/040/00563/AM15/	Lic.No/Date:0910061513 08.01.2015	

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Enoxaparin Sodium Injection 40mg Pre filled Syringes Injectable	1 Number	1	Heparin Sodium Powder	79.466 mg
			2	Barrel Syringes Glass	Net to Net
			3	Needle Shield Rubber	Net to Net
			4	Plunger Stoppers Rubber	Net to Net
			5	Plunger RodsPlastic	Net to Net
			6	PreventisPlastic	Net to Net
			7	Anti FactorXa Test Kits Kits	Consumables, Accessories, etc. not allowed under policy
			8	Anti FactorIIa Test Kits Kits	Consumables, Accessories, etc. not allowed under policy
			9	Analytical Columns Kits	Consumables, Accessories, etc. not allowed under policy
			10	Analytical Guard	Consumables,

				Columns Kits	Accessories, etc. not allowed under policy
			11	Medical Grade Paper Paper	Consumables, Accessories, etc. not allowed under policy
			12	Tubing Plastic	Consumables, Accessories, etc. not allowed under policy
			13	Anti FactorXa Kits	Consumables, Accessories, etc. not allowed under policy
			14	Anti FactorIIa Kits	Consumables, Accessories, etc. not allowed under policy
			15	N.M.R. Standard Kits	Consumables, Accessories, etc. not allowed under policy
			16	Mol.Wt.Standard Kits	Consumables, Accessories, etc. not allowed under policy
2	Enoxaparin Sodium Injection 60mg Pre filled Syringes Injectable	1 Number	1	Heparin Sodium Powder	119.187 mg
			2	Barrel Syringes Glass	Net to Net
			3	Needle Shield Rubber	Net to Net
			4	Plunger Stoppers Rubber	Net to Net
			5	Plunger Rods Plastic	Net to Net
			6	Preventis Plastic	Net to Net
			7	Anti FactorXa Test Kits Kits	Consumables, Accessories, etc. not allowed under policy
			8	Anti FactorIIa Test Kits Kits	Consumables, Accessories, etc. not allowed under policy
			9	Analytical Columns Kits	Consumables, Accessories, etc. not allowed under policy
			10	Analytical Guard Columns Kits	Consumables, Accessories, etc. not allowed under policy
			11	Medical Grade Paper Paper	Consumables, Accessories, etc. not allowed under policy
			12	Tubing Plastic	Consumables, Accessories, etc.

					not allowed under policy
			13	Anti FactorXa Kits	Consumables, Accessories, etc. not allowed under policy
			14	Anti FactorIIa Kits	Consumables, Accessories, etc. not allowed under policy
			15	N.M.R. Standard Kits	Consumables, Accessories, etc. not allowed under policy
			16	Mol.Wt.Standard Kits	Consumables, Accessories, etc. not allowed under policy

RA concerned may take further necessary action as per above decision of NC.

Case No.:39/6/82-ALC4/2020	Party Name:MEDREICH LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01648/AM21/	RLA File :07/24/040/00192/AM18/	Lic.No/Date:0710112322 27.10.2017	

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Amoxicillin & Potassium Clavulanate Tablets 625mg[420000 No.] [Each tablet contains Amox. Trihydrate BP as Amoxicillin 500mg Pot. Clavulanate BP (as dil. Pot. Clavulanate BP) equivalent to Clav. Acid 125mg] [240.786+124.962=365.748 Kgs] [AdhocNorms : Case S.No.276 - 01/82/50/01357/AM-15/DES-III/1312/27.11.15]	420000 No. Tablets	1	AMOXICILLIN TRIHYDRATE BP/PH.EUR COMP EXT.DRY	245.602 kg
			2	POTASSIUM CLALVULANATE + AVICEL [1:1] NON COS [POTASSIUM CLALVULANATE + MCC BLEND [1:1] NON COS]	127.461 kg
2	Amoxicillin & Potassium Clavulanate Tablets 1125mg [3680000 No.] [Each tablet contains Amox. Trihydrate BP as Amoxicillin 1000mg Pot. Clavulanate BP (as dil. Pot. Clavulanate BP) equivalent to Clavulanic Acid 125mg] [4219.488+1094.903=5314.391Kgs] [AdhocNorms:Case #.276-01/82/50/01357/AM-15/DES-III/1312/27.11.15]	3680000 No. Tablets	1	AMOXICILLIN TRIHYDRATE BP/PH.EUR COMP EXT.DRY	4303.878 kg
			2	POTASSIUM CLALVULANATE + AVICEL [1:1] NON COS [POTASSIUM CLALVULANATE + MCC BLEND [1:1] NON COS]	1116.801 kg
3	Amoxicillin & Potassium Clavulanate 1000mg tablets[700000 No.] [Each tablet contains Amox. Trihydrate BP as Amoxicillin 875mg Pot. Clavulanate BP (as dil. Pot. Clavulanate BP) equivalent to Clavulanic Acid 125mg] [702.293+208.270=910.563Kgs] [AdhocNorms:Case #.276-01/82/50/01357/AM-15/DES-III/1312/27.11.15]	700000 No. Tablets	1	AMOXICILLIN TRIHYDRATE BP/PH.EUR COMP EXT.DRY	716.338 kg
			2	POTASSIUM CLALVULANATE + AVICEL [1:1] NON COS [POTASSIUM CLALVULANATE + MCC BLEND [1:1] NON COS]	212.435 kg
4	Amoxicillin & Potassium Clavulanate 562.5mg Tablets [320000 No.] [Each tablet contains Amox. Trihydrate BP as Amoxicillin 500mg Pot. Clavulanate BP (as dil. Pot. Clavulanate BP) equivalent to Clavulanic Acid 62.5mg] [183.456+47.604=231.06Kgs] [AdhocNorms:Case #.276-01/82/50/01357/AM-15/DES-III/1312/27.11.15]	320000 No. Tablets	1	AMOXICILLIN TRIHYDRATE BP/PH.EUR COMP EXT.DRY	187.125 kg
			2	POTASSIUM CLALVULANATE + AVICEL [1:1] NON COS [POTASSIUM CLALVULANATE + MCC BLEND [1:1] NON COS]	48.557 kg

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5	Amoxicillin & Potassium Clavulanate 375mg Tablets [200000 No.] [Each tablet contains Amox. Trihydrate BP as Amoxicillin 250mg Pot. Clavulanate BP (as dil. Pot. Clavulanate BP) equivalent to Clavulanic Acid 75mg] [57.330+35.703=93.033Kgs] [AdhocNorms:Case #:276-01/82/50/01357/AM-15/DES-III/1312/27.11.15]	200000 No. Tablets	1	AMOXICILLIN TRIHYDRATE BP/PH.EUR COMP EXT.DRY	58.447 kg
			2	POTASSIUM CLALVULANATE + AVICEL [1:1] NON COS [POTASSIUM CLALVULANATE + MCC BLEND [1:1] NON COS]	36.417 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:853/15/82-ALC4/2018	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/02310/AM19/	RLA File :09/24/040/00511/AM19/	Lic.No/Date:0910067120 31.01.2019	

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Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty. (Per Tablet)
1	XycamDisperisble Tablets 20mg (Each Tablet Contains - 20 Mg of Piroxicam)	1 Number	1	Piroxicam (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	20.4mg
			8	Ethanol 96%	0.120 ml
2	Xycam Capsules 20mg (Each Tablet Contains - 20 Mg of Piroxicam)	1 Number	1	Piroxicam (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	20.4 mg
3	Ulsanic 1g Effervescent Tablets (Each Tablet Contains - 1 gram of Sucralfate)	1 Number	2	Sucralfate (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	1.02 gms
			8	Ethanol 96%	0.67 ml
4	Nafasol EC 500mg Tablets (Each Tablet Contains - 500mg of Naproxen)	1 Number	3	Naproxen (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	510.0 mg
			8	Ethanol 96%	0.166 ml
5	Nafasol EC 250mg Tablets (Each Tablet Contains - 250mg of Naproxen)	1 Number	3	Naproxen (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	255.0 mg
			8	Ethanol 96%	0.083 ml

6	Betanoid 0.5mg Tablets (Each Tablet Contains - 0.5mg of Betamethasone)	1 Number	4	Betamethasone (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	0.51 mg
			8	Ethanol 96%	0.080 ml
7	Tenchlor Tablets (Each Tablet Contains - 100mg of Atenolol & Chlorthalidone 25mg)	1 Number	5	Atenolol (Assay - 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	102.0 mg
			6	Chlorthalidone (Assay 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	25.50 mg
			9	Ethanol Anhydrous	0.090 ml
8	Tenchlor HS Tablets (Each Tablet Contains - 50mg of Atenolol & Chlorthalidone 12.5mg)	1 Number	5	Atenolol (Assay 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	51.0 mg
			6	Chlorthalidone (Assay 98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	12.75 mg
			9	Ethanol Anhydrous	0.048 ml
9	Lenditro 5mg Tablets (Each Tablet Contains - 5mg of Oxybutynin chloride)	1 Number	7	Oxybutynin Chloride (Assay-98%) (Pre-import Condition is imposed as per Appendix 4J). EO Should be completed within 12 months from the date of import of Each Consignment)	5.10 mg
			8	Ethanol 96%	0.040 ml

RA concerned may take further necessary action as per above decision of NC.

79	**Case No.:855/15/82-ALC4/2018**	Party Name:SMS LIFESCIENCES INDIA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/02312/AM19/	RLA File :09/24/040/00542/AM19/	Lic.No/Date:0910067122 31.01.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
EZETIMIBE - IV INTERMEDIATE	1 kg	1	(S)-4-PHENYL-OXAZOLIDIN-2-ONE	0.45 kg
		2	IMMCALA-T2-150 (ENZYME)	0.066 kg
		3	METHYLENE DICHLORIDE	6.00 kg
		4	METHANOL	4.40 kg
		5	N-HEPTANE	3.20 kg
		6	TOLUENE	7.80 kg
		7	POTASSIUM HYDROXIDE FLAKES	0.90 kg
		8	ISO PROPYL ALCOHOL	3.00 kg
		9	DIMETHYL FORMAMIDE	0.40 kg

RA concerned may take further necessary action as per above decision of NC.

80	**Case No.:863/15/82-ALC4/2018**	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/02320/AM19/	RLA File :03/94/040/00948/AM19/	Lic.No/Date:0310826798 04.02.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
DICAPRYL ADIPATE (JAGROPLAST-DCA)	1 kg	1	ADIPIC ACID	0.411 kg
		2	2-OCTANOL	0.737 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:881/15/82-ALC4/2018	Party Name:SHILPA MEDICARE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/02338/AM19/	RLA File :07/24/040/00263/AM19/	Lic.No/Date:0710114519 07.02.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Gemcitabine HCL	1 kg	1	2 DEOXY 2 2 DIFLUORO D RIBOFURANOSE 3 5 DIBENZOATE 1 METHANESULFONATE	5.70 kg
		2	CYTOSINE	4.38 kg
		3	HEXAMETHYLDISILAZANE	14.25 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:894/15/82-ALC4/2018	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/02351/AM19/	RLA File :34/24/040/00328/AM19/	Lic.No/Date:3410044883 12.02.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACETONE	1 kg	1	BENZENE	0.522 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:936/15/82-ALC4/2018	Party Name:VISION DRUGS PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/02393/AM19/	RLA File :09/24/040/00575/AM19/	Lic.No/Date:0910067217 25.02.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
3,4-Dimethoxyphenethylamine (HVA)	1 kg	1	Veratrole	1.44 kg
		2	Sodium Cyanide	0.50 kg
		3	Methanol	1.40 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:1039/15/82-ALC4/2018	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/02496/AM19/	RLA File :09/24/040/00491/AM19/	Lic.No/Date:0910067225 27.02.2019	

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Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Enoxaparin Sodium Injection 30mg/0.3ml, Pre-filled Syringes The firm should complete within 12 months from the date of Import of each consignment of Input at Sl.No.1 and Sl.No.7 of Import List as per Policy Circular No. 9 dated 30.6.2003 read with Appendix 4J of FTP [2015-20].	1 Number	1	Heparin Sodium The firm should complete within 12 months from the date of Import of each consignment of Input at Sl.No.1 and Sl.No.7 of Import List as per Policy Circular No. 9 dated 30.6.2003 read with Appendix 4J of FTP [2015-20]	59.6 mg
			2	0.5ml Barrel Syringes	Net to Net
			3	0.5ml Needle Shield	Net to Net
			4	0.5ml Plunger Stoppers	Net to Net
			5	0.5ml Plunger Rods	Net to Net
			6	0.5ml Preventis Needle shielding System	Net to Net
2	Enoxaparin Sodium Injection 100mg/1.0ml Pre-filled Syringes The firm should complete within 12 months from the date of Import of each consignment of Input at Sl.No.1 and Sl.No.7 of Import List as per Policy Circular No. 9 dated 30.6.2003 read with Appendix 4J of FTP [2015-20]	1 Number	7	Heparin Sodium The firm should complete within 12 months from the date of Import of each consignment of Input at Sl.No.1 and Sl.No.7 of Import List as per Policy Circular No. 9 dated 30.6.2003 read with Appendix 4J of FTP [2015-20]	198.664 mg
			8	1ml Barrel Syringes	Net to Net
			9	1ml Needle Shield	Net to Net
			10	1ml Plunger Stoppers	Net to Net
			11	1ml Plunger Rods	Net to Net
			12	1ml Preventis Needle shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

85	**Case No.:143/1/82-ALC4/2019**	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/02538/AM19/	RLA File :05/24/040/00695/AM19/	Lic.No/Date:0510409855 06.03.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
TRI XYLENYL PHOSPHATE ADDITIVE FOR LUBRICATIING OIL	1 kg	1	MIXED XYLENOL LIQUID	0.939 kg
		2	PHOSPHOPROUS YELLOW SOLID	0.087 kg

RA concerned may take further necessary action as per above decision of NC.

86	**Case No.:204/1/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/02599/AM19/	RLA File :34/24/040/00353/AM19/	Lic.No/Date:3410044969 14.03.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACETONE	1 kg	1	BENZENE	0.522 kg

RA concerned may take further necessary action as per above decision of NC.

87	**Case No.:133/6/82-ALC4/2019**	Party Name:ORIENTAL AROMATICS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00359/AM20/	RLA File :03/95/040/01320/AM19/	Lic.No/Date:0310827769 18.03.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Ally Heptoate (AB15013)	1 kg	1	Heptanoic Acid	0.800 kg
		2	Ally Alcohol	0.380 kg

RA concerned may take further necessary action as per above decision of NC.

88	**Case No.:187/1/82-ALC4/2019**	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/02582/AM19/	RLA File :09/24/040/00619/AM19/	Lic.No/Date:0910067297 19.03.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
FLIBANSERIN	1 kg	1	1-(2-chloroethyl)-1H-benzo[d]imidazol-2(3H)-one	0.62 kg
		2	1-(3-(trifluoromethyl)phenyl) piperazine hydrochloride	0.84 kg

RA concerned may take further necessary action as per above decision of NC.

89	**Case No.:214/1/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/02609/AM19/	RLA File :34/24/040/00327/AM19/	Lic.No/Date:3410044990 20.03.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACETONE	1 kg	1	BENZENE	0.522 kg

RA concerned may take further necessary action as per above decision of NC.

90	**Case No.:14/1/82-ALC4/2019**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00014/AM20/	RLA File :31/83/040/00299/AM19/	Lic.No/Date:3110067371 04.04.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Acetyl Anisole (4 Methoxy Acetophenone)	1 kg	1	Phenol	0.8056 kg
		2	Methanol	0.276 kg
		3	Acetic Anhydride PURITY 99%	0.755 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:67/1/82-ALC4/2019	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/00067/AM20/	RLA File :09/24/040/00025/AM20/	Lic.No/Date:0910067414 24.04.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CEFUROXIME AXETIL POVIDONE MIXTURE containing NLT 70% Cefuroxime Axetil	1 kg	1	7-Amino Cephalosporanic Acid (7-ACA)	0.544 kg
		2	Acetone	3.91 kg
		3	Activated Carbon (Carbon Enoanticromos)	0.0686 kg
		4	Chlorosulfonyl Isocyanate (CSI)	0.374 kg
		5	Di Isopropyl Ether (or) Iso Propyl Ether	0.41 kg
		6	Methanol (Methyl Alcohol)	0.88 kg
		7	Methylenechloride (MDC)	0.94 kg
		8	N,N-Dimethyl Acetamide	1.66 kg
		9	(Z)-2-Methoxy Imino(Furyl-2-YL) Acetic Acid Ammonium Salt (SMIA)	0.438 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:97/1/82-ALC4/2019	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/00097/AM20/	RLA File :31/83/040/00013/AM20/	Lic.No/Date:3110067404 01.05.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Acetyl Anisole (4 Methoxy Acetophenone)	1 kg	1	Phenol	0.8056 kg
		2	Methanol	0.276 kg
		3	Acetic Anhydride PURITY 99%	0.755 kg

RA concerned may take further necessary action as per above decision of NC.

93	**Case No.:194/6/82-ALC4/2019**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00420/AM20/	RLA File :03/94/040/00023/AM20/	Lic.No/Date:0310828815 07.05.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ALPHA HEXYL CINNAMALDEHYDE AND OR HEXYL CINNAMIC ALDEHYDE	1 kg	1	OCTANOL	0.718 kg
		2	BENZALDEHYDE	0.584 kg

RA concerned may take further necessary action as per above decision of NC.

94	**Case No.:251/1/82-ALC4/2019**	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00157/AM20/	RLA File :09/24/040/00043/AM20/	Lic.No/Date:0910067519 14.05.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Enoxaparin Sodium Injection 20mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	39.733 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
2	Enoxaparin Sodium Injection 30mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	59.6 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net

			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
3	Enoxaparin Sodium Injection 40mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	79.466 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
4	Enoxaparin Sodium Injection 60mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	119.187 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
5	Enoxaparin Sodium Injection 80mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	158.93 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
6	Enoxaparin Sodium Injection 100mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP	198.664 mg

				[2015-20].	
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
7	Enoxaparin Sodium Injection 120mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	238.40 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net
8	Enoxaparin Sodium Injection 150mg Pre-filled Syringes	1 Number	1	Heparin Sodium *Condition: Pre import condition is imposed in case this is Unregistered and export obligation should be completed within 12 months from the date of Import of each consignment as per Appendix 4J of FTP [2015-20].	298.00 mg
			2	Barrel Syringes	Net to Net
			3	Needle Shield	Net to Net
			4	Plunger Stoppers	Net to Net
			5	Plunger Rods	Net to Net
			6	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Case No.:1/6/82-ALC4/2019	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/00227/AM20/	RLA File :04/24/040/00048/AM20/	Lic.No/Date:0410165665 31.05.2019	

95 **Decision:** The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
3-Nitroxy Acetophenone	1 kg	1	Acetophenone	0.808 kg
		2	Methanol	0.50 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:30/6/82-ALC4/2019	Party Name:TIDE INDUSTRIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/00256/AM20/	RLA File :34/24/040/00083/AM20/	Lic.No/Date:3410045200 10.06.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Gamma Nonalactone or Aldehyde C18	1 kg	1	Hexyl Alcohol or N-Hexanol	0.900 kg
		2	Acrylic Acid	0.66 kg
		3	Di-tert Butyl Peroxide	0.229 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:33/6/82-ALC4/2019	Party Name:ASHISH LIFE SCIENCE PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/00259/AM20/	RLA File :03/94/040/00197/AM20/	Lic.No/Date:0310829569 12.06.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Import Items	Qty
1	TYLOSIN TARTRATE POWDER 100%-100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%) (net content of exempt material is 150 kgs)	1500.000 Number	TYLOSIN TARTRATE (RAW MATERIAL)	2579.28 kg
2	TYLOSIN TARTRATE POWDER 100% -500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%) (net content of exempt material is 150 kgs)	300.000 Number		
3	TYLOSIN TARTRATE POWDER 100% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%) (net content of exempt material is 150 kgs)	150.000 Number		
4	TYLOSIN TARTRATE POWDER 99% -100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%) (net content of exempt material is 148.5 kgs)	1500.000 Number		
5	TYLOSIN TARTRATE POWDER 99% -500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%) (net content of exempt material is 148.5kgs)	300.000 Number		
6	TYLOSIN TARTRATE POWDER 99% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%) (net content of exempt material is 148.5kgs)	150.000 Number		
7	TYLOSIN TARTRATE POWDER 20% -100GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%) (net content of exempt material is 100 kgs)	5000.000 Number		
8	TYLOSIN TARTRATE POWDER 20% -500GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%) (net content of exempt material is 200 kgs)	2000.000 Number		

9	TYLOSIN TARTRATE POWDER 20% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%) (net content of exempt material is 400 kgs)	2000.000 Number		
10	TYLOSIN BOLUS 200MG (EACH BOLUS CONTAINS TYLOSIN 200MG) (nett content of exempt material is 20 kgs)	100000.000 Number		
11	TYLOSIN INJECTION 5%-30 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (net content of exempt material is 112.5 kgs)	75000.000 Number		
12	TYLOSIN INJECTION 5%-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (net content of exempt material is 125 kgs)	50000.000 Number		
13	TYLOSIN INJECTION 5%-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (net content of exempt material is 50kgs)	10000.000 Number		
14	TYLOSIN TARTRATE INJECTION 20%-30 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (net content of exempt material is 60 kgs)	10000.000 Number		
15	TYLOSIN TARTRATE INJECTION 20%-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (net content of exempt material is 250 kgs)	25000.000 Number		
16	TYLOSIN TARTRATE INJECTION 20%-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (net content of exempt material is 305kgs)	15250.000 Number		

RA concerned may take further necessary action as per above decision of NC.

Case No.:50/6/82-ALC4/2019	Party Name:VISION DRUGS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/00276/AM20/	RLA File :09/24/040/00121/AM20/	Lic.No/Date:0910067669 14.06.2019	

98 **Decision:** The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
3,4-Dimethoxyphenethylamine (HVA)	1 kg	1	Veratrole	1.44 kg
		2	Sodium Cyanide	0.50 kg
		3	Methanol	1.40 kg

RA concerned may take further necessary action as per above decision of NC.

99	**Case No.:60/6/82-ALC4/2019**	Party Name:TIDE INDUSTRIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00286/AM20/	RLA File :34/24/040/00101/AM20/	Lic.No/Date:3410045217 18.06.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Rose Oxide (Tetrahydro-4-Methyl -2-(2-Methyl Propenyl) 2 H Pyron	1 kg	1	Citral Synthetic	3.454 kg

RA concerned may take further necessary action as per above decision of NC.

100	**Case No.:75/6/82-ALC4/2019**	Party Name:NAARI PHARMA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00301/AM20/	RLA File :05/24/040/00172/AM20/	Lic.No/Date:0510411026 24.06.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Nandrolone Decanoate	1 kg	1	19-Norandrostenedione	0.982 kg
		2	Decanoyl Chloride	0.45 kg

RA concerned may take further necessary action as per above decision of NC.

101	**Case No.:154/6/82-ALC4/2019**	Party Name:INDO AMINES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00380/AM20/	RLA File :03/94/040/00122/AM20/	Lic.No/Date:0310830244 12.07.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
INDO COAT CLY 12 OR DI-ISO-BUTYL CARBINOL	1 kg	1	DI-ISOBUTYL KETONE	1.048 kg
		2	NI-CATALYST	0.001kg

RA concerned may take further necessary action as per above decision of NC.

102	**Case No.:248/6/82-ALC4/2019**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00474/AM20/	RLA File :03/94/040/00346/AM20/	Lic.No/Date:0310830713 31.07.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Polyester Acrylate (53% Resin Content In Trimethylolpropane Ethoxy Triacrylate)	100000.000 kg	1	Tetrachlorophthalic Anhydride	12830.000 kg
		2	Adipic Acid	1520.000 kg
		3	Iso Phthalic Acid	26330.000 kg
		4	Tertiary Butyl Hydroxy Quinone(TBHQ)	120.000 kg
		5	Neo Pentyl Glycol	19850.000 kg
		6	Propylene Glycol	4650.000 kg
		7	Phthalic Anhydride	1580.000 kg
		8	Trimethylolpropane Ethoxy Triacrylate	38350.000 kg

RA concerned may take further necessary action as per above decision of NC.

103	**Case No.:44/7/82-ALC4/2019**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00539/AM20/	RLA File :29/24/040/00011/AM20/	Lic.No/Date:2910025423 19.08.2019	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting no. 10/82-ALC4/2019dated29.11.2019 against Advance Authorization No. 0510412433 dated 08.11.2019, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Terpineol Extra Pure	1 kg	1.	Alpha Pinene	1.00 kg

RA concerned may take further necessary action as per above decision of NC.

104	**Case No.:48/7/82-ALC4/2019**	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00543/AM20/	RLA File :09/24/040/00269/AM20/	Lic.No/Date:0910067906 20.08.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
METHYL ALPHA-(4,5,6,7-TETRAHYDRA-5-THIENO(3,2-C)PYRIDYL)(2-CHLORO-PHENYL)ACETATE HYDROCHLORIDE (CPG-20)	1 kg	1	4,5,6,7-TETRAHYDROTHIENO(3,2,C)PYRIDINE HYDROCHLORIDE (CPG-10)	0.74 kg
		2	METHYL ISO BUTYL KETONE (MIBK)	1.092 kg
		3	DI CHLORO ETHANE / ETHYLENE DI CHLORIDE (EDC)	0.70 kg

RA concerned may take further necessary action as per above decision of NC.

105	**Case No.:32/10/82-ALC4/2019**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00606/AM20/	RLA File :34/24/040/00111/AM20/	Lic.No/Date:3410045437 09.09.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: (to be check)

Export Product	Qty	Sl. No.	Import Items	Qty
3-TRIFLUOROMETHYL ACETO PHENONE	1 kg	1	Benzo Trifluoride	1.260 kg
		2	Sodium Nitrite	Not allowed as shown domestic
		3	Toluene	0.150 kg
		4	Caustic Soda Lye	0.50 kg
		5	Acetaldoxime 50% Min Solution in Water	0.951 kg
		6	Copper Sulphate	Not allowed as shown domestic
		7	Acetic Acid	Not allowed as shown domestic
		8	Sulphuric Acid	Not allowed as shown domestic
		9	Soda Ash	0.005 kg
		10	Nitric Acid	Not allowed as shown domestic

		11	Catalyst	Not allowed as no details provided
		12	Hydrogen	Not allowed as shown domestic
		13	Hydrochloric Acid	Not allowed as shown domestic

RA concerned may take further necessary action as per above decision of NC.

	Case No.:186/10/82-ALC4/2019	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00760/AM20/	RLA File :34/24/040/00173/AM20/	Lic.No/Date:3410045560 22.10.2019	

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Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: (to be check)

Export Product	Qty	Sl. No.	Import Items	Qty
3-TRIFLUOROMETHYL ACETO PHENONE	1 kg	1	3 Amino Benzo Trifluoride 99.5% Min	1.260 kg
		2	Sodium Nitrite	Not allowed since shown as indigenous
		3	Toluene	0.150 kg
		4	Caustic Soda Lye 47%	0.50 kg
		5	Acetaldoxime 50% Min Solution in Water	0.951 kg
		6	Copper Sulphate	Not allowed since shown as indigenous
		7	Acetic Acid	Not allowed since shown as indigenous
		8	Sulphamic Acid	Not allowed since shown as indigenous
		9	Soda Ash	0.005 kg

RA concerned may take further necessary action as per above decision of NC.

107	**Case No.:194/10/82-ALC4/2019**	Party Name:NATURAL AND ESSENTIAL OILS PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00768/AM20/	RLA File :07/24/040/00158/AM20/	Lic.No/Date:0710115596 24.10.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	CaffeinePowder	9000.000 kg	1	Crude Caffeine (decaffeination from green coffee) Purity 47.76%Powder	16825.000 kg
2	Coffee ExtractsPowder	5500.000 kg			

RA concerned may take further necessary action as per above decision of NC.

108	**Case No.:239/10/82-ALC4/2019**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00813/AM20/	RLA File :03/94/040/00587/AM20/	Lic.No/Date:0310832731 13.11.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Ciprofloxacin and Dexamethasone Suspension USP (0.3% / 0.1%)7.5ml Bottle (Each ml Cont:Ciprofloxacin HCL equal to Ciprofloxacin Base .3mg per btle of 7.5ml)(Each 7.5ml cont:Ciprofloxacin 22.5mg & Dexamethasone 7.5mg	1 Number	1	Ciprofloxacin HCL	25.875 mg
		2	Dexamethasone	7.875 mg
		3	Bottle	Relevant as per packing policy
		4	Cap	Relevant as per packing policy
		5	Dropper	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

Case No.:26/13/82-ALC4/2019	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/00869/AM20/	RLA File :09/70/040/00130/AM20/	Lic.No/Date:0910068227 27.11.2019	

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Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Heparin Sodium Injection USP, 1000IU/ml, 30ml Vial USP * Condition: The firm should account for 377.462 Kgs of input at Sl No.1 and 2180600 Nos each of input at Sl No.2,3,4 of the import list in the resultant product which should be reflected in SBs.	1 Number	1	Heparin Sodium Pre-import condition is imposed as per Appendix 4J under Additional Condition	175.00 mg / vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
2	Heparin Sodium Injection USP, 5000IU/ml, 10ml Vial USP * Condition: The firm should account for 1.789 Kgs of input at Sl No.1 and 6200 Nos each of input at Sl No.2,3,4 of the import list in the resultant product which should be reflected in SBs.	1 Number	1	Heparin Sodium Pre-import condition is imposed as per Appendix 4J under Additional Condition	291.67 mg / vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
3	Heparin Sodium Injection USP, 20000IU/ml, 1ml Vial USP * Condition: The firm should account for 6.462 Kgs of input at Sl No.1 and 56000 Nos each of input at Sl No.2,3,4 of the import list in the resultant product which should be reflected in SBs.	1 Number	1	Heparin Sodium Pre-import condition is imposed as per Appendix 4J under Additional Condition	116.67 mg / vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

Case No.:33/13/82-ALC4/2019	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/00876/AM20/	RLA File, :34/24/040/00240/AM20/	Lic.No/Date:3410045652 27.11.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
3-TRIFLUOROMETHYL ACETO PHENONE	1 kg	1	Benzo Trifluoride	1.260 kg
		2	Sodium Nitrite	Not allowed as shown domestic
		3	Toluene	0.150 kg
		4	Caustic Soda Lye	0.50 kg
		5	Acetaldoxime 50% Min Solution in Water	0.951 kg
		6	Copper Sulphate	Not allowed as shown domestic
		7	Acetic Acid	Not allowed as shown domestic
		8	Sulphuric Acid	Not allowed as shown domestic
		9	Soda Ash	0.005 kg
		10	Nitric Acid	Not allowed as shown domestic
		11	Catalyst	Not allowed as no details provided
		12	Hydrogen	Not allowed as shown domestic
		13	Hydrochloric Acid	Not allowed as shown domestic

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RA concerned may take further necessary action as per above decision of NC.

111	**Case No.:34/13/82-ALC4/2019**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00877/AM20/	RLA File :34/24/040/00239/AM20/	Lic.No/Date:3410045653 27.11.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: (to be check)

Export Product	Qty	Sl. No.	Import Items	Qty
3-TRIFLUOROMETHYL ACETO PHENONE	1 kg	1	Benzo Trifluoride	1.260 kg
		2	Sodium Nitrite	Not allowed since shown as indigenous
		3	Toluene	0.150 kg
		4	Caustic Soda Lye	0.50 kg
		5	Acetaldoxime 50% Min Solution in Water	0.951 kg
		6	Copper Sulphate	Not allowed since shown as indigenous
		7	Acetic Acid	Not allowed since shown as indigenous
		8	Sulphuric Acid	Not allowed since shown as indigenous
		9	Soda Ash	0.005 kg

RA concerned may take further necessary action as per above decision of NC.

112	**Case No.:43/13/82-ALC4/2019**	Party Name:VIVIMED LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00886/AM20/	RLA File :09/24/040/00425/AM20/	Lic.No/Date:0910068242 02.12.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty (mg / Tablet)
1	Gabapentin Tablets USP - 600mg	1 Number	1	Low Substituted Hydroxxy Propyl Cellulose (LH-21)	11.25 mg
			2	Hydroxy Propyl Cellulose (Klucel EF)	37.50 mg
			3	Mannitol (Pearlitol 100SD)	91.50 mg
			4	Copovidone (Plasdone S-630)	30.00 mg
			5	Poloxamer 407 (Lutrol Micro 127)	4.50 mg
			6	Magnesium Stearate	8.25 mg

2	Gabapentin Tablets USP - 800mg	1 Number	1	Low Substituted Hydroxxy Propyl Cellulose (LH-21)	15.00 mg
			2	Hydroxy Propyl Cellulose (Klucel EF)	50.00 mg
			3	Mannitol (Pearlitol 100SD)	122.00 mg
			4	Copovidone (Plasdone S-630)	40.00 mg
			5	Poloxamer 407 (Lutrol Micro 127)	6.00 mg
			6	Magnesium Stearate	11.00 mg

RA concerned may take further necessary action as per above decision of NC.

113	**Case No.:67/13/82-ALC4/2019**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00910/AM20/	RLA File :52/24/040/00046/AM20/	Lic.No/Date:5210043259 12.12.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
VANCOMYCIN HYDROCHLORIDE	1 kg	1	VANCOMYCIN BASE	0.995 kg

RA concerned may take further necessary action as per above decision of NC.

114	**Case No.:76/13/82-ALC4/2019**	Party Name:KLJ PLASTICIZERS LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00919/AM20/	RLA File :05/23/040/00363/AM20/	Lic.No/Date:0510412972 19.12.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
DI-OCTYL SEBACATE (DOS) (PACKED IN 477 NOS. OF HM-HDPE DRUMS MADE OF HDPE GRANULES (4,054.500 KGS. WITHOUT WASTAGE)) (EACH DRUM SHALL WEIGHT 8.5 KG AND STORAGE CAPACITY 210.000 KGS.)	100000.000 kg	1	2-ETHYL HEXANOL	64200.000 kg
		2	SEBACIC ACID	50000.000 kg
		3	HDPE GRANULES (TOTAL WEIGHT = 4,257.225 KGS.)	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

115	**Case No.:119/13/82-ALC4/2019**	Party Name:STYRAX LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00962/AM20/	RLA File :26/24/040/00010/AM20/	Lic.No/Date:2610012891 03.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
(1R,2S,5R)-METHYL-5R-HYDROXY-1,3-OXATHIOLANE-2R-CARBOXYLATE OR CME-I OR HME	1 kg	1	GLYOXALIC ACID 50%	0.72 kg
		2	2,5-DIHYDROXY-1,4-DIATHINE	0.30 kg
		3	L-MENTHOL (FRESH / RECOVERY)	0.725 kg
		4	TRI ETHYL AMINE (TEA)	0.015 kg

RA concerned may take further necessary action as per above decision of NC.

116	**Case No.:133/13/82-ALC4/2019**	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00976/AM20/	RLA File :08/24/040/00321/AM20/	Lic.No/Date:0810146922 03.01.2020	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting no. 7/82-ALC4/2020 dated 04.12.2019 against Advance Authorization No. 0810149014 dated 06.11.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	PACLITAXEL INJECTION USP : 6 MG/ML, 5ML VIAL EACH ML CONTAINS: PACLITAXEL PH.EUR. 6 MG	2306436.000 Number	1	TAXUS BACCATA	52000.014 kg
			2	1,5-BIS[DI ISOPROPYL-(+)- 4-PHENYL-2-AZETIDINONE-3-HYDROXY-SILYL]PENTANE	58.130 kg
			3	KOLLIPHOR ELP	2230.548 kg
			4	5/16.7/50 ML GLASS VIALS (AS PER GENERAL NOTE FOR CHEMICALS & ALLIED PRODUCTS)	Relevant as per packing policy
			5	13 MM/20 MM RUBBER STOPPERS (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
			6	13 MM/20 MM FLIP OF SEAL (AS PER GENERAL POLICY FOR PACKING MATERIAL)	

2	PACLITAXEL INJECTION USP : 6 MG/ML, 16.7ML VIAL EACH ML CONTAINS: PACLITAXEL PH.EUR. 6 MG	716550.000 Number	1	TAXUS BACCATA	52000.068 kg
			2	1,5-BIS[DI ISOPROPYL-(+)- 4-PHENYL-2-AZETIDINONE-3-HYDROXY-SILYL]PENTANE	58.130 kg
			3	KOLLIPHOR ELP	2230.551 kg
			4	5/16.7/50 ML GLASS VIALS (AS PER GENERAL NOTE FOR CHEMICALS & ALLIED PRODUCTS)	Relevant as per packing policy
			5	13 MM/20 MM RUBBER STOPPERS (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
			6	13 MM/20 MM FLIP OF SEAL (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
3	PACLITAXEL INJECTION USP : 6 MG/ML, 50ML VIAL EACH ML CONTAINS: PACLITAXEL PH.EUR. 6 MG	240799.000 Number	1	TAXUS BACCATA	52000.147 kg
			2	1,5-BIS[DI ISOPROPYL-(+)- 4-PHENYL-2-AZETIDINONE-3-HYDROXY-SILYL]PENTANE	58.130 kg
			3	KOLLIPHOR ELP	2230.554 kg
			4	5/16.7/50 ML GLASS VIALS (AS PER GENERAL NOTE FOR CHEMICALS & ALLIED PRODUCTS)	Relevant as per packing policy
			5	13 MM/20 MM RUBBER STOPPERS (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
			6	13 MM/20 MM FLIP OF SEAL (AS PER GENERAL POLICY FOR PACKING MATERIAL)	

RA concerned may take further necessary action as per above decision of NC.

Case No.:173/13/82-ALC4/2019	Party Name:VHB MEDISCIENCES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01016/AM20/	RLA File :03/95/040/01016/AM20/	Lic.No/Date:0310834259 16.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

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Export Product	Qty	Sl. No.	Import Items	Qty
Colistmethate Sodium for injection BP COLISIN-RD 1MIU (Net content of Import item = 1310.00 gm)	17000.000 Number	1	Colistimethate Sodium Sterile EP	1334.38 gms

RA concerned may take further necessary action as per above decision of NC.

118	**Case No.:188/13/82-ALC4/2019**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01031/AM20/	RLA File :34/24/040/00288/AM20/	Lic.No/Date:3410045795 17.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

119	**Case No.:191/13/82-ALC4/2019**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01034/AM20/	RLA File :09/24/040/00527/AM20/	Lic.No/Date:0910068384 20.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Clindamycin Palmitate Hydrochloride	1 kg	1	Clindamycin Hydrochloride	1.059 kg
		2	Sulfolane Anhydrous	0.31 kg
		3	Acetone	2.10 kg
		4	Acetonitrile	3.00 kg
		5	Methylene Chloride (MDC)	2.06 kg

RA concerned may take further necessary action as per above decision of NC.

120	**Case No.:1/2/82-ALC4/2020**	Party Name:ARCH PHARMALABS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01035/AM20/	RLA File :03/94/040/00888/AM20/	Lic.No/Date:0310834332 20.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
URSODEOXYCHOLIOC ACID	1 kg	1	CHOLIC ACID	1.40 kg
		2	HYDRAZINE HYDRATE (80% SOLUTION)	1.487 kg
		3	IEP OX 239 SPRAY DRIED ENZYME POWDER	0.030 kg
		4	IEP OX 235 SPRAY DRIED ENZYME POWDER	0.035 kg
		5	IEP OX 152 SPRAY DRIED ENZYME POWDER	0.066 kg
		6	IEP SP 41 SPRAY DRIED ENZYME POWDER	0.035 kg
		7	IEP OX 243 SPRAY DRIED ENZYME POWDER	0.036 kg
		8	(B-NAD)B-NICOTINAMIDE-ADENINE DINUCLEOTIDE (COENZYME-1)	0.014 kg

RA concerned may take further necessary action as per above decision of NC.

121	**Case No.:5/2/82-ALC4/2020**	Party Name:ARCH PHARMALABS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01039/AM20/	RLA File :03/94/040/00889/AM20/	Lic.No/Date:0310834354 21.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
(4-R-CIS)-1-1-DIMETHYL-6-CYANOMETHYL-2-2-DIMETHYL-1,3 DIOXANE-4-ACETATE (ATS-8)	1 kg	1	ETHYL-4-CHLORO ACEO ACETATE	1.06 kg
		2	LITHIUM METAL	0.10 kg
		3	TERT BUTYL ACETATE	2.11 kg
		4	LYOPHILISED ENZYME POWDER CDX-403	0.0031 kg
		5	LYOPHILISED ENZYME POWDER CDX-041	0.019 kg
		6	LYOPHILISED ENZYME POWDER CDX-901	0.0055 kg
		7	(B-NAD) B-NICOTINAMIDE-ADENINE DINUCLEOTIDE (COENZYME-1)	0.0005 kg
		8	2,2-DIMETHOXY PROPANE	0.95 kg
		9	LYOPHILISED ENZYME POWDER CDX-014	0.015 kg

RA concerned may take further necessary action as per above decision of NC.

122	**Case No.:15/2/82-ALC4/2020**	Party Name:SWAASA PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01049/AM20/	RLA File :26/24/040/00016/AM20/	Lic.No/Date:2610012902 24.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
5-Fluoro-1-1(2R,5S)-2(hydroxymethyl)1,3-oxathiolan-5-yl cytosine or (Emtricitabine crude) or (EMO1)	1 kg	1	(2R5S-5 (4 Amino 5 fluoro 2 oxo 2 hpyrimidin1yl)[1,3]oxathiolane2carboxylic acid,2S-isopropyl5Rmethyl1R cyclohexyl ester	1.726 kg
		2	Sodium Borohydride	0.46 kg

RA concerned may take further necessary action as per above decision of NC.

123	**Case No.:26/2/82-ALC4/2020**	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01060/AM20/	RLA File :09/24/040/00545/AM20/	Lic.No/Date:0910068434 31.01.2020	

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Acetylcysteine Solution USP 100mg/ml (10%), 4ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Import condition is imposed as per Appendix 4J in Additional Condition	408.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
2	Acetylcysteine Solution USP 100mg/ml (10%), 10ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Import condition is imposed as per Appendix 4J in Additional Condition	1020.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy

3	Acetylcysteine Solution USP 100mg/ml (10%), 30ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Import condition is imposed as per Appendix 4J in Additional Condition	3060.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
4	Acetylcysteine Solution USP 200mg/ml (20%), 4ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Import condition is imposed as per Appendix 4J in Additional Condition	816.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
5	Acetylcysteine Solution USP 200mg/ml (20%), 10ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Importcondition is imposed as per Appendix 4J in Additional Condition	2040.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
6	Acetylcysteine Solution USP 200mg/ml (20%), 30ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Import condition is imposed as per Appendix 4J in Additional Condition	6120.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy
7	Acetylcysteine Injection USP 200mg/ml, 30ml Vial	1 Number	1	Acetylcysteine USP Condition: Pre Import condition is imposed as per Appendix 4J in Additional Condition	6300.00 mg/vial
			2	Glass Vials	Relevant as per packing policy
			3	Rubber Stoppers	Relevant as per packing policy
			4	Flip off Seals	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

124	**Case No.:28/2/82-ALC4/2020**	Party Name:SMS LIFESCIENCES INDIA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01062/AM20/	RLA File :09/24/040/00521/AM20/	Lic.No/Date:0910068451 05.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
EZETIMIBE INTERMEDIATE IV - ETZ-IV (OR) (S)-3-((S)-5-BENZYLOXY)-5-(4-FLUOROPHENYL) PENTANOYL)-4-PHENYLOXAZOLIDIN-2-ONE	1 kg	1	(S)-4-PHENYL-OXAZOLIDIN-2-ONE	0.45 kg
		2	IMMCALA-T2-150 (ENZYME)	0.063 kg
		3	METHYLENE DICHLORIDE	6.00 kg
		4	SODIUM BOROHYDRIDE	0.345 kg

RA concerned may take further necessary action as per above decision of NC.

125	**Case No.:36/2/82-ALC4/2020**	Party Name:AURORE LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01070/AM20/	RLA File :09/24/040/00459/AM20/	Lic.No/Date:0910068458 06.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Amlodipine Base Base	1 kg	1	Ethyl-4-chloro aceto acetate	0.993 kg
		2	Ortho chloroBenzyldehyde	0.775 kg
		3	Methyl Aceto Acetate	1.46 kg
		4	Toluene	2.40 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:37/2/82-ALC4/2020	Party Name:ALEOR DERMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021.	Status: Approved
HQ File :01/82/050/01071/AM20/	RLA File :34/24/040/00339/AM20/	Lic.No/Date:3410045849 06.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	CLOBETASOL PROPIONATE TOPICAL SOLUTION USP 0.05% 25 ml (Net content of active ingredients 150 gm)	12000.000 Number	1	CLOBETASOL PROPIONATE USP (MICRONIZED)	153.0 gms
2	CLOBETASOL PROPIONATE TOPICAL SOLUTION USP 0.05% 50 ml (Net content of active ingredients 1950 gm)	78000.000 Number	1	CLOBETASOL PROPIONATE USP (MICRONIZED)	1989.0 gms

RA concerned may take further necessary action as per above decision of NC.

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Case No.:38/2/82-ALC4/2020	Party Name:ALEOR DERMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01072/AM20/	RLA File :34/24/040/00342/AM20/	Lic.No/Date:3410045850 06.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	DESONIDE LOTION 0.05% - 2 fl oz Bottle (net conetent of active ingredients - 157.884 gm)	5352.000 Bottles	1	DESONIDE USP (MICRONIZED)	161.042 Grams
2	DESONIDE LOTION 0.05% - 4 fl oz Bottle (net content of active ingredients - 584.808 gm)	9912.000 Bottles	1	DESONIDE USP (MICRONIZED)	596.50 Grams

RA concerned may take further necessary action as per above decision of NC.

Case No.:40/2/82-ALC4/2020	Party Name:MAKSON HEALTH CARE PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01074/AM20/	RLA File :11/24/040/00008/AM20/	Lic.No/Date:1110028682 10.02.2020	

128

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Vicks Vaporub in Packs ((1) 5 Gm. Flats (2)10 Gm. Flats (3) 25gm Jars (4) 50 Gm. Jars (5)100 Gm. Jars)	100 kg	1	Eucalyptus Oil	1.357 kg
		2	Nutmeg Oil	0.704 kg
		3	Turpentine Oil	4.774 kg
		4	Cedar Leaf Oil	0.449 kg
		5	Thymol	0.0918 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:41/2/82-ALC4/2020	Party Name:MAKSON HEALTH CARE PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01075/AM20/	RLA File :11/24/040/00009/AM20/	Lic.No/Date:1110028683 10.02.2020	

129

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
VICKS VAPORUB IN PACKS (1) 50 Gm. Jars (2) 80 Gm. Tubes (3) 100 gm Jars	100 kg	1	Eucalyptus Oil	1.357 kg
		2	Nutmeg Oil	0.704 kg
		3	Turpentine Oil	4.774 kg
		4	Cedar Leaf Oil	0.449 kg
		5	White Petrolatum (White soft Paraffin)	82.30 kg
		6	Thymol	0.0918 kg
		7	50 gms Labels (Nos.)	Relevant as per packing policy with Accountability
		8	100 gms Labels (Nos.)	Relevant as per packing policy with Accountability
		9	80 gms Tube & cap (Nos.)	Relevant as per packing policy with Accountability
		10	Direction folders (Nos.)	Relevant as per packing policy with Accountability

RA concerned may take further necessary action as per above decision of NC.

130	**Case No.:46/2/82-ALC4/2020**	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01080/AM20/	RLA File :09/24/040/00536/AM20/	Lic.No/Date:0910068471 12.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
LEVOFLOXACIN HEMIHYDRATE	1 kg	1	9,10-DIFLUORO-2,3-DIHYDRO-3-METHYL-7-OXO-(3S)-7H-PYRIDO[1,2,3-DE]-1,4-BENZOXAZINE-6-CARBOXYLIC ACID(LVF 40)	0.8571 kg
		2	HEXAMETHYLDISILOXANE (HMDSO)	0.500 kg

RA concerned may take further necessary action as per above decision of NC.

131	**Case No.:53/2/82-ALC4/2020**	Party Name:GLENMARK LIFE SCIENCES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01087/AM20/	RLA File :03/94/040/00940/AM20/	Lic.No/Date:0310834854 13.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
TOFACITINIB CITRATE	1 kg	1	(3R,4R)-1-BENZYL-N,4-DIMETHYLPIPERIDIN-3-AMINE DIHYDROCHLORIDE	2.60 kg
		2	2,4-DICHLORO-7H-PYRROLO-[2,3-D]-PYRIMIDINE	1.54 kg
		3	METHYLENE CHLORIDE (MDC)	11.20 kg
		4	ACETONITRILE	4.64 kg
		5	TETRA HYDRO FURAN (THF)	4.00 kg
		6	METHANOL	6.84 kg
		7	DIMETHYL FORMAMIDE (DMF)	4.50 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:55/2/82-ALC4/2020	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01089/AM20/	RLA File :03/94/040/00930/AM20/	Lic.No/Date:0310834856 13.02.2020	

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Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Mometasone Furoate & Azelastine HCL Nasal Spray (150MD)(MomatRino Advance (AZ) NS 150MD RU// Momate AZ Nasal Spray 150MD NS/Glenspray Active 150MD NS)(Net Wt. of Mometasone Furoate BP is .4875 Grams & Net Wt. of Azelastine Hydrochloride BP 13650 Grams)	650000.000 Packs	1	Mometasone Furoate BP (Micronized)	4972.5 gms
			2	Azelastine Hydrochloride BP	13923.0 gms
2	Mometasone Furoate & Azelastine HCL Nasal Spray (75MD)(MomatRino Advance 75MD/ /Momate AZ Nasal Spray 75MD NS/Glenspray Active 75MD NS)(Net Wt. of Mometasone Furoate BP is 750 Grams & Net Wt. of Azelastine Hydrochloride BP 2100 Grams)	200000.000 Packs	1	Mometasone Furoate BP (Micronized)	765.0 gms
			2	Azelastine Hydrochloride BP	2142.0 gms

RA concerned may take further necessary action as per above decision of NC.

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Case No.:58/2/82-ALC4/2020	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01092/AM20/	RLA File :03/94/040/00971/AM20/	Lic.No/Date:0310834878 17.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Potassium Chloride ER Tablets USP 10 mEq K (750 mg) (Per Pack 90 Tabs.) (Net Wt. of Potassium Chloride USP is 67.50 Kgs)	1 Number Tablet	1	Potassium Chloride USP	765 mg / 750 mg Tablet
2	Potassium Chloride ER Tablets USP 10 mEq K (750 mg) (Per Pack 100 Tabs.) (Net Wt. of Potassium Chloride USP is 75.00 Kgs)	1 Number Tablet	1	Potassium Chloride USP	765 mg / 750 mg Tablet
3	Potassium Chloride ER Tablets USP 10 mEq K (750 mg) (Per Pack 1000 Tabs.) (Net Wt. of Potassium Chloride USP is 750.00 Kgs)	1 Number Tablet	1	Potassium Chloride USP	765 mg / 750 mg Tablet
4	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 90 Tabs.) (Net Wt. of Potassium Chloride USP is 675.00 Kgs)	1 Number Tablet	1	Potassium Chloride USP	1530 mg / 1500 mg Tablet
5	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 100 Tabs.) (Net Wt. of Potassium Chloride USP is 750.000 Kgs)	1 Number Tablet	1	Potassium Chloride USP	1530 mg / 1500 mg Tablet
6	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 500 Tabs.) (Net Wt. of Potassium Chloride USP is 3750.00 Kgs)	1 Number Tablet	1	Potassium Chloride USP	1530 mg / 1500 mg Tablet
7	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 1000 Tabs.) (Net Wt. of Potassium Chloride USP is 7500.00 Kgs)	1 Number Tablet	1	Potassium Chloride USP	1530 mg / 1500 mg Tablet

RA concerned may take further necessary action as per above decision of NC.

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Case No.:74/2/82-ALC4/2020	Party Name:RECKITT BENCKISER (INDIA) PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01108/AM20/	RLA File :05/24/040/00731/AM20/	Lic.No/Date:0510413690 24.02.2020	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting no. 7/82-ALC4/2019 dated 06.09.2019 against Advance Authorization No. 0510409279 dated 09.01.2019, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty. (mg/tablet)
1	DISPRIN CARDIOCARE (ASPIRIN BP 100MG) ACETYL SALICYLIC ACID 100 mg Tablet (ASPIRIN)	1 Number	1	SACCHARIN BASE 55Ox	0.300
			2	GLYCINE EP	44.30
			3	TALC EP	1.7
2	DSPRN,ZA,EXTRA 20X52 (2S) (ASPIRIN PH.EUR 500MG) ACETYL SALICYLIC ACID 500 mg Tablet (ASPIRIN)	1 Number	1	SACCHARIN BASE 55Ox	7.50
			3	TALC EP	10.00
			4	CITIRIC ACID ANHYDROUS F4020	50.00
			5	CALCIUM CARBONATE EP	150.00
			6	Aluminium Foil	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

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Case No.:81/2/82-ALC4/2020	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01115/AM20/	RLA File :34/24/040/00359/AM20/	Lic.No/Date:3410045910 25.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

136	**Case No.:82/2/82-ALC4/2020**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ,File :01/82/050/01116/AM20/	RLA File :34/24/040/00334/AM20/	Lic.No/Date:3410045911 25.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

137	**Case No.:83/2/82-ALC4/2020**	Party Name:NATURAL AND ESSENTIAL OILS PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01117/AM20/	RLA File :07/24/040/00288/AM20/	Lic.No/Date:0710116169 25.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Caffeine	8800.000 kg	1	Crude Natural Caffeine (decaffeination from green coffee)Purity 47.38%	5600.000 kg
2	Coffee Extracts	6250.000 kg	1	Crude Natural Caffeine (decaffeination from green coffee)Purity 47.38%	12000.000 kg
3	Caffeine	9000.000 kg	2	Crude Natural Caffeine (decaffeination from green coffee)Purity 48.98%	5600.000 kg
4	Coffee Extracts	6000.000 kg	2	Crude Natural Caffeine (decaffeination from green coffee)Purity 48.98%	12000.000 kg

RA concerned may take further necessary action as per above decision of NC.

138	**Case No.:86/2/82-ALC4/2020**	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01120/AM20/	RLA File :09/24/040/00593/AM20/	Lic.No/Date:0910068522 27.02.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
METHYL ALPHA-(4,5,6,7-TETRAHYDRA-5-THIENO(3,2-C)PYRIDYL)(2-CHLORO-PHENYL)ACETATE HYDROCHLORIDE (CPG 20)	1 kg	1	4,5,6,7-TETRAHYDROTHIENO(3,2,-C)PYRIDINE HYDROCHLORIDE (CPG 10)	0.74 kg
		2	METHYL ISO BUTYL KETONE (MIBK)	1.092 kg
		3	DI CHLORO ETHANE / ETHYLENE DI CHLORIDE	0.70 kg

RA concerned may take further necessary action as per above decision of NC.

139	**Case No.:87/2/82-ALC4/2020**	Party Name:AURORE LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01121/AM20/	RLA File :09/24/040/00596/AM20/	Lic.No/Date:0910068530 02.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Valganciclovir	1 kg	1	Ganciclovir	2.14 kg

RA concerned may take further necessary action as per above decision of NC.

140	**Case No.:89/2/82-ALC4/2020**	Party Name:CIPLA LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01123/AM20/	RLA File :03/94/040/00991/AM20/	Lic.No/Date:0310835171 03.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Azelastine Hydrochloride and Fluticasone Propionate Nasal Spray / Dymista Nasal Spray (Pack 120MD) Each Spray delivers: Azelastine Hydrochloride BP 137mcg Fluticasone Propionate 50mcg	1000000.000 Number	1	Azelastine Hydrochloride	16440.000 Gram
		2	Fluticasone Propionate	6000.000 Gram
		3	140 mcl pumps	Relevant Net + 1%
		4	25ml USP type 1 amber glass vial	Relevant Net + 1%
		5	Nasal actuator	Relevant Net + 1%

RA concerned may take further necessary action as per above decision of NC.

141	**Case No.:93/2/82-ALC4/2020**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01127/AM20/	RLA File :03/94/040/01012/AM20/	Lic.No/Date:0310835222 04.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
LEFLUNOMIDE 13.33% DCG Net content of input/1kg=134.633gm	200.000 kg	1	LEFLUNOMIDE	26.926 kg

RA concerned may take further necessary action as per above decision of NC.

142	**Case No.:101/2/82-ALC4/2020**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01135/AM20/	RLA File :05/24/040/00758/AM20/	Lic.No/Date:0510413849 12.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Broxinac Eye Drops 0.09% 1.7 ml / Bromfenac Eye Drops 0.09% 1.7ml	1 Vial	1	Bromfenac Sodium Hydrate	1.235 mg
2	Broxinac Eye Drops 0.09% 2.5 ml / Bromfenac Eye Drops 0.09% 2.5ml	1 Vial	1	Bromfenac Sodium Hydrate	2.639 mg

RA concerned may take further necessary action as per above decision of NC.

143	**Case No.:110/2/82-ALC4/2020**	Party Name:WEXFORD LABORATORIES P LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01144/AM20/	RLA File :07/24/040/00302/AM20/	Lic.No/Date:0710116263 16.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	CEFADROXIL CAPSULES USP 500MG (46 KG)	1 Number	1	CEFADROXIL MONOHYDRATE USP	510 mg / 500 mg capsules
2	CEFADROXIL CAPSULES USP 500MG (46 KG)	1 Number	2	CEFADROXIL MONOHYDRATE USP	510 mg / 500 mg capsules
3	CEFADROXIL CAPSULES USP 500MG (46KG)	1 Number	3	CEFADROXIL MONOHYDRATE USP	510 mg / 500 mg capsules
4	CEFADROXIL CAPSULES USP 500MG - CETRALON (92KG)	1 Number	4	CEFADROXIL MONOHYDRATE USP	510 mg / 500 mg capsules
5	CEFADROXIL FOR ORAL SUSPENSION USP 250MG/5ML - CETRALON, 100 ML (46 KG)	1 Number	5	CEFADROXIL MONOHYDRATE USP	5248.50 mg / 100 ml bottle

RA concerned may take further necessary action as per above decision of NC.

144	**Case No.:111/2/82-ALC4/2020**	Party Name:VERGO PHARMA RESEARCH LABORATORIES PVT. LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01145/AM20/	RLA File :03/95/040/01191/AM20/	Lic.No/Date:0310835417 17.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
MEBEVERINE HYDROCHLORIDE 135MG FILMCOATED TABLETS	1 Number	1	MEBEVERINE HYDROCHLORIDE	137.70 mg

RA concerned may take further necessary action as per above decision of NC.

145	**Case No.:117/2/82-ALC4/2020**	Party Name:KOPRAN RESEARCH LABORATORIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01151/AM20/	RLA File :03/94/040/01052/AM20/	Lic.No/Date:0310835448 17.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CLARITHROMYCIN GRANULES 27.5%	1 kg	1	CLARITHROMYCIN	0.2727 kg
		2	ACETONE	1.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:118/2/82-ALC4/2020	Party Name:LEBEN LABORATORIES PVT.LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01152/AM20/	RLA File :03/95/040/01198/AM20/	Lic.No/Date:0310835458 17.03.2020	

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Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	AMOXICILLIN TABLET 125MG MOXILEB KID TABLET (EACH TABLET CONTAINING AMOXICILLIN TRIHYDRATE EQUIVALENT TO 125MG OF AMOXICILLIN). NET CONTENT OF IMPORT/EXEMPT MATERIAL USED IN EXPORT PRODUCT 1) AMOXICILLIN TRIHYDRATE BP (COMPACTED)-157.795KGS (EXCL 2% WASTAGE)	1 Number	1	AMOXICILLIN TRIHYDRATE BP (COMPACTED)	146.319 mg
2	AMOXICILLIN TABLET 250MG. MOXILEB-250DT (EACH TABLET CONTAINING AMOXICILLIN TRIHYDRATE EQUIVALENT TO 250MG OF AMOXICILLIN). NET CONTENT OF IMPORT/EXEMPT MATERIAL USED IN EXPORT PRODUCT 1)AMOXICILLIN TRIHYDRATE BP (COMPACTED)-157.795KGS (EXCL 2% WASTAGE)	1 Number	2	AMOXICILLIN TRIHYDRATE BP (COMPACTED)	292.638 mg
3	AMOXICILLIN CAPSULES 250MG. MOXILEB-250 CAPSULE. (EACH CAPSULE CONTAINING AMOXICILLIN TRIHYDRATE EQUIVALENT TO 250MG OF AMOXICILLIN) NET CONTENT OF IMPORT/EXEMPT MATERIAL USED IN EXPORT PRODUCT 1)AMOXICILLIN TRIHYDRATE BP (COMPACTED)-1966.216KGS (EXCL 2% WASTAGE)	1 Number	3	AMOXICILLIN TRIHYDRATE BP (COMPACTED)	292.638 mg
4	AMOXICILLIN CAPSULES 500MG. MOXILEB-500 CAPSULE. (EACH CAPSULE CONTAINING AMOXICILLIN TRIHYDRATE EQUIVALENT TO 500MG OF AMOXICILLIN). NET CONTENT OF IMPORT/EXEMPT MATERIAL USED IN EXPORT PRODUCT 1)AMOXICILLIN TRIHYDRATE BP(COMPACTED)-215.177KGS(EXCL 2% WASTAGE)	1 Number	4	AMOXICILLIN TRIHYDRATE BP (COMPACTED)	585.282 mg

5	AMOXICILLIN ORAL SUSPENSION (AMOXICILLIN SYRUP).MOXILEB ORAL SUSPENSION 125MG/100ML BOTTLE. (EACH 5ML CONTAINS AMOXICILLIN TRIHYDRATE EQUIVALENT TO 125MG OF AMOXICILLIN). NET CONTENT OF IMPORT/EXEMPT MATERIAL USED IN EXPORT PRODUCT1)AMOXICILLINTRIHYDRATE BP (COMPACTED)-248.115KGS(EXCL 2% WASTAGE)	1 Number	5	AMOXICILLIN TRIHYDRATE BP (COMPACTED)	2625.00 mg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:119/2/82-ALC4/2020	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01153/AM20/	RLA File :09/24/040/00619/AM20/	Lic.No/Date:0910068581 17.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ENALAPRIL MALEATE USP	1 kg	1	N-[(1S)-ETHOXYCARBONYL-3-PHENYLPROPYL]-L-ALANINE (AL-1)	1.25 kg
		2	N, N - CARBONYL DIIMIDAZOLE (CDI)	0.82 kg
		3	L- PROLINE	0.50 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:129/2/82-ALC4/2020	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01163/AM20/	RLA File :34/24/040/00358/AM20/	Lic.No/Date:3410045960 19.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

149	**Case No.:144/2/82-ALC4/2020**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01178/AM21/	RLA File :05/24/040/00791/AM20/	Lic.No/Date:0510413989 13.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Kombinil -Duo Eye/Ear Drops 5ml Vial	1 Pack	1	Dexamethasone Micronised PH EUR USP JP	5.10 mg

RA concerned may take further necessary action as per above decision of NC.

150	**Case No.:145/2/82-ALC4/2020**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01179/AM21/	RLA File :05/24/040/00792/AM20/	Lic.No/Date:0510413990 13.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Cyclomed Eye Drops 1% 5ml	1 Pack	1	Cyclopentolate HCL	51.00 mg

RA concerned may take further necessary action as per above decision of NC.

151	**Case No.:152/2/82-ALC4/2020**	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01186/AM21/	RLA File :05/24/040/00004/AM21/	Lic.No/Date:0510414006 16.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CEFEPIME FOR INJECTION	4050.000 kg	1	CEFEPIME HCL (NON STERILE)	2588.78 kg

RA concerned may take further necessary action as per above decision of NC.

152	**Case No.:153/2/82-ALC4/2020**	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01187/AM21/	RLA File :05/24/040/00011/AM21/	Lic.No/Date:0510414007 16.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Vancomycin Hydrochloride (Sterile)	1 kg	1	Vancomycin HCL (Non Sterile)	1.01 kg

RA concerned may take further necessary action as per above decision of NC.

153	**Case No.:156/2/82-ALC4/2020**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01190/AM21/	RLA File :03/94/040/01088/AM20/	Lic.No/Date:0310835634 18.04.2020	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting no. 7/82-ALC4/2020 dated 04.12.2020 against Advance Authorization No. 0310837889 dated 26.08.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Rinza sip with Vitamin C (Flavours Orange/ Lemon/ Black Currant/ Other flavours) &Rinza Sip (Flavours Orange/ Lemon/ Black currant/ Cranberry/ Honey Lemon/ Other flavours). Each sachet of 5gm contains Caffeine Anhydrous Powder 30mg. Net content of Caffeine Anhydrous Powder 209.17 Kgs.	1 Number Sachet	1	Caffeine Anhydrous Powder	30.3 mg / 5 gm sachet
2	Rinza Tablets. Each tablet Contains Caffeine Anhydrous Powder 30 mg and Paracetamol BP 500 mg. Net Content of Caffeine Anhydrous Powder - 696.09 Kgs and Paracetamol BP- 11601.57 Kgs.	1 Number Tablet	2	Caffeine Anhydrous Powder	30.60 mg / 30 mg tablet
			3	Paracetamol BP	510 mg /500 mg tablet
3	Rinza Sip for Children (Flavours Raspberry/ other flavours). Each sachet of 3gm contains Paracetamol BP - 280mg. Net content- 116.51 Kgs.	1 Number Sachet	4	Paracetamol BP	282.80 mg / 3 gm sachet

RA concerned may take further necessary action as per above decision of NC.

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Case No.:159/2/82-ALC4/2020	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01193/AM21/	RLA File :03/94/040/00007/AM21/	Lic.No/Date:0310835745 20.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: (to be check from licence amendment sheet)

Export Product	Qty	Sl. No.	Import Items	Qty
Ciprofloxacin and Dexamethasone Suspension USP (0.3% - 0.1%) 7.5ml Bottle. (Each ml Contains: CIPROFLOXACINHYDROCHLORIDE EQUIVALENT TO CIPROFLOXACIN BASE 3mg) per bottle of 7.5ml) (Each 7.5 ml Contains: Ciprofloxacin 22.5mg and Dexamethasone 7.5 mg) Net wt.is: (1) ciprofloxacin HCL 27 kgs (2) Dexamethasone 9 kgs.	1 Number Bottle	1	Ciprofloxacin HCL	25.875 mg
		2	Dexamethasone	7.875 mg
		3	Bottle	Relevant as per packing policy
		4	Cap	Relevant as per packing policy
		5	Dropper	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

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Case No.:167/2/82-ALC4/2020	Party Name:USV PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01201/AM21/	RLA File :03/95/040/01193/AM20/	Lic.No/Date:0310835770 21.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Doxycycline Tablets, USP 100 MG 50 S (84,000 Bottles x 50 Per Bottles = 42,00,000 Tablets) (Net Content Weight = 420.000 Kgs)	1 Number	1	Doxycycline USP (Monohydrate)	103.40 mg / 100 mg tablet
2	Doxycycline Tablets, USP 100 MG 500 S (14,000 Bottles x 500 Per Bottles = 70,00,000 Tablets) (Net Content Weight = 746.200 Kgs)	1 Number	2	Doxycycline USP (Monohydrate)	103.40 mg / 100 mg tablet
3	Doxycycline Tablets, USP 150 MG 30 S (5,000 Bottles x 30 Per Bottles = 1,50,000 Tablets) (Net Content Weight = 22.500 Kgs)	1 Number	3	Doxycycline USP (Monohydrate)	155.10 mg / 150 mg tablet

RA concerned may take further necessary action as per above decision of NC.

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Case No.:170/2/82-ALC4/2020	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01204/AM21/	RLA File :03/94/040/01089/AM20/	Lic.No/Date:0310835803 21.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Colesevelam HCL for oral suspension 3.75 GM (Pack size 30s) (Net. Content of ColesevelamHydrochloride is 2756.250 kgs)	24500.000 Packs	1	Colesevelam Hydrochloride	2894.06 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:175/2/82-ALC4/2020	Party Name:ORTIN LABORATORIES LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01209/AM21/	RLA File :09/24/040/00028/AM21/	Lic.No/Date:0910068670 24.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
[2S,3S,5S]-5-t-butyloxycarbonylamino-2-Amino-3-hydroxy-1,6-diphenylhexane succinate(BDH Succinic Acid RIT)	1 kg	1	1,2-dimethoxy ethane(1,2-DME)	4.74 kg
		2	SODIUM BORO HYDRIDE	0.45 kg
		3	METHANE SULPHONIC ACID	1.50 kg
		4	L-PHENYLALANINE	0.342 kg
		5	N,N-DIMETHYL ACETAMIDE	0.80 kg
		6	Di-Tert-Butyl- Di- Carbonate	0.60 kg
		7	5% Palladium Carbon (Wet)	0.010 kg
		8	ISOPROPYL ALCOHOL	2.90 kg

RA concerned may take further necessary action as per above decision of NC.

158	**Case No.:177/2/82-ALC4/2020**	Party Name:SHILPA MEDICARE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01211/AM21/	RLA File :07/24/040/00019/AM21/	Lic.No/Date:0710116370 24.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
GEMCITABINE HCL	1 kg	1	2-DEOXY-2,2-DIFLUORO-D-RIBOFURANOSE-3, 5-DIBENZOATE-1-METHANESULFONATE	5.70 kg
		2	CYTOSINE	4.38 kg
		3	HEXAMETHYLDISILAZANE	14.25 kg

RA concerned may take further necessary action as per above decision of NC.

159	**Case No.:178/2/82-ALC4/2020**	Party Name:KOPRAN RESEARCH LABORATORIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01212/AM21/	RLA File :03/94/040/00017/AM21/	Lic.No/Date:0310835866 25.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
AZITHROMYCIN DIHYDRATE	1 kg	1	AZITHROMYCIN AMINE	1.00 kg
		2	ACETONE	0.90 kg

RA concerned may take further necessary action as per above decision of NC.

160	**Case No.:181/2/82-ALC4/2020**	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File , :01/82/050/01215/AM21/	RLA File :03/94/040/00014/AM21/	Lic.No/Date:0310835905 25.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 25gm) (Net Wt. of Import Item Sr. No. 1 is 50.00 Kgs. & Sr. No. 2 is 250.00 Kgs.)	1 Number Pack	1	Clindamycin Phosphate USP	262.50 mg / pack
			2	HYDROUS BENZOYL PEROXIDE USP	1312.50 mg / pack
2	Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 35gm) (Net Wt. of Import Item Sr. No. 1 is 52.50 Kgs. & Sr. No. 2 is 262.50 Kgs.)	1 Number Pack	1	Clindamycin Phosphate USP	367.50 mg / pack
			2	HYDROUS BENZOYL PEROXIDE USP	1837.50 mg / pack
3	Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 50gm) (Net Wt. of Import Item Sr. No. 1 is 67.50 Kgs. & Sr. No. 2 is 337.50 Kgs.)	1 Number Pack	1	Clindamycin Phosphate USP	525.00 mg / pack
			2	HYDROUS BENZOYL PEROXIDE USP	2625.00 mg / pack
4	Adapalene & Benzoyl Peroxide Gel 0.1%/2.5% (Pack Size 45gm) (Net Wt. of Import Item Sr. No. 2 is 112.50 Kgs.)	1 Number Pack	2	HYDROUS BENZOYL PEROXIDE USP	1181.25 mg / pack

RA concerned may take further necessary action as per above decision of NC.

Case No.:183/2/82-ALC4/2020	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01217/AM21/	RLA File :03/94/040/00013/AM21/	Lic.No/Date:0310835913 25.04.2020	

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Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Potassium Chloride ER Tablets USP 10 mEq K (750 mg) (Per Pack 90 Tabs.) (Net Wt. of Potassium Chloride USP is 337.50 Kgs)	1 Number Pack	1	Potassium Chloride USP	765 mg / Tablet
2	Potassium Chloride ER Tablets USP 10 mEq K (750 mg) (Per Pack 100 Tabs.) (Net Wt. of Potassium Chloride USP is 375.00 Kgs)	1 Number Pack	1	Potassium Chloride USP	765 mg / Tablet
3	Potassium Chloride ER Tablets USP 10 mEq K (750 mg) (Per Pack 1000 Tabs.) (Net Wt. of Potassium Chloride USP is 3750.00 Kgs)	1 Number Pack	1	Potassium Chloride USP	765 mg / Tablet
4	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 90 Tabs.) (Net Wt. of Potassium Chloride USP is 675.00 Kgs)	1 Number Pack	1	Potassium Chloride USP	1530 mg / Tablet
5	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 100 Tabs.) (Net Wt. of Potassium Chloride USP is 750.000 Kgs)	1 Number Pack	1	Potassium Chloride USP	1530 mg / Tablet
6	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 500 Tabs.) (Net Wt. of Potassium Chloride USP is 3750.00 Kgs)	1 Number Pack	1	Potassium Chloride USP	1530 mg / Tablet
7	Potassium Chloride ER Tablets USP 20 mEq K (1500 mg) (Per Pack 1000 Tabs.) (Net Wt. of Potassium Chloride USP is 7500.00 Kgs)	1 Number Pack	1	Potassium Chloride USP	1530 mg / Tablet

RA concerned may take further necessary action as per above decision of NC.

162	**Case No.:184/2/82-ALC4/2020**	Party Name:S KANT CHEMICALS PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01218/AM21/	RLA File :03/95/040/00024/AM21/	Lic.No/Date:0310835937 26.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACYCLOVIR	3400.000 kg	1	DIACETYL ACYCLOVIR	4851.80 kg

RA concerned may take further necessary action as per above decision of NC.

163	**Case No.:185/2/82-ALC4/2020**	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01219/AM21/	RLA File :03/94/040/00028/AM21/	Lic.No/Date:0310835970 26.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Ciclopirox Gel 0.77% (Pack 30 Gms) (Net wt. of Ciclopirox USP is 23.10 Kgs.)	1 Number	1	Ciclopirox USP	235.62 mg / pack
2	Ciclopirox Gel 0.77% (Pack 45 Gms) (Net wt. of Ciclopirox USP is 34.65 Kgs.)	1 Number	1	Ciclopirox USP	352.967 mg / pack
3	Ciclopirox Gel 0.77% (Pack 100 Gms) (Net wt. of Ciclopirox USP is 77.00 Kgs.)	1 Number	1	Ciclopirox USP	785.00 mg / pack

RA concerned may take further necessary action as per above decision of NC.

164	**Case No.:188/2/82-ALC4/2020**	Party Name:STYRAX PHARMA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01222/AM21/	RLA File :09/24/040/00021/AM21/	Lic.No/Date:0910068675 27.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
1-(2,2-dimethoxyethyl)-5-methoxy-6-(methoxycarbonyl) 4-oxo-1,4-dihydropyridine-3-carboxylic acid or DSS	1 kg	1	methyl-4-methoxy acetoacetate	0.725 kg
		2	dimethyl formamide dimethyl acetal (dmf-dma)	0.65 kg
		3	2-chloro acetaldehyde dimethyl acetal	1.24 kg
		4	dimethyl oxalate	1.17 kg
		5	methanol	2.69 kg
		6	methylene di chloride (MDC)	3.00 kg
		7	lithium hydroxide monohydrate	0.30 kg

RA concerned may take further necessary action as per above decision of NC.

165	**Case No.:196/2/82-ALC4/2020**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01230/AM21/	RLA File :09/24/040/00017/AM21/	Lic.No/Date:0910068686 28.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Penicillin V Potassium 500mg Tablets [The relevant Bulk Drug content in the total Export Quanaity of the Export Product is : 17000 Kgs of Penicilin V Potassium]	34000000.000 Number	1	Penicillin V Potassium (Phenoxymethyl Penicillin Potassium)	17340.00 kg
2	Penicillin V Potassium 250mg Tablets [The relevant Bulk Drug content in the total Export Quanaity of the Export Product is : 1250 Kgs of Penicilin V Potassium]	5000000.000 Number	1	Penicillin V Potassium (Phenoxymethyl Penicillin Potassium)	1275.00 kg

RA concerned may take further necessary action as per above decision of NC.

166	**Case No.:197/2/82-ALC4/2020**	Party Name:MEDREICH LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01231/AM21/	RLA File :07/24/040/00023/AM21/	Lic.No/Date:0710116385 28.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
GENTAMYCIN EYE/EAR DROPS BP 0.3% , W/V 10ML [Export Qty: 400000 Bottles x 56.5495mg per 10ml Bottle = 22.620 KG]	1 Number Bottle	1	GENTAMYCIN SULPHATE BP	0.03675 gms

RA concerned may take further necessary action as per above decision of NC.

167	**Case No.:199/2/82-ALC4/2020**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01233/AM21/	RLA File :09/24/040/00045/AM21/	Lic.No/Date:0910068697 29.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
IBREXAFUNGERP CITRATE	1 kg	1	ENFUMAFUNGIN	4.55 kg

RA concerned may take further necessary action as per above decision of NC.

168	**Case No.:222/2/82-ALC4/2020**	Party Name:SWAASA PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01256/AM21/	RLA File :26/24/040/00001/AM21/	Lic.No/Date:2610012909 29.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
5-Fluoro-1-1(2R,5S)-2(hydroxymethyl)1,3-oxathiolan-5-yl cytosine or (Emtricitabine crude)or(EMO1)	1 kg	1	(2R5S-5 (4 Amino 5 fluoro 2 oxo 2 hpyrimidin 1yl) [1,3] oxathiolane 2 carboxylic acid, 2S - isopropyl 5 Rmethyl 1 R cyclohexyl ester	1.726 kg
		2	Sodium Borohydride	0.46 kg

RA concerned may take further necessary action as per above decision of NC.

169	**Case No.:202/2/82-ALC4/2020**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01236/AM21/	RLA File :34/24/040/00402/AM20/	Lic.No/Date:3410046032 30.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

170	**Case No.:203/2/82-ALC4/2020**	Party Name:DEEPAK PHENOLICS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01237/AM21/	RLA File :34/24/040/00386/AM20/	Lic.No/Date:3410046034 30.04.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
PHENOL	1 kg	1	BENZENE	0.87 kg

RA concerned may take further necessary action as per above decision of NC.

171	**Case No.:214/2/82-ALC4/2020**	Party Name:SUVEN PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01248/AM21/	RLA File :09/24/040/00052/AM21/	Lic.No/Date:0910068714 01.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
(2S)-(1-TETRAHYDROPYRAMID-2-ONE)-3-METHYLBUTANOIC ACID	1 kg	1	L-VALINE	1.04 kg
		2	METHYL CHLOROFORMATE	0.84 kg
		3	ISO PROPYL ALCOHOL (IPA)	1.50 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:216/2/82-ALC4/2020	Party Name:FDC LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01250/AM21/	RLA File :03/94/040/00037/AM21/	Lic.No/Date:0310836053 01.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Gentamicin Ear/Eye Drops 5 ML (Bactigen Ear/Eye Drops 5 ML), 0.3% w/v	295209.000 vials	1	GENTAMICIN SULPHATE	5.42 kg
2	Gentamicin Ear/Eye Drops 10 ML (Bactigen Ear/Eye Drops 10 ML), 0.3% w/v	896207.000 vials	2	GENTAMICIN SULPHATE	32.94 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:218/2/82-ALC4/2020	Party Name:CIPLA LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01252/AM21/	RLA File :03/94/040/00036/AM21/	Lic.No/Date:0310836063 01.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Amoxicillin and Clavulanate Potassium Tablets USP Novaclav 625 Tab Each film coated tablet contains: Amoxycillin Trihydrate USP equivalent to Amoxicillin 500mg, Clavulanate Potassium USP equivalent to Clavulanic Acid 125mg	1 Number	1	AMOXICILLIN TRIHYDRATE	585.0 mg
		2	POTASSIUM CLAVULANATE WITH AVICEL 1:1	303.6 mg

RA concerned may take further necessary action as per above decision of NC.

174	**Case No.:223/2/82-ALC4/2020**	Party Name:PHAROSE REMEDIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01257/AM21/	RLA File :18/24/040/00001/AM21/	Lic.No/Date:1810004344 04.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Alpha Ketoanalogue + Essential Amino Acids Film-Coated Tablet - MEDICINE	1 Number	1	L-HISTIDINE BULK DRUG	38.76 mg

RA concerned may take further necessary action as per above decision of NC.

175	**Case No.:224/2/82-ALC4/2020**	Party Name:SUVEN PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01258/AM21/	RLA File :09/24/040/00056/AM21/	Lic.No/Date:0910068721 04.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
METHYL (E)-2-(2-CHLOROMETHYLPHENYL)-3-METHOXYACRYLATE	1 kg	1	ORTHO TOLYL ACETIC ACID	1.56 kg
		2	SODIUM METHOXIDE	0.416 kg
		3	POTASSIUM IODIDE	0.008 kg
		4	THIONYL CHLORIDE	1.24 kg

RA concerned may take further necessary action as per above decision of NC.

176	**Case No.:228/2/82-ALC4/2020**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01262/AM21/	RLA File :05/24/040/00021/AM21/	Lic.No/Date:0510414103 04.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Brinex / Brinex-M / Brinarga / Brinera (Brinzolamide Opthalmic Suspension 1%) 5ml	1 Pack	1	Brinzolamide	51.00 mg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:229/2/82-ALC4/2020	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01263/AM21/	RLA File :05/24/040/00024/AM21/	Lic.No/Date:0510414104 04.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Broxinac Eye Drops 0.09% 1.7 ml / Bromfenac Eye Drops 0.09% 1.7ml	1 Vial	1	Bromfenac Sodium Hydrate	1.235 mg
2	Broxinac Eye Drops 0.09% 2.5 ml / Bromfenac Eye Drops 0.09% 2.5ml	1 Vial	1	Bromfenac Sodium Hydrate	2.639 mg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:235/2/82-ALC4/2020	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01269/AM21/	RLA File :03/94/040/00038/AM21/	Lic.No/Date:0310836099 05.05.2020	

Decision: The Committee considered the cases as per agenda and in the light of earlier decision taken in Meeting No. 10/82-ALC4/2019 dated 29.11.2019 against Advance Authorization No. 0310832727 dated 13.11.2019, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product

Sl. No.	Export Product	Qty.
1	GLIPIZIDE EXTENDED RELEASE TABLETS 10 MG. Each tablet contains (i) Glipizide USP- 10 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 200 Kgs (ii) 594 Kgs (iii) 3562 Kgs (iv) 2000 Kgs.	1 Number
2	GLIPIZIDE EXTENDED RELEASE TABLETS 5 MG. Each tablet contains (i) Glipizide USP- 5 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 175.65 Kgs (ii) 716.66 Kgs (iii) 3128.37 Kgs (iv) 1756.53 Kgs.	1 Number
3	GLIPIZIDE EXTENDED RELEASE TABLETS 2.5 MG. Each tablet contains (i) Glipizide USP- 2.5 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 63.72 Kgs (ii) 519.93 Kgs (iii) 2269.59 Kgs (iv) 1274.34 Kgs.	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA concerned may take further necessary action as per above decision of NC.

179

Case No.:236/2/82-ALC4/2020	Party Name:GLENMARK LIFE SCIENCES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01270/AM21/	RLA File :03/94/040/00047/AM21/	Lic.No/Date:0310836118 05.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ROSUVASTATIN CALCIUM	1 kg	1.	Tert-Butyl(E)-(6-(2-(4-(4-fluorophenyl)-6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6S)... Tert-Butyl(E)-(6-(2-(4-(4-fluorophenyl)-6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6S)-2,2-Dimethyl(1,3)Dioxane-4-yl) Acetate	1.30 kg
		2	ACETONITRILE	0.674 kg
		3	METHANOL	1.874 kg
		4	TOLUENE	0.772 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:227/2/82-ALC4/2020	Party Name:SUVEN PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01261/AM21/	RLA File :09/24/040/00065/AM21/	Lic.No/Date:0910068731 06.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
2-CHLORO THIOXANTHONE (CTX)	1 kg	1.	4-CHLOROTHIOPHENOL	1.00 kg
		2	2-CHLOROBENZONITRILE	0.94 kg
		3	DIMETHYL SULFOXIDE	1.54 kg
		4	POLY PHOSPHORIC ACID 84%	3.517 kg

RA concerned may take further necessary action as per above decision of NC.

181	**Case No.:230/2/82-ALC4/2020**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01264/AM21/	RLA File :05/24/040/00025/AM21/	Lic.No/Date:0510414108 06.05.2020	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting No. 1/82-ALC4/2019 dated03.06.2019 against Advance Authorization No. 0510407915 dated 27.09.2018, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Cepacol Extra Strength Lozenges Cherry	1 Number Tablet (Lozenges)	1	ISOMALT ST-M	1822.00 mg / Tablet
		2	LYCASIN 80/55 (MALTOTOL)	456.00 mg / Tablet
		3	D&C red no. 33	0.055 mg / Tablet
		4	FD&C Red no. 40	As applied
		5	Benzocaine USP	15.30 mg / Tablet
		6	Wild Cherry Flavour TAK 040489	12.71 mg / Tablet
		7	Cherry Bark FL NAT TAK 054757	4.90 mg / Tablet
		8	Intensate Cool Flavour TAK052848	As applied

RA concerned may take further necessary action as per above decision of NC.

182	**Case No.:231/2/82-ALC4/2020**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01265/AM21/	RLA File :05/24/040/00026/AM21/	Lic.No/Date:0510414109 06.05.2020	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting No. 6/82-ALC4/2019 dated 16.08.2019 against Advance Authorization No. 0510411091 dated 28.06.2019, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Cepacol Extra Strength Lozenges-Honey Lemon	1 Number	1	ISOMALT ST-M	2313.35 mg / Tablet
		2	D&C YELLOW NO. 10	0.44 mg / Tablet
		3	FD&C YELLOW NO. 6	As applied
		4	BENZOCAINE USP	15.30 mg / Tablet
		5	HONEY & LEMON FLAVOUR TAK 042202	6.444 mg / Tablet
		6	INTENSATE COOL FLAV TAK 052848	4.69 mg / Tablet
		7	MOUTHFEEL ENHANCER TAK 053628	2.30 mg / Tablet

RA concerned may take further necessary action as per above decision of NC.

183	**Case No.:240/2/82-ALC4/2020**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01274/AM21/	RLA File :05/24/040/00029/AM21/	Lic.No/Date:0510414133 08.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Visallergol Eye Drops 0.2% 2.5ml	1 Number Vial	1	Olopatadine HCL	5.61 mg
2	Oftahist (Olopatadine Eye Solution 0.1% in 5ml Vial)	1 Number Vial	1	Olopatadine HCL	5.61 mg

RA concerned may take further necessary action as per above decision of NC.

184	**Case No.:242/2/82-ALC4/2020**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01276/AM21/	RLA File :03/94/040/01058/AM20/	Lic.No/Date:0310836157 11.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Cetylpyridinium Chloride, Benzydamine Hydrochloride and Pholcodine Lozenges Sugar Free Blackcurrant/ Pineapple & Lime/ Honey, Lemon & Ginger/Other Flavours. Each Lozenge contains (i)Pholcodine 5.50mg (ii)Benzydamine Hydrochloride 1.50mg (iii)Cetylpyridinium Chloride 1.33 mg (iv)Isomalt ST-M 2583 mg. Net Content (i)87.719kgs (ii)23.923kgs(iIi)21.212kgs(iv)4 1196.164kgs	1 Number	1	Pholcodine	5.61 mg
			2	Benzydamine Hydrochloride	1.53mg
			3	CetylpyridiniumChloride	1.357 mg
			4	Isomalt ST-M	2583.0 mg
2	Pholcodine and Cetylpyridinium Chloride Lozenges Sugar Free Orange / Lemon and Other Flavours. Each Lozenge contains (i) Pholcodine 5.50 mg (ii) Cetylpyridinium Chloride 1.33 mg (iii) Isomalt ST-M 2579 mg. Net Content (i) Pholcodine-48.176 kg (ii) Cetylpyridinium Chloride-11.65 kg (iii) Isomalt ST-M-22590.245 kg.	1 Number	5	Pholcodine	5.61 mg
			6	Cetylpyridinium Chloride	1.357 mg
			7	Isomalt ST-M Import Items at Sl.Nos.1,2,3,5,6 are drugs and will abide by the conditions of the Policy Circular No.9,dt:30.06.2003, read with Policy Circular No.15,dt:17.09.2003.	2579.0 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.:243/2/82-ALC4/2020	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01277/AM21/	RLA File :03/94/040/00043/AM21/	Lic.No/Date:0310836158 11.05.2020	

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Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 60gm) (Net Wt. of Calcipotriene (Calcipotriol) is 180.00 Gms.)	60000.000 Number	1	CALCIPOTRIENE (CALCIPOTRIOL)	3753.60 gms
2	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 5gm) (Net Wt. of Calcipotriene (Calcipotriol) is 25.00 Gms.)	100000.000 Number			
3	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 120gm) (Net Wt. of Calcipotriene (Calcipotriol) is 600.00 Gms.)	100000.000 Number			
4	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 15gm) (Net Wt. of Calcipotriene (Calcipotriol) is 75.00 Gms.)	100000.000 Number			
5	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 45gm) (Net Wt. of Calcipotriene (Calcipotriol) is 225.00 Gms.)	100000.000 Number			
6	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 30gm) (Net Wt. of Calcipotriene (Calcipotriol) is 150.00 Gms.)	100000.000 Number			
7	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 90gm) (Net Wt. of Calcipotriene (Calcipotriol) is 450.00 Gms.)	100000.000 Number			

8	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 100gm) (Net Wt. of Calcipotriene (Calcipotriol) is 500.00 Gms.)	100000.000 Number			
9	Calcipotriene Cream 0.005% (Calcitrene Cream USP 0.005%) (Pack Size 5gm) (Net Wt. of Calcipotriene (Calcipotriol) is 25.00 Gms.)	100000.000 Number			
10	Calcipotriene Cream 0.005% (Calcitrene Cream USP 0.005%) (Pack Size 30gm) (Net Wt. of Calcipotriene (Calcipotriol) is 150.00 Gms.)	100000.000 Number			
11	Calcipotriene Cream 0.005% (Calcitrene Cream USP 0.005%) (Pack Size 45gm) (Net Wt. of Calcipotriene (Calcipotriol) is 225.00 Gms.)	100000.000 Number			
12	Calcipotriene Cream 0.005% (Calcitrene Cream USP 0.005%) (Pack Size 60gm) (Net Wt. of Calcipotriene (Calcipotriol) is 150.00 Gms.)	50000.000 Number			
13	Calcipotriene Cream 0.005% (Calcitrene Cream USP 0.005%) (Pack Size 100gm) (Net Wt. of Calcipotriene (Calcipotriol) is 500.00 Gms.)	100000.000 Number			
14	Calcipotriene Cream 0.005% (Calcitrene Cream USP 0.005%) (Pack Size 120gm) (Net Wt. of Calcipotriene (Calcipotriol) is 300.00 Gms.)	50000.000 Number			
15	Calcipotrene Ointment USP 0.005% (Calcitrene Ointment USP 0.005%) (Pack Size 50gm) (Net Wt. of Calcipotriene (Calcipotriol) is 125.00 Gms.)	50000.000 Number			

RA concerned may take further necessary action as per above decision of NC.

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Case No.:244/2/82-ALC4/2020	Party Name:CIPLA LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01278/AM21/	RLA File :03/94/040/00051/AM21/	Lic.No/Date:0310836159 11.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Potassium Chloride Extended Release Capsules 750mg / Potassium Chlor ER Caps USP 750mg (Pack Size 100 Capsules Each) Each extended Release Capsule contains: Potassium Chloride USP 750mg	1 Number	1.	POTASSIUM CHLORIDE USP	765.00 mgs
		2	CITRIC ACID (MONOHYDRATE USP)	10.00 mgs
		3	DIBUTYL SEBACATE NF	12.00 mgs
		4	ETHANOL USP 99.9%	2.62 ml
		5	100CC WHITE HDPE BOTTLE WITH 38MM NECK DB-02 TRIVENI PLASTIC	Relevant as per packing policy
		6	38/400 FG, CRC HAVING UNIPAC SG-75M LINER PTD. WITH SFYP IN BLACK (REXAM CLOSURES) (90 Count) (100 Count) 750mg / (100 count) 600mg	Relevant as per packing policy
		7	53/400 LSC, SCREW CAP HAVING UNIPAC SG-75M LINER PTD. WITH SFYP IN BLACK (REXAM CLOSURES) (100 Count) 750mg	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

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Case No.:247/2/82-ALC4/2020	Party Name:AMI LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01281/AM21/	RLA File :34/24/040/00015/AM21/	Lic.No/Date:3410046053 11.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
TADALAFIL	1 kg	1	D-TRYPTOPHAN	1.014 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:255/2/82-ALC4/2020	Party Name:SWISS PARENTERALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01289/AM21/	RLA File :08/24/040/00025/AM21/	Lic.No/Date:0810147772 15.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	MEROPENEM FOR INJECTION 1GM USP/BP/IP/CEP/EP/ChP EACH VIAL CONTAINS : MEROPENEM TRIHYDRATE EQUIVALENT TO MEROPENEM ANHYDROUS 1000MG SODIUM CARBONATE EQUIVALENT TO SODIUM 90.2MG	255000.000 Number	1	MEROPENEM TRIHYDRATE USP/BP/IP/CEP/EP/ ChP (Non-Sterile)	320.02 kg
2	MEROPENEM FOR INJECTION 500MG USP/BP/IP/CEP/EP/ChP EACH VIAL CONTAINS : MEROPENEM TRIHYDRATE EQUIVALENT TO MEROPENEM ANHYDROUS 500MG SODIUM CARBONATE EQUIVALENT TO SODIUM 45.1 MG	177000.000 Number	2	MEROPENEM TRIHYDRATE USP/BP/IP/CEP/EP/ ChP(Non-Sterile)	111.07 kg

RA concerned may take further necessary action as per above decision of NC.

189

Case No.:256/2/82-ALC4/2020	Party Name:SWISS PARENTERALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01290/AM21/	RLA File :08/24/040/00024/AM21/	Lic.No/Date:0810147773 15.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CEFOTAXIME FOR INJECTION 1GM USP/BP/IP/CEP/EP/ChP	3708000.000 Number	1	CEFOTAXIME SODIUM STERILE USP/BP/CEP/IP/EP/ChP	4000.930 kg

RA concerned may take further necessary action as per above decision of NC.

190	**Case No.:262/2/82-ALC4/2020**	Party Name:U K AROMATICS & CHEMICALS	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01296/AM21/	RLA File :03/95/040/00068/AM21/	Lic.No/Date:0310836217 15.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	N AMYL SALICYLATE	1 kg	1	N AMYL ALCOHOL	0.47 kg
			2	SALICYLIC ACID	0.737 kg
2	N AMYL BUTYRATE	1 kg	1	N AMYL ALCOHOL	0.619 kg
			3	N BUTYRIC ACID	0.619 kg
3	N AMYL ACETATE	1 kg	1	N AMYL ALCOHOL	0.153 kg
4	ISO AMYL BUTYRATE	1 kg	3	N BUTYRIC ACID	0.655 kg
5	BENZYL BUTYRATE	1 kg	3	N BUTYRIC ACID	0.581 kg

RA concerned may take further necessary action as per above decision of NC.

191	**Case No.:263/2/82-ALC4/2020**	Party Name:ZIM LABORATORIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01297/AM21/	RLA File :03/95/040/00078/AM21/	Lic.No/Date:0310836218 15.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Acitretin Pellets 10.87%	227.690 kg	1	Acitretin Micro USP / EP	25.000 kg

RA concerned may take further necessary action as per above decision of NC.

192	**Case No.:264/2/82-ALC4/2020**	Party Name:FDC LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01298/AM21/	RLA File :03/94/040/00067/AM21/	Lic.No/Date:0310836223 15.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CHLORAMPHENICOL EYE DROPS 0.05% w/v of 10 ML (Chlorafast Eye Drops 10 ML &Clorogen Eye Drops 10 ML)	1 Number Vial	1	Chloramphenicol (Micronized)	5.10 mg

RA concerned may take further necessary action as per above decision of NC.

193

Case No.:265/2/82-ALC4/2020	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01299/AM21/	RLA File :09/24/040/00084/AM21/	Lic.No/Date:0910068761 18.03.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Dibenzo [b,f] [1,4] thiazepin - 11(10H) – one	1 kg	1	Thiophenol	0.59 kg
		2	HydrazienHydrate 80%	0.688 kg
		3	Poly Phosphoric Acid 84%	4.03 kg

RA concerned may take further necessary action as per above decision of NC.

194

Case No.:270/2/82-ALC4/2020	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01304/AM21/	RLA File :03/94/040/00071/AM21/	Lic.No/Date:0310836264 20.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
CEFEPIME FOR INJECTION	3000.000 kg	1	CEFEPIME HCL (NON-STERILE)	1907.10 kg
		2	ACETONE	5448.000 kg
		3	L-ARGININE	1110.000 kg
		4	ISO PROPYL ALCOHOL	1176.000 kg
		5	Packing Materials- Aluminium Canister (10kg)/ Aluminium Bottle Anodized 2M	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

195	**Case No.:281/2/82-ALC4/2020**	Party Name:OPES HEALTH CARE PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01315/AM21/	RLA File :08/24/040/00394/AM20/	Lic.No/Date:0810147815 22.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Metamizaole Magnesium 300 mg and Pargeverine Hydrochloride 6mg per ML Oral Drop of 5 ML. NET CONTENTS OF METAMIZOLE MAGNESIUM IS 324 KGS.	1 Number Bottle	1	Metamizole Magnesium	1.575 gm / 5 ml bottle
2	Metamizaole Magnesium 300 mg and Pargeverine Hydrochloride 6mg per ML Oral Drops of 15 ML. NET CONTENTS OF METAMIZOLE MAGNESIUM IS 5076 KGS.	1 Number Bottle	1	Metamizole Magnesium	4.725 gm / 15 ml bottle

RA concerned may take further necessary action as per above decision of NC.

196	**Case No.:283/2/82-ALC4/2020**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01317/AM21/	RLA File :07/24/040/00048/AM21/	Lic.No/Date:0710116485 22.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACURATE TABLETS - (Paracetamol 450mg+Doxylamine Succinate 5mg+Caffeine 30mg+Codeine Phosphate 10mg+Colour Quinoline Yellow 2Mg) (Para - 36000.000+Doxy-400.000+Caffeine-2400.000+Codeine-800.000+Colour-160.000Kgs)(No. of Tablets 80000000)	1 Number	1	DOXYLAMINE SUCCINATE USP /Ph. Eur Grade	5.10 mgs
		2	CAFFEINE ANHYDROUS BP2010/USP/EP/PH.EUR/BP	30.60 mgs
		3	CODEINE PHOSPHATE BP/USP/EP/PH.EUR	10.20 mgs
		4	COLOUR QUINOLINE YELLOW CI 47005 (SPECTRACOL)	2.00 mgs

RA concerned may take further necessary action as per above decision of NC.

197	**Case No.:284/2/82-ALC4/2020**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01318/AM21/	RLA File :07/24/040/00049/AM21/	Lic.No/Date:0710116486 22.05.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ACURATE TABLETS - (Paracetamol 450mg+Doxylamine Succinate 5mg+Caffeine 30mg+Codeine Phosphate 10mg+Colour Quinoline Yellow 2Mg) (Para - 36000.000+Doxy-400.000+Caffeine-2400.000+Codeine-800.000+Colour-160.000Kgs)(No. of Tablets 80000000)	1 Number	1	DOXYLAMINE SUCCINATE USP /Ph. Eur Grade	5.10 mgs
		2	CAFFEINE ANHYDROUS BP2010/USP/EP/PH.EUR/BP	30.60 mgs
		3	CODEINE PHOSPHATE BP/USP/EP/PH.EUR	10.20 mgs
		4	COLOUR QUINOLINE YELLOW CI 47005 (SPECTRACOL)	2.00 mgs

RA concerned may take further necessary action as per above decision of NC.

198	**Case No.:307/2/82-ALC4/2020**	Party Name:PHAROSE REMEDIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01341/AM21/	RLA File :18/24/040/00002/AM21/	Lic.No/Date:1810004351 03.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Alpha Ketoanalogue + Essential Amino Acids Film-Coated Tablet - MEDICINE	1 Number	1	L-HISTIDINE BULK DRUG.	38.76 mg

RA concerned may take further necessary action as per above decision of NC.

199	**Case No.:349/2/82-ALC4/2020**	Party Name:TIDE INDUSTRIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01383/AM21/	RLA File :34/24/040/00053/AM21/	Lic.No/Date:3410046153 15.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Alpha Amyl Cinamic Aldehyde	1 kg	1	Benzaldehyde	0.583 kg

RA concerned may take further necessary action as per above decision of NC.

200	**Case No.:357/2/82-ALC4/2020**	Party Name:CONVERGENCE CHEMICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01391/AM21/	RLA File :34/24/040/00047/AM21/	Lic.No/Date:3410046157 17.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
HEXAFLUORO ISOPROPYL METHYL ETHER(HFMOP)	500.00 MT	1	PRICAT 62-3M METAL CATALYST (Molybdenum Cadmiam based)	5.0 MT

RA concerned may take further necessary action as per above decision of NC.

Case No.:373/2/82-ALC4/2020	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01407/AM21/	RLA File :03/95/040/00153/AM21/	Lic.No/Date:0310836784 22.06.2020	

201

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Clopidogrel Tablets USP 75mg (Pack Size 90 Tabs.) (Each Tablet contains Clopidogrel Bisulfate 97.875 mg equivalent to clopidogrel base 75mg) (Net wt. of Import Sr. No. 1 is 5285.25 kgs, Sr. No. 2 is 600000 Nos, Sr. No. 4 is 600000 Nos.)	1 Number Tablet	1	Clopidogrel Bisulfate USP	99.8325 mg / tablet
			2	Plastic Bottles 75CC OPQ white HDPE Round 38mm	Relevant as per packing policy
			4	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM-400 Blue CR)	Relevant as per packing policy
2	Clopidogrel Tablets USP 75mg (Pack Size 1000 Tabs.) (Each Tablet contains Clopidogrel Bisulfate 97.875 mg equivalent to clopidogrel base 75mg) (Net wt. of Import Sr. No. 1 is 9.79 kgs, Sr. No. 3 is 100 Nos, Sr. No. 5 is 100 Nos.)	1 Number Tablet	1	Clopidogrel Bisulfate USP	99.8325 mg / tablet
			3	CC8940AFS837 WHITE PP551 CT 89 400SP P/TS-R White (Plastic Bottles 400CC OPQ white HDPE Round 53mm)	Relevant as per packing policy
			5	Blue 53mm Pp Cap Lp-E &Triseal F217hy Part ID AC53400-BLP (Plastics Caps/Closures PP 53MM-400 Blue PP)	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

202	**Case No.:386/2/82-ALC4/2020**	Party Name:U K AROMATICS & CHEMICALS	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01420/AM21/	RLA File :03/95/040/00181/AM21/	Lic.No/Date:0310836830 23.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	HEXYL ACETATE	1 kg	1	N HEXANOL	0.782 kg
2	HEXYL SALICYLATE	1 kg	1	N HEXANOL	0.438 kg
			2	SALICYLIC ACID	0.654 kg
3	ISO AMYL SALICYLATE	1 kg	2	SALICYLIC ACID	0.737 kg

RA concerned may take further necessary action as per above decision of NC.

203	**Case No.:8/3/82-ALC4/2020**	Party Name:NAARI PHARMA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01435/AM21/	RLA File :05/24/040/00143/AM21/	Lic.No/Date:0510414507 30.06.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Nandrolone Decanoate	1 kg	1	19-Norandrostenedione (NAD)	0.982 kg

RA concerned may take further necessary action as per above decision of NC.

204	**Case No.:23/3/82-ALC4/2020**	Party Name:SAISONS TRADE & INDUSTRY PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01450/AM21/	RLA File :03/95/040/00201/AM21/	Lic.No/Date: 0310837035 06.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty (for export of 1 Number PFS)
URSODEOXYCHOLIOC ACID	1 kg	1	CHOLIC ACID	1.40 kg
		2	HYDRAZINE HYDRATE (80% SOLUTION)	1.487 kg
		3	IEP OX 239 SPRAY DRIED ENZYME POWDER	0.030 kg
		4	IEP OX 235 SPRAY DRIED ENZYME POWDER	0.035 kg
		5	IEP OX 152 SPRAY DRIED ENZYME POWDER	0.066 kg
		6	IEP SP 41 SPRAY DRIED ENZYME POWDER	0.035 kg
		7	IEP OX 243 SPRAY DRIED ENZYME POWDER	0.036 kg
		8	(B-NAD)B-NICOTINAMIDE-ADENINE DINUCLEOTIDE (COENZYME-1)	0.014 kg

RA concerned may take further necessary action as per above decision of NC.

205	**Case No.:35/3/82-ALC4/2020**	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01462/AM21/	RLA File :09/24/040/00070/AM21/	Lic.No/Date:0910068942 07.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Enoxaparin Sodium Injection 100mg Pre-filled Syringes	1 Number	1	Heparin Sodium	198.664 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net
2	Enoxaparin Sodium Injection 120mg Pre-filled Syringes	1 Number	1	Heparin Sodium	238.40 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle	Net to Net

				Shielding System	
3	Enroxaparin Sodium Injection 150mg Pre-filled Syringes	1 Number	1	Heparin Sodium	298.0 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

206

Case No.:45/3/82-ALC4/2020	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
HQ File :01/82/050/01472/AM21/	RLA File :09/24/040/00144/AM21/	Lic.No/Date:0910068952 10.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Penicillin V Potassium 500mg Tablets (Each Tablet contains 500mg Pencillin V Potassium) [The relevant Bulk Drug content in the total Export Quanaity of the Export Product is : 17000 Kgs of Penicilin V Potassium]	34000000.000 Number	1	Phenoxymethyl Penicillin Potassium (Penicillin V Potassium)	17340 kg
2	Penicillin V Potassium 250mg Tablets (Each Tablet contains 250mg Penicillin V Potassium) [The relevant Bulk Drug content in the total Export Quanaity of the Export Product is : 1250 Kgs of Penicilin V Potassium]	5000000.000 Number	1	Phenoxymethyl Penicillin Potassium (Penicillin V Potassium)	1275 kg

RA concerned may take further necessary action as per above decision of NC.

207

Case No.:42/3/82-ALC4/2020	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01469/AM21/	RLA File :08/24/040/00077/AM21/	Lic.No/Date:0810148124 14.07.2020	

Decision: The Committee considered the case as per agenda and in the light of earlier decision taken in Meeting no. 7/82-ALC4/2020 dated 04.12.2020 against Advance Authorization No. 0810149014 dated 06.11.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	PACLITAXEL INJECTION USP : 6 MG/ML, 5ML VIAL EACH ML CONTAINS: PACLITAXEL PH.EUR. 6 MG	2306436.000 Number	1	TAXUS BACCATA	52000.014 kg
			2	1,5-BIS[DI ISOPROPYL-(+)- 4-PHENYL-2-AZETIDINONE-3-HYDROXY-SILYL]PENTANE	58.130 kg
			3	KOLLIPHOR ELP	2230.548 kg
			4	5/16.7/50 ML GLASS VIALS (AS PER GENERAL NOTE FOR CHEMICALS & ALLIED PRODUCTS)	Relevant as per packing policy
			5	13 MM/20 MM RUBBER STOPPERS (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
			6	13 MM/20 MM FLIP OF SEAL (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
2	PACLITAXEL INJECTION USP : 6 MG/ML, 16.7ML VIAL EACH ML CONTAINS: PACLITAXEL PH.EUR. 6 MG	716550.000 Number	1	TAXUS BACCATA	52000.068 kg
			2	1,5-BIS[DI ISOPROPYL-(+)- 4-PHENYL-2-AZETIDINONE-3-HYDROXY-SILYL]PENTANE	58.130 kg
			3	KOLLIPHOR ELP	2230.551 kg
			4	5/16.7/50 ML GLASS VIALS (AS PER GENERAL NOTE FOR CHEMICALS & ALLIED PRODUCTS)	Relevant as per packing policy
			5	13 MM/20 MM RUBBER STOPPERS (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
			6	13 MM/20 MM FLIP OF SEAL (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
3	PACLITAXEL INJECTION USP : 6 MG/ML, 50ML VIAL EACH ML CONTAINS: PACLITAXEL PH.EUR. 6 MG	240799.000 Number	1	TAXUS BACCATA	52000.147 kg
			2	1,5-BIS[DI ISOPROPYL-(+)- 4-PHENYL-2-AZETIDINONE-3-HYDROXY-SILYL]PENTANE	58.130 kg
			3	KOLLIPHOR ELP	2230.554 kg
			4	5/16.7/50 ML GLASS VIALS (AS PER GENERAL NOTE FOR CHEMICALS & ALLIED PRODUCTS)	Relevant as per packing policy
			5	13 MM/20 MM RUBBER STOPPERS (AS PER GENERAL POLICY FOR PACKING MATERIAL)	
			6	13 MM/20 MM FLIP OF SEAL (AS PER GENERAL POLICY FOR PACKING MATERIAL)	

RA concerned may take further necessary action as per above decision of NC.

208	**Case No.:49/3/82-ALC4/2020**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01476/AM21/	RLA File :03/95/040/00051/AM21/	Lic.No/Date:0310837205 15.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
1,4 DIBROMOBUTANE	1 kg	1	TETRAHYDROFURAN	0.412 kg
		2	LIQUID BROMINE	0.912 kg

RA concerned may take further necessary action as per above decision of NC.

209	**Case No.:55/3/82-ALC4/2020**	Party Name:STYRAX LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01482/AM21/	RLA File :09/24/040/00166/AM21/	Lic.No/Date:0910068964 17.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
L-MENTHYL GLYOXYLATE HYDRATE (MGH)	1 kg	1	GLYOXALIC ACID 50%	0.752 kg
		2	CYCLOHEXANE	1.41 kg

RA concerned may take further necessary action as per above decision of NC.

210	**Case No.:68/3/82-ALC4/2020**	Party Name:STYRAX PHARMA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01495/AM21/	RLA File :09/24/040/00208/AM21/	Lic.No/Date:0910068986 21.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
L-MENTHYL GLYOXYLATE HYDRATE (MGH)	1 kg	1	GLYOXALIC ACID 50%	0.752 kg
		2	CYCLOHEXANE	1.41 kg

RA concerned may take further necessary action as per above decision of NC.

211

Case No.:64/3/82-ALC4/2020	Party Name:USV PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01491/AM21/	RLA File :03/95/040/00236/AM21/	Lic.No/Date:0310837333 22.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Doxycycline Tablets, USP 50 MG 100 S (32,400 Bottles x 100 Per Bottles = 32,40,000 Tablets) (Net Content Weight = 162.000 Kgs)	1 Number	1	Doxycycline USP (Monohydrate)	51.70 mg / 50 mg Tablet
2	Doxycycline Tablets, USP 100 MG 50 S (84,000 Bottles x 50 Per Bottles = 42,00,000 Tablets) (Net Content Weight = 420.000 Kgs)	1 Number	1	Doxycycline USP (Monohydrate)	103.40 mg / 100 mg Tablet
3	Doxycycline Tablets, USP 100 MG 500 S (22,400 Bottles x 500 Per Bottles = 1,12,00,000 Tablets) (Net Content Weight = 1120.000 Kgs)	1 Number	1	Doxycycline USP (Monohydrate)	103.40 mg / 100 mg Tablet

RA concerned may take further necessary action as per above decision of NC.

212

Case No.:71/3/82-ALC4/2020	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01498/AM21/	RLA File :34/24/040/00404/AM20/	Lic.No/Date:3410046248 24.07.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:(to be check)

Export Product	Qty	Sl. No.	Import Items	Qty
3-TRIFLUOROMETHYL ACETO PHENONE	1 kg	1	Benzo Trifluoride	1.260 kg
		2	Sodium Nitrite	Not allowed as shown domestic
		3	Toluene	0.150 kg
		4	Caustic Soda Lye	0.50 kg
		5	Acetaldoxime 50% Min Solution in Water	0.951 kg
		6	Copper Sulphate	Not allowed as shown domestic
		7	Acetic Acid	Not allowed as shown domestic
		8	Sulphuric Acid	Not allowed as shown domestic
		9	Soda Ash	0.005 kg
		10	Nitric Acid	Not allowed as shown domestic
		11	Catalyst	Not allowed as no details provided
		12	Hydrogen	Not allowed as shown domestic
		13	Hydrochloric Acid	Not allowed as shown domestic

RA concerned may take further necessary action as per above decision of NC.

213	**Case No.:48/6/82-ALC4/2020**	Party Name:KOPRAN RESEARCH LABORATORIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01657/AM21/	RLA File :03/94/040/00403/AM21/	Lic.No/Date:0310838273 15.09.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
DORIPENEM STERILE	1 kg	1	MAP(METHYL VINYL PHOSPHATE:CAS NO.189177-38-3)(4R-5S-6S-3-DIPHENYLOXY-6-1R-HYDROXYETHYL-4-METHYL-7-OXO-1	2.50 kg
		2	DORIPENEM SIDE CHAIN(4-NITROBENZYL(2S-4S)-4-ACETYLTHIO-2-(N-SULFAMOYL-N-(TERT-BUTOXYCARBONOYL)AMINO)PYRRROLIDINE-1)	2.463 kg

RA concerned may take further necessary action as per above decision of NC.

214	**Case No.:51/6/82-ALC4/2020**	Party Name:FINE ORGANIC INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01660/AM21/	RLA File :03/94/040/00426/AM21/	Lic.No/Date:0310838277 15.09.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
GLYCERYL DI BEHENATE	1 kg	1	BEHENIC ACID	0.941 kg
		2	GLYCERINE	0.152 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:70/6/82-ALC4/2020	Party Name:BIOLOGICAL E LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	Status: Approved
HQ File :01/82/050/01679/AM21/	RLA File :09/24/040/00303/AM21/	Lic.No/Date:0910069236 22.09.2020	

215

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	ENOXAPARIN SODIUM INJECTION 30MG/0.3 ML PRE FILLED SYRINGE (PFS)	85000.000 Number	1	HEPARIN SODIUM USP	5065.940 Gram
			2	PLUNGER ROD 0.5 ML (POLYPROPYENE)	85000.000 Number
			3	BD PREVENTIS	85000.000 Number
			4	PLUNGER STOPPER 0.5 ML (CHLOROBUTYL)	85000.000 Number
			5	0.5ML CLEAR GLASS BARREL	85000.000 Number
2	ENOXAPARIN SODIUM INJECTION 40MG/0.4ML PRE FILLED SYRINGE (PFS)	1147500.000 Number	1	HEPARIN SODIUM USP	91186.980 Gram
			2	PLUNGER ROD 0.5 ML (POLYPROPYENE)	1147500.000 Number
			3	BD PREVENTIS	1147500.000 Number
			4	PLUNGER STOPPER 0.5 ML (CHLOROBUTYL)	1147500.000 Number
			5	0.5ML CLEAR GLASS BARREL	1147500.000 Number
3	ENOXAPARIN SODIUM INJECTION 60MG/0.6 ML PRE FILLED SYRINGE (PFS)	425000.000 Number	1	HEPARIN SODIUM USP	50654.320 Gram
			3	BD PREVENTIS	425000.000 Number
			6	PLUNGER ROD 1ML (POLYPROPLYNE)	425000.000 Number
			7	PLUNGER STOPPER 1 ML (CHLOROBUTYL)	425000.000 Number
			8	1.0ML LONG GRADUATION 0.025 ML CLEAR GLASS	425000.000 Number
4	ENOXAPARIN SODIUM INJECTION 80 MG/0.8 ML PRE FILLED SYRINGE (PFS)	212500.000 Number	1	HEPARIN SODIUM USP	33772.950 Gram
			3	BD PREVENTIS	212500.000 Number
			6	PLUNGER ROD 1ML (POLYPROPLYNE)	212500.000 Number
			7	PLUNGER STOPPER 1 ML (CHLOROBUTYL)	212500.000 Number
			8	1.0ML LONG GRADUATION 0.025 ML CLEAR GLASS	212500.000 Number

5	ENOXAPARIN SODIUM INJECTION 100 MG/1 ML PRE FILLED SYRINGE (PFS)	170000.000 Number	1	HEPARIN SODIUM USP	33772.950 Gram
			3	BD PREVENTIS	170000.000 Number
			6	PLUNGER ROD 1ML (POLYPROPLYNE)	170000.000 Number
			7	PLUNGER STOPPER 1 ML (CHLOROBUTYL)	170000.000 Number
			8	1.0ML LONG GRADUATION 0.025 ML CLEAR GLASS	170000.000 Number
6	ENOXAPARIN SODIUM INJECTION 120 MG/0.8 ML PRE FILLED SYRINGE (PFS)	106250.000 Number	1	HEPARIN SODIUM USP	25329.720Gram
			3	BD PREVENTIS	106250.000 Number
			6	PLUNGER ROD 1ML (POLYPROPLYNE)	106250.000 Number
			7	PLUNGER STOPPER 1 ML (CHLOROBUTYL)	106250.000 Number
			8	1.0ML LONG GRADUATION 0.025 ML CLEAR GLASS	106250.000 Number
7	ENOXAPARIN SODIUM INJECTION 150 MG/1ML PRE FILLED SYRINGE (PFS)	85000.000 Number	1	HEPARIN SODIUM USP	25329.720 Gram
			3	BD PREVENTIS	85000.000 Number
			6	PLUNGER ROD 1ML (POLYPROPLYNE)	85000.000 Number
			7	PLUNGER STOPPER 1 ML (CHLOROBUTYL)	85000.000 Number
			8	1.0ML LONG GRADUATION 0.025 ML CLEAR GLASS	85000.000 Number

RA concerned may take further necessary action as per above decision of NC.

	Case No.:82/6/82-ALC4/2020	Party Name:FINE ORGANIC INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01691/AM21/	RLA File :03/94/040/00451/AM21/	Lic.No/Date:0310838429 24.09.2020	

216 **Decision:** The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
FATTY ACID ESTER (Lauric Fatty Acid Ester)	1 kg	1	POLYGLYCEROL- 3	0.944 kg
		2	LAURIC ACID	0.054 kg

RA concerned may take further necessary action as per above decision of NC.

217	**Case No.:88/6/82-ALC4/2020**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ,File :01/82/050/01697/AM21/	RLA File :09/24/040/00353/AM21/	Lic.No/Date:0910069259 24.09.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
(1S, 4R)-Cis-4-Amino-2-cyclopentene-1-methanol tartrate(CAP-II)	1 kg	1	2-Azabicylo [2.2.1] hept-5-en-3-one (Vince lactam)	1.337 kg
		2	Sodium borohydride	0.214 kg
		3	L(+) Tartaric acid	0.90 kg
		4	D(-) Tartaric acid	0.742 kg

RA concerned may take further necessary action as per above decision of NC.

218	**Case No.:108/6/82-ALC4/2020**	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01717/AM21/	RLA File :03/94/040/00425/AM21/	Lic.No/Date:0310838661 05.10.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Dextrinol	1 kg	1	CROTONIC ACID	0.849 kg
		2	BUTADIENE	0.629 kg

RA concerned may take further necessary action as per above decision of NC.

219	**Case No.:123/6/82-ALC4/2020**	Party Name:GLAND PHARMA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01732/AM21/	RLA File :09/24/040/00295/AM21/	Lic.No/Date:0910069305 08.10.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty (For export of 1 No. PFS)
1	Low Molecular Weight Heaprin Enoxaparin Sodium Injection USP 20mg in 0.2ml Pre-filled Syringe	1 Number	1	Heparin Sodium powder	39.733 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis rubber	Net to Net
2	Low Molecular Weight Heaprin Enoxaparin Sodium Injection USP 40mg in 0.4ml Pre-filled Syringe	1 Number	1	Heparin Sodium powder	79.466 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis rubber	Net to Net
3	Low Molecular Weight Heaprin Enoxaparin Sodium Injection USP 60mg in 0.6ml Pre-filled Syringe	1 Number	1	Heparin Sodium powder	119.187 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis rubber	Net to Net
4	Low Molecular Weight Heaprin Enoxaparin Sodium Injection USP 80mg in 0.8ml Pre-filled Syringe	1 Number	1	Heparin Sodium powder	158.93 mg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis rubber	Net to Net

RA concerned may take further necessary action as per above decision of NC.

220	**Case No.:151/6/82-ALC4/2020**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01760/AM21/	RLA File :03/95/040/00053/AM21/	Lic.No/Date:0310838983 19.10.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
ISO BUTYL BROMIDE (1-BROMO-2-METHYL PROPANE)	1 kg	1	ISO BUTANOL	0.72 kg
		2	LIQUID BROMINE	0.78 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:163/6/82-ALC4/2020	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01772/AM21/	RLA File :03/95/040/00202/AM21/	Lic.No/Date:0310839070 22.10.2020	

221 **Decision:** The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
1-BROMO-4-FLUOROBENZENE	1 kg	1	FLUOROBENZENE	0.80 kg
		2	LIQUID BROMINE	1.32 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:182/6/82-ALC4/2020	Party Name:ASHISH LIFE SCIENCE PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/01791/AM21/	RLA File :03/94/040/00570/AM21/	Lic.No/Date:0310839193 28.10.2020	

222 **Decision:** The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Import Items	Qty
1	TYLOSIN TARTRATE POWDER 100%-100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%) (net content of exempt material is 150 kgs)	1500.000 Number	TYLOSIN TARTRATE (RAW MATERIAL)	2579.28 kg
2	TYLOSIN TARTRATE POWDER 100% -500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%) (net content of exempt material is 150 kgs)	300.000 Number		
3	TYLOSIN TARTRATE POWDER 100% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%) (net content of exempt material is 150 kgs)	150.000 Number		
4	TYLOSIN TARTRATE POWDER 99% -100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%) (net content of exempt material is 148.5 kgs)	1500.000 Number		
5	TYLOSIN TARTRATE POWDER 99% -500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%) (net content of exempt material is 148.5kgs)	300.000 Number		
6	TYLOSIN TARTRATE POWDER 99% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%) (net content of exempt material is 148.5kgs)	150.000 Number		
7	TYLOSIN TARTRATE POWDER 20% -100GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%) (net content of exempt material is 100 kgs)	5000.000 Number		

8	TYLOSIN TARTRATE POWDER 20% -500GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%) (net content of exempt material is 200 kgs)	2000.000 Number		
9	TYLOSIN TARTRATE POWDER 20% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%) (net content of exempt material is 400 kgs)	2000.000 Number		
10	TYLOSIN BOLUS 200MG (EACH BOLUS CONTAINS TYLOSIN 200MG) (net content of exempt material is 20 kgs)	100000.000 Number		
11	TYLOSIN INJECTION 5%-30 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (net content of exempt material is 112.5 kgs)	75000.000 Number		
12	TYLOSIN INJECTION 5%-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (net content of exempt material is 125 kgs)	50000.000 Number		
13	TYLOSIN INJECTION 5%-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (nett content of exempt material is 50kgs)	10000.000 Number		
14	TYLOSIN TARTRATE INJECTION 20%-30 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (net content of exempt material is 60 kgs)	10000.000 Number		
15	TYLOSIN TARTRATE INJECTION 20%-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (net content of exempt material is 250 kgs)	25000.000 Number		
16	TYLOSIN TARTRATE INJECTION 20%-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (net content of exempt material is 305kgs)	15250.000 Number		

RA concerned may take further necessary action as per above decision of NC.

	Case No.:830/15/82-ALC4/2018	Party Name:R CHEM (SOMANAHALLI) PVT.LTD,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02287/AM19/	RLA File :09/24/040/00516/AM19/	Lic.No/Date:0910067074 18.01.2019	
223	**Decision:** The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Molecular weight of Export Product.** **(ii) % yield on molar basis for each step.** **(iii) Copy of Technical Literature in support of yields envisaged.**			

224	**Case No.:851/15/82-ALC4/2018**	Party Name:SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02308/AM19/	RLA File :03/95/040/01108/AM19/	Lic.No/Date:0310826724 30.01.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete chemical reaction from raw material acetone to 3,3,5TRIMETHYLCYCLOHEXANONE showing molecular weights of each component with percentage yield on molar basis at each step of the reaction.**			

225	**Case No.:891/15/82-ALC4/2018**	Party Name:GELTEC PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02348/AM19/	RLA File :03/94/040/00970/AM19/	Lic.No/Date:0310826970 11.02.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of Master Batch Formula for both medicament and shall showing net content of inputs in export item.**			

226	**Case No.:924/15/82-ALC4/2018**	Party Name:INDO AMINES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02381/AM19/	RLA File :03/94/040/00984/AM19/	Lic.No/Date:0310827206 21.02.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) COA of entire import quantity from supplier indicating % purity of C-12-C14-Amine**			

227	**Case No.:934/15/82-ALC4/2018**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02391/AM19/	RLA File :34/24/040/00356/AM19/	Lic.No/Date:3410044929 22.02.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Please indicate whether the injections for export is 1 gm, 2 gm or 10 gm dose per vial.**			

228	**Case No.:935/15/82-ALC4/2018**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02392/AM19/	RLA File :34/24/040/00355/AM19/	Lic.No/Date:3410044930 22.02.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Please indicate whether the export item is 20 ml or 30 ml as both are given in DML.**			

229	**Case No.:1033/15/82-ALC4/2018**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02490/AM19/	RLA File :09/24/040/00591/AM19/	Lic.No/Date:0910067219 26.02.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E.**			

230	**Case No.:167/1/82-ALC4/2019**	Party Name:AURORE LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02562/AM19/	RLA File :09/24/040/00612/AM19/	Lic.No/Date:0910067275 13.03.2019	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) **Specific names of import item No. 3, 4 and 5 alongwith their catalogues.**
(ii) **Specific purpose for utilization of 4 types of Enzymes in a single step.**
(iii) **Justification for quantitative requirement of all Enzymes shown in the process, their recovery and wastage claimed.**

231	**Case No.:200/1/82-ALC4/2019**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/02595/AM19/	RLA File :52/24/040/00085/AM19/	Lic.No/Date:5210043000 19.03.2019	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) **Step-wise manufacturing process.**
(ii) **Complete chemical reactions with molecular and structural formula and molecular weights alongwith stage wise % yields on molar basis.**
(iii) **Material balance (Stoichiometric balance details) for the entire manufacturing process.**

232	**Case No.:39/1/82-ALC4/2019**	Party Name:TIDE INDUSTRIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00039/AM20/	RLA File :34/24/040/00009/AM20/	Lic.No/Date:3410045044 11.04.2019	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
L-Rose Oxide (4-Methyl-2-(2-Methylprop-1-enyl)oxane	1 kg	1	L-Citronellol	3.269 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:140/1/82-ALC4/2019	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00140/AM20/	RLA File :56/24/040/00035/AM19/	Lic.No/Date:5610005605 09.05.2019	
233	**Decision:** The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Justification for low yield of 33%.** (ii) **Authentic technical literature / catalogue in support of % yield claimed.** (iii) **Last 2 years Production / corresponding Consumption of raw material duly certified by GST.**			

	Case No.:203/6/82-ALC4/2019	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00429/AM20/	RLA File :34/24/040/00069/AM20/	Lic.No/Date:3410045298 18.07.2019	
234	**Decision:** The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **% yield at every stage of manufacturing.** (ii) **Calculation Sheet to arrive at the quantity of raw material asked per kg of export on the basis of Stoichiometric balance and % of yield.**			

	Case No.:4/7/82-ALC4/2019	Party Name:KEVA FRAGRANCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00499/AM20/	RLA File :03/94/040/00373/AM20/	Lic.No/Date:0310830887 07.08.2019	
235	**Decision:** The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Exact chemical name of import and export.** (ii) **COA of import from foreign supplier indicating weight wise % composition.** (iii) COA of Export item.			

236	**Case No.:28/7/82-ALC4/2019**	Party Name:UPL LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00523/AM20/	RLA File :03/95/040/01337/AM19/	Lic.No/Date:0310830995 14.08.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete and balanced chemical reaction from basic stage of Phenol and Phosphorus showing molecular weight and % yield on molar basis.** **(ii) C.A. Certificate showing past production of each intermediate (TPPI and TMP) vis-a-vis actual consumption of raw material.**			

237	**Case No.:33/7/82-ALC4/2019**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00528/AM20/	RLA File :52/21/040/00085/AM20/	Lic.No/Date:5210043146 14.08.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % composition of both the components in export product.** **(ii) % recovery of solvent i.e. Tetrahydrofuran (TFH).** **(iii) Production / Consumption data duly certified by GST for last two years.**			

238	**Case No.:34/7/82-ALC4/2019**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00529/AM20/.	RLA File :52/21/040/00086/AM20/	Lic.No/Date:5210043147 14.08.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Stoichiometric balance for the entire reaction.** **(ii) Requirement and recovery of solvents.** **(iii) Justification for low yield.**			

239	**Case No.:35/7/82-ALC4/2019**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00530/AM20/	RLA File :52/21/040/00061/AM20/	Lic.No/Date:5210043148 14.08.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Complete chemical reaction with molecular and structural formula and net molecular weight.** (ii) **Stiochiometric material balance for each step.** (iii) **Justification for low yield.** (iv) **Recovery of solvents.** (v) **Production / Consumption data duly certified by GST for last two years.**			

240	**Case No.:54/7/82-ALC4/2019**	Party Name:LYRUS LIFE SCIENCES PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00549/AM20/	RLA File :07/24/040/00091/AM20/	Lic.No/Date:0710115309 20.08.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Copy of DML for export item showing composition.**			

241	**Case No.:3/13/82-ALC4/2019**	Party Name:SRF LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00846/AM20/	RLA File :05/24/040/00445/AM20/	Lic.No/Date:0510412564 21.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Complete technical details as per Appendix 4E having chemistry, molecular weight, yield of reaction, stiochiometric balance of chemical reaction.**			

242	**Case No.:4/13/82-ALC4/2019**	Party Name:SRF LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00847/AM20/	RLA File :05/24/040/00471/AM20/	Lic.No/Date:0510412565 21.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Complete technical details as per Appendix 4E having chemistry, molecular weight, % yield, stiochiometric balance of chemical reaction.**			

243	**Case No.:11/13/82-ALC4/2019**	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00854/AM20/	RLA File :03/95/040/00790/AM20/	Lic.No/Date:0310832931 21.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Quantity and commercial value of By-Product Dipentene and Dipentene residue.**			

244	**Case No.:12/13/82-ALC4/2019**	Party Name:LINK PHARMA CHEM LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00855/AM20/	RLA File :34/24/040/00256/AM20/	Lic.No/Date:3410045634 21.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Recovery of dromium sulphate per kg export item and its sale-value.** **(ii) Recovery of sodium sulphate per kg export item and its sale-value.**			

245	**Case No.:40/13/82-ALC4/2019**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00883/AM20/	RLA File :03/94/040/00677/AM20/	Lic.No/Date:0310833120 02.12.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of Master Batch Formula for each export item.**			

246	**Case No.:54/13/82-ALC4/2019**	Party Name:US AMINO PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00897/AM20/	RLA File :03/95/040/00816/AM20/	Lic.No/Date:0310833244 05.12.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Technical literature on Feed Grade import item with standard specifications.** **(ii) COA of import item from foreign supplier.** **(iii) COA of export item.** **(iv) Process details with wastage.**			

247	**Case No.:59/13/82-ALC4/2019**	Party Name:M/S HIMALAYAN PRODUCTS & INDUSTRIES CORPN., P.LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00902/AM20/	RLA File :05/24/040/00483/AM20/	Lic.No/Date:0510412862 12.12.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % content of a.i. in imported extract.** **(ii) COA of import item from foreign supplier.** **(iii) Complete technical details as per Appendix 4E.**			

248	**Case No.:66/13/82-ALC4/2019**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00909/AM20/	RLA File :52/24/040/00044/AM20/	Lic.No/Date:5210043258 12.12.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E.** **(ii) Complete chemical reaction with molecular and structural formula and molecular weight alongwith stage wise % yield on molar basis.** **(iii) Recovery of solvent.**			

249	**Case No.:65/13/82-ALC4/2019**	Party Name:ASHISH LIFE SCIENCE PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00908/AM20/	RLA File :03/94/040/00662/AM20/	Lic.No/Date:0310833391 13.12.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of Mater-Batch Formula showing net content of inputs and Batch records.**			

250	**Case No.:70/13/82-ALC4/2019**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00913/AM20/	RLA File :05/24/040/00566/AM20/	Lic.No/Date:0510412934 17.12.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of DML showing the composition as indicated in export description.** **(ii) COA of import item from foreign supplier.**			

251	**Case No.:92/13/82-ALC4/2019**	Party Name:TADIMETY AROMATICS PVT. LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00935/AM20/	RLA File :07/24/040/00229/AM20/	Lic.No/Date:0710115939 27.12.2019	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Chemistry and material balance (Stiochiometric).**			

252	**Case No.:95/13/82-ALC4/2019**	Party Name:PHALANX LABS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00938/AM20/	RLA File :26/24/040/00013/AM20/	Lic.No/Date:2610012888 27.12.2019	

Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Complete technical details as per Appendix 4E.

253	**Case No.:107/13/82-ALC4/2019**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/ 4 12.02.2021	**Status: Approved**
	HQ File :01/82/050/00950/AM20/	RLA File :09/24/040/00477/AM20/	Lic.No/Date:0910068319 01.01.2020	

Decision: The Committee considered the case as per agenda and it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
(1S, 4R)-Cis-4-Amino-2-cyclopentene-1-methanol tartrate(CAP-II)	1 kg	1	2-Azabicylo [2.2.1] hept-5-en-3-one (Vince lactam)	1.337 kg
		2	Sodium borohydride	0.214 kg
		3	L(+) Tartaric acid	0.90 kg
		4	D(-) Tartaric acid	0.742 kg

RA concerned may take further necessary action as per above decision of NC.

254	**Case No.:108/13/82-ALC4/2019**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00951/AM20/	RLA File :05/24/040/00619/AM20/	Lic.No/Date:0510413189 02.01.2020	

Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Copy of DML showing the composition as given in export description.
(ii) COA of import item from foreign supplier.

255	**Case No.:118/13/82-ALC4/2019**	Party Name:AURORE LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00961/AM20/	RLA File :09/24/040/00496/AM20/	Lic.No/Date:0910068340 06.01.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Complete and balanced chemical reaction showing molecular weight and molar requirement.** (ii) **% yield on molar basis.** (iii) **Complete material balance.**			

256	**Case No.:150/13/82-ALC4/2019**	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00993/AM20/	RLA File :05/24/040/00633/AM20/	Lic.No/Date:0510413266 09.01.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Manufacturing process, chemistry material balance from starting raw material as IPA and Phosphorus.**			

257	**Case No.:175/13/82-ALC4/2019**	Party Name:RENOWN PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01018/AM20/	RLA File :34/24/040/00326/AM20/	Lic.No/Date:3410045792 17.01.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: (i) **Export product description is not complete and not matching with DML furnished. Each export product may be separately described as per DML alongwith number of capsules to be exported,** (ii) **Copy of Master-Batch Formula for each export product duly authenticated by Q.C. Incharge indicating net content of each input both for shell and medicament.** (iii) **Net weight of Soft Gelatine Capsules shell and medicament for each export product.** (iv) **Copy of Batch-Log Sheet for latest three consecutive batches.** (v) **Technical catalogue for Encapsulation machine with Guaranteed Wastage norms.** (vi) **Detailed working for calculation of import requirement and norms applied.**			

258	**Case No.:179/13/82-ALC4/2019**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01022/AM20/	RLA File :05/24/040/00669/AM20/	Lic.No/Date:0510413373 17.01.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E.**			

259	**Case No.:11/2/82-ALC4/2020**	Party Name:AURA LIFECARE PRIVATE LIMITED.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01045/AM20/	RLA File :34/24/040/00323/AM20/	Lic.No/Date:3410045804 23.01.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of DML for export item No. 5.** **(ii) Copy of B.P. to show whether Glucose BP and Dextrose BP are exactly same compound / Isomers.** **(iii) Copy of Master Batch Formula for all export products.**			

260	**Case No.:12/2/82-ALC4/2020**	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01046/AM20/	RLA File :03/94/040/00906/AM20/	Lic.No/Date:0310834474 24.01.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Density of Export item No. 1, 2 and 3.** **(ii) Filled volume and weight of medicament in each export item per unit of packing.**			

261	**Case No.:42/2/82-ALC4/2020**	Party Name:PHALANX LABS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01076/AM20/	RLA File :26/24/040/00019/AM20/	Lic.No/Date:2610012904 10.02.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E.**			

	Case No.:95/2/82-ALC4/2020	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
262	HQ File :01/82/050/01129/AM20/	RLA File :03/95/040/01078/AM20/	Lic.No/Date:0310835280 06.03.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Manufacturing process in detail indicating chemistry and material balance.
(ii) Quantity and value of By-Product obtained, if any.

	Case No.:96/2/82-ALC4/2020	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
263	HQ File :01/82/050/01130/AM20/	RLA File :52/24/040/00068/AM20/	Lic.No/Date:5210043358 06.03.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Specific name of export product.
(ii) Product / Consumption data for last two years duly certified by GST.
(iii) Justification for low yield.

	Case No.:102/2/82-ALC4/2020	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
264	HQ File :01/82/050/01136/AM20/	RLA File :05/24/040/00749/AM20/	Lic.No/Date:0510413850 12.03.2020	

Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Complete technical details as per Appendix 4E.

	Case No.:103/2/82-ALC4/2020	Party Name:KEVA FRAGRANCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
265	HQ File :01/82/050/01137/AM20/	RLA File :03/94/040/01017/AM20/	Lic.No/Date:0310835375 12.03.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

(i) Complete technical details as per Appendix 4E.
(ii) Specific chemical name of import and export.
(iii) COA of import item from foreign supplier.
(iv) COA of export product.

266	**Case No.:106/2/82-ALC4/2020**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01140/AM20/	RLA File :09/24/040/00613/AM20/	Lic.No/Date:0910068574 13.03.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E.** **(ii) Complete chemical reactions with molecular weight and structural formula and molecular weight alongwith % yield on molar basis.**			

267	**Case No.:107/2/82-ALC4/2020**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01141/AM20/	RLA File :09/24/040/00614/AM20/	Lic.No/Date:0910068575 13.03.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E.** **(ii) Complete chemical reactions with molecular weight and structural formula and molecular weight alongwith % yield on molar basis.**			

268	**Case No.:127/2/82-ALC4/2020**	Party Name:M/S HIMALAYAN PRODUCTS & INDUSTRIES CORPN., P.LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01161/AM20/	RLA File :05/24/040/00774/AM20/	Lic.No/Date:0510413924 19.03.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % content of a.i. in imported extract.** **(ii) COA of import item from foreign supplier.** **(iii) Complete technical details as per Appendix 4E.**			

269	**Case No.:142/2/82-ALC4/2020**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01176/AM21/	RLA File :05/24/040/00007/AM21/	Lic.No/Date:0510413971 13.04.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of DML for export item No. 2.** **(ii) Copy of Master Batch Formula for export item No. 2.**			

270	**Case No.:162/2/82-ALC4/2020**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01196/AM21/	RLA File :05/24/040/00013/AM21/	Lic.No/Date:0510414035 20.04.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Composition of export item alongwith COA.** **(ii) COA of import item from foreign supplier.**			

271	**Case No.:179/2/82-ALC4/2020**	Party Name:GLENMARK PHARMACEUTICALS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01213/AM21/	RLA File :03/94/040/00022/AM21/	Lic.No/Date:0310835878 25.04.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Specific gravity of each export item..** **(ii) Detailed calculation sheet as the DML given is on w/w basis.**			

272	**Case No.:219/2/82-ALC4/2020**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01253/AM21/	RLA File :05/24/040/00022/AM21/	Lic.No/Date:0510414098 04.05.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Composition of export item alongwith COA.** **(ii) COA of import item from foreign supplier.**			

273	**Case No.:238/2/82-ALC4/2020**	Party Name:S.KANT HEALTHCARE LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01272/AM21/	RLA File :03/95/040/00715/AM20/	Lic.No/Date:0310836133 07.05.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete technical details as per Appendix 4E for each export item.**			

274	**Case No.:289/2/82-ALC4/2020**	Party Name:NATURAL & ESSENTIAL OILS PVT.LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01323/AM21/	RLA File :07/24/040/00051/AM21/	Lic.No/Date:0710116493 26.05.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % purity of all the four export products.**			

275	**Case No.:309/2/82-ALC4/2020**	Party Name:CLARIANT INDIA LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01343/AM21/	RLA File :03/94/040/00110/AM21/	Lic.No/Date:0310836469 01.06.2020	
	Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % yield at every stage of reaction.** **(ii) Calculation Sheet to arrive at the quantity of raw material asked on the basis of molecular weight and % of yield.** **(iii) Recovery of Methanol Quantity and its commercial value.**			

276	**Case No.:312/2/82-ALC4/2020**	Party Name:VEERAL ADDITIVES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01346/AM21/	RLA File :03/95/040/00113/AM21/	Lic.No/Date:0310836487 04.06.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Weight of export product.** **(ii) Material Balance (Stoichiometric Balance details) for entire manufacturing process.** **(iii) Commercial value of By-Product Methanol.** **(iv) Production-Consumption data for two years duly certified by GST.**			

277	**Case No.:329/2/82-ALC4/2020**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01363/AM21/	RLA File :52/24/040/00004/AM21/	Lic.No/Date:5210043426 08.06.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

- **(i) Specific name of Export Product.**
- **(ii) Justification for low yield.**
- **(iii) Technical literature / catalogue in support of yield.**
- **(iv) Production / Consumption data for last two years duly certified by GST.**

278	**Case No.:331/2/82-ALC4/2020**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01365/AM21/	RLA File :52/24/040/00003/AM21/	Lic.No/Date:5210043427 09.06.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

- **(i) Step-wise manufacturing process.**
- **(ii) Complete chemical reactions with molecular and structural formula and molecular weights alongwith stage wise % yields on molar basis.**
- **(iii) Material balance (Stoichiometric balance details) for the entire manufacturing process.**

279	**Case No.:352/2/82-ALC4/2020**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01386/AM21/	RLA File :52/24/040/00017/AM21/	Lic.No/Date:5210043441 16.06.2020	

Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm:

- **(i) Step-wise manufacturing process.**
- (ii) Complete chemical reactions with molecular and structural formula and **molecular weights alongwith stage wise % yields on molar basis.**
- **(iii) Justification for low yield alongwith any published literature.**
- **(iv) Past Production / Consumption data for last two years duly certified by GST.**

280	**Case No.:371/2/82-ALC4/2020**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01405/AM21/	RLA File :52/24/040/00016/AM21/	Lic.No/Date:5210043443 19.06.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Step-wise manufacturing process.** **(ii) Complete chemical reactions with molecular and structural formula and molecular weights alongwith stage wise % yields on molar basis.** **(iii) Material balance (Stoichiometric balance details) for the entire manufacturing process.** **(iv) Justification for low yield alongwith any published literature.** **(v) Past Production / Consumption data for last two years duly certified by GST.** **(vi) Authentic Technical Literature / Catalogue in support of % yield claimed in the entire manufacturing process.**			

281	**Case No.:375/2/82-ALC4/2020**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01409/AM21/	RLA File :52/24/040/00018/AM21/	Lic.No/Date:5210043446 23.06.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Step-wise manufacturing process.** **(ii) Complete chemical reactions with molecular and structural formula and molecular weights alongwith stage wise % yields on molar basis.** **(iii) Stoichiometric balance details for entire manufacturing process.**			

282	**Case No.:113/1/82-ALC4/2019**	Party Name:AURORE LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00113/AM20/	RLA File :09/24/040/00011/AM20/	Lic.No/Date:0910067466 09.05.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Specific names of import item No. 3, 4 and 5 alongwith their catalogues.** **(ii) Specific purpose for utilization of 4 types of Enzymes in a single step.** **(iii) Justification for quantitative requirement of all Enzymes shown in the process, their recovery and wastage claimed.**			

283	**Case No.:109/1/82-ALC4/2019**	Party Name:SAURAV CHEMICALS LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00109/AM20/	RLA File :22/24/040/00011/AM20/	Lic.No/Date:2210016146 10.05.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % yield on molar basis for each step with supporting literature.**			

284	**Case No.:305/1/82-ALC4/2019**	Party Name:RUMIT CHEMISYNTH PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00211/AM20/	RLA File :03/95/040/00196/AM20/	Lic.No/Date:0310829292 28.05.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete chemistry, molecular weight, % yield, material balance and stoichiometric balance.**			

285	**Case No.:36/6/82-ALC4/2019**	Party Name:NOVEL NUTRIENTS PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00262/AM20/	RLA File :07/24/040/00056/AM20/	Lic.No/Date:0710115041 11.06.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % content of a.i. in imported extract.** **(ii) COA of import item from foreign supplier.** **(iii) Complete technical details as per Appendix 4E.**			

286	**Case No.:34/6/82-ALC4/2019**	Party Name:DIPS BIOSCIENCE PVT.LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00260/AM20/	RLA File :03/94/040/00199/AM20/	Lic.No/Date:0310829573 12.06.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Copy of DML for each export product item showing Approved composition.**			

287	**Case No.:49/6/82-ALC4/2019**	Party Name:DHANUKA LABORATORIES LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00275/AM20/	RLA File :05/23/040/00104/AM20/	Lic.No/Date:0510410949 14.06.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) The firm has shown molar yields of 100%, 84% and 90%. However, norms applicable for import item No. 1 do not match with the given yields. Technical justification with correct c.c. may be furnished.**			

288	**Case No.:61/6/82-ALC4/2019**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00287/AM20/	RLA File :34/24/040/00102/AM20/	Lic.No/Date:3410045218 19.06.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Dose of the export item whether 1 gm injection or others.** **(ii) Copy of relevant DML.**			

289	**Case No.:67/6/82-ALC4/2019**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00293/AM20/	RLA File :34/24/040/00100/AM20/	Lic.No/Date:3410045222 20.06.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Dose of the export item whether 1 gm injection or others.** **(ii) Copy of relevant DML.**			

290	**Case No.:127/6/82-ALC4/2019**	Party Name:APNAR PHARMA PRIVATE LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00353/AM20/	RLA File :34/24/040/00098/AM20/	Lic.No/Date:3410045258 05.07.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Export quantity to be given in number of Tablets / Capsules.** **(ii) Detailed working of inputs applied.** **(iii) Master Batch Formula for each export product.**			

291	**Case No.:160/6/82-ALC4/2019**	Party Name:ORIENTAL AROMATICS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00386/AM20/	RLA File :03/95/040/00363/AM20/	Lic.No/Date:0310830298 15.07.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete chemistry, molecular weight and % yield.** **(ii) Stoichiometric balance.**			

292	**Case No.:216/6/82-ALC4/2019**	Party Name:ORIENTAL AROMATICS LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00442/AM20/	RLA File :03/95/040/00413/AM20/	Lic.No/Date:0310830547 24.07.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete chemistry, material balance, % yield and molecular weight.** **(ii) Exact chemical name of Export Product.**			

293	**Case No.:268/6/82-ALC4/2019**	Party Name:CHEMIESYNTH (VAPI)LTD.,	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00494/AM20/	RLA File :03/94/040/00363/AM20/	Lic.No/Date:0310830809 05.08.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Exact chemical name of Export Product with molecular weight.** **(ii) Complete chemistry, molecular weight, material balance and % yield.**			

294	**Case No.:19/10/82-ALC4/2019**	Party Name:MEHK CHEMICALS PVT. LTD.	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00593/AM20/	RLA File :03/95/040/00555/AM20/	Lic.No/Date:0310831392 06.09.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete chemistry, molecular weight, % yield and material balance.**			

295	**Case No.:33/10/82-ALC4/2019**	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00607/AM20/	RLA File :09/24/040/00309/AM20/	Lic.No/Date:0910067984 11.09.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) % yield at each stage of manufacturing.** **(ii) Calculation Sheet for requirement of quantity asked on the basis of % yield and molecular weight.**			

296	**Case No.:235/10/82-ALC4/2019**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00809/AM20/	RLA File :09/24/040/00407/AM20/	Lic.No/Date:0910068176 13.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Complete chemical name of export product.** **(ii) Stepwise complete and balanced chemical reactions showing molecular weight and % yield on molar basis.** **(iii) Technical justification for the yields at various steps.**			

297	**Case No.:263/10/82-ALC4/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/00837/AM20/	RLA File :03/95/040/00812/AM20/	Lic.No/Date:0310832853 19.11.2019	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Exact specification and blend ratio of Export Product No. 1 and 2.**			

298	**Case No.:40/3/82-ALC4/2020**	Party Name:TIDE INDUSTRIES	Meet No/Date: NC/3/MEET/Jan/202021/4 12.02.2021	**Status: Deferred**
	HQ File :01/82/050/01467/AM21/	RLA File :34/24/040/00086/AM21/	Lic.No/Date:3410046210 13.07.2020	
	Decision: The Committee considered the case as per agenda in the presence of technical experts and it was decided to call for following information from the firm: **(i) Exact chemical name of export product with Structural formula.** **(ii) Chemistry and material balance (Stoichiometric).**			

Following cases were deferred:

Sl. No.	HQ File No.	RA File No.	Authorization No.	Date of Authorization Issued	Party Name
1.	HQRNORM APPLY 00038772 AM21	039504000554 AM21	0311000111	15/12/2020	RISHABH METALS AND CHEMICALS PVT LIMITED
2.	HQRNORM APPLY 00042021 AM21	09AA04002675 AM21	0911000050	18/12/2020	OPTIMUS DRUGS PRIVATE LIMITED
3.	HQRNORM APPLY 00045011 AM21	03AA04013340 AM21	0311000293	22/12/2020	FDC LTD
4.	HQRNORM APPLY 00046232 AM21	07AA04006226 AM21	0711000142	24/12/2020	R.L.FINE CHEM PRIVATE LIMITED
5.	HQRNORM APPLY 00049002 AM21	33AA04001898 AM21	3311000032	28/12/2020	COMBITIC GLOBAL CAPLET PRIVATE LIMITED
6.	HQRNORM APPLY 00052352 AM21	03AA04015368 AM21	0311000545	01/01/2021	SAISONS TRADE & INDUSTRY PVT LTD
7.	HQRNORM APPLY 00055524 AM21	05AA04021469 AM21	0511000609	05/01/2021	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
8.	HQRNORM APPLY 00058115	07AA04006857 AM21	0711000247	08/01/2021	MICRO LABS LIMITED
9.	HQRNORM APPLY 00060002 AM21	09AA04003745 AM21	0911000180	11/01/2021	AURORE LIFE SCIENCES PRIVATE LIMITED
10.	HQRNORM APPLY 00060986 AM21	09AA04003810 AM21	0911000187	12/01/2021	AUROBINDO PHARMA LTD
11.	HQRNORM APPLY 00038802 AM21	09AA04002748 AM21	0911000023	15/12/2020	SYNTHO CHIRALS PRIVATE LIMITED

12.	HQRNORM APPLY 00042084 AM21	039504000539 AM21	0311000203	18/12/2020	ZENITH DYEINTERMEDIATES LIMITED
13.	HQRNORM APPLY 00045146 AM21	092404000316 AM21	0911000062	23/12/2020	JODAS EXPOIM PRIVATE LIMITED
14.	HQRNORM APPLY 00046234 AM21	34AA04001528 AM21	3411000040	24/12/2020	Best Value Chem Private Limited
15.	HQRNORM APPLY 00049028 AM21	07AA04006399 AM21	0711000171	28/12/2020	R.L.FINE CHEM PRIVATE LIMITED
16.	HQRNORM APPLY 00052368 AM21	03AA04014535 AM21	0311000521	01/01/2021	PROLIFE BIO-CHEMICAL INDUSTRIES PRIVATE LIMITED
17.	HQRNORM APPLY 00055852 AM21	03AA04014171 AM21	0311000718	06/01/2021	KAIRAV CHEMOFARBE INDUSTRIES LTD.
18.	HQRNORM APPLY 00058179 AM21	08AA04006131 AM21	0811000317	08/01/2021	SWISS PARENTERALS LTD
19.	HQRNORM APPLY 00060251 AM21	06AA04002791 AM21	0611000095	11/01/2021	ORGANIC INDIA PRIVATE LIMITED
20.	HQRNORM APPLY 00061090 AM21	03AA04015636 AM21	0311000899	12/01/2021	USV PRIVATE LIMITED
21.	HQRNORM APPLY 00032850 AM21	052404000450 AM21	0511000017	07/12/2020	MANKIND PHARMA LTD
22.	HQRNORM APPLY 00038982 AM21	03AA04011435 AM21	0311000187	15/12/2020	MAC-CHEM PRODUCTS (INDIA) PRIVATE LIMITED
23.	HQRNORM APPLY 00043890 AM21	05AA04019890 AM21	0511000304	21/12/2020	SENTISS PHARMA PRIVATE LIMITED
24.	HQRNORM APPLY 00045152 AM21	09AA04002722 AM21	0911000067	23/12/2020	GLAND PHARMA LIMITED
25.	HQRNORM APPLY 00046340 AM21	03AA04013380 AM21	0311000264	24/12/2020	THINQ PHARMA-CRO LIMITED
26.	HQRNORM APPLY 00049619 AM21	03AA04012752 AM21	0311000334	29/12/2020	T & T PHARMA CARE
27.	HQRNORM APPLY 00053375 AM21	03AA04015736 AM21	0311000630	04/01/2021	SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED
28.	HQRNORM APPLY 00056201 AM21	02AA04007088 AM21	0211000149	06/01/2021	HALDIA PETROCHEMICALS LIMITED

29.	HQRNORM APPLY 00058317 AM21	05AA04022853 AM21	0511000697	08/01/2021	ZEE LABORATORIES
30.	HQRNORM APPLY 00060368 AM21	31AA04005070 AM21	3111000082	12/01/2021	BALAJI AMINES LIMITED
31.	HQRNORM APPLY 00061198 AM21	07AA04006165 AM21	0711000260	12/01/2021	WEXFORD LABORATORIES PVT LTD
32.	HQRNORM APPLY 00032885 AM21	31AA04003854 AM21	3111000010	07/12/2020	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
33.	HQRNORM APPLY 00038992 AM21	03AA04012047 AM21	0311000190	15/12/2020	LIBERTY LIFE SCIENCES,
34.	HQRNORM APPLY 00043898 AM21	05AA04019899 AM21	0511000307	21/12/2020	SENTISS PHARMA PRIVATE LIMITED
35.	HQRNORM APPLY 00045431 AM21	31AA04004412 AM21	3111000042	23/12/2020	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
36.	HQRNORM APPLY 00046519 AM21	05AA04020223 AM21	0511000407	24/12/2020	SUPERMINT EXPORTS PRIVATE LIMITED
37.	HQRNORM APPLY 00049739 AM21	34AA04001609 AM21	3411000058	29/12/2020	TATVA CHINTAN PHARMA CHEM PVT LTD
38.	HQRNORM APPLY 00053377 AM21	09AA04003174 AM21	0911000111	04/01/2021	AURORE LIFE SCIENCES PRIVATE LIMITED
39.	HQRNORM APPLY 00056208 AM21	34AA04001756 AM21	3411000089	06/01/2021	YASH RASAYAN & CHEMICALS
40.	HQRNORM APPLY 00058376 AM21	09AA04003607 AM21	0911000131	08/01/2021	AURORE LIFE SCIENCES PRIVATE LIMITED
41.	HQRNORM APPLY 00060369 AM21	31AA04005050 AM21	3111000081	12/01/2021	BALAJI AMINES LIMITED
42.	HQRNORM APPLY 00061488 AM21	09AA04003184 AM21	0911000114	13/01/2021	OPTRIX LABORATORIES PRIVATE LIMITED
43.	HQRNORM APPLY 00033446 AM21	05AA04017794 AM21	0511000038	08/12/2020	MANKIND PHARMA LTD
44.	HQRNORM APPLY 00039492 AM21	03AA04013177 AM21	0311000200	16/12/2020	LEBEN LABORATORIES PRIVATE LIMITED
45.	HQRNORM APPLY 00043900 AM21	05AA04019532 AM21	0511000310	21/12/2020	SENTISS PHARMA PRIVATE LIMITED
46.	HQRNORM APPLY 00045548 AM21	09AA04002728 AM21	0911000085	23/12/2020	GLAND PHARMA LIMITED

47.	HQRNORM APPLY 00046880 AM21	03AA04014274 AM21	0311000380	24/12/2020	BIOXERA PHARMA PRIVATE LIMITED
48.	HQRNORM APPLY 00050227 AM21	03AA04015431 AM21	0311000530	30/12/2020	FINE ORGANIC INDUSTRIES LIMITED
49.	HQRNORM APPLY 00053385 AM21	03AA04015146 AM21	0311000527	04/01/2021	YASHO INDUSTRIES LIMITED
50.	HQRNORM APPLY 00056440 AM21	03AA04016449 AM21	0311000702	06/01/2021	SHREYANS CHEMICALS
51.	HQRNORM APPLY 00059520 AM21	322404000077 AM21	3211000016	11/01/2021	CARENOW MEDICAL PRIVATE LIMITED
52.	HQRNORM APPLY 00060414 AM21	09AA04003619 AM21	0911000176	12/01/2021	SRIAM LABS PRIVATE LIMITED
53.	NORM APPLY 00043942 AM21	05AA04019904 AM21	0511000306	21/12/2020	SENTISS PHARMA PRIVATE LIMITED
54.	HQRNORM APPLY 00038384 AM21	07AA04005691 AM21	0711000056	14/12/2020	ADCOCK INGRAM LIMITED
55.	HQRNORM APPLY 00039895 AM21	06AA04002281 AM21	0611000019	16/12/2020	ORGANIC INDIA PRIVATE LIMITED
56.	HQRNORM APPLY 00044044 AM21	03AA04011698 AM21	0311000235	21/12/2020	CIPLA LIMITED.
57.	HQRNORM APPLY 00045614 AM21	09AA04002686 AM21	0911000086	23/12/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
58.	HQRNORM APPLY 00046908 AM21	02AA04006385 AM21	0211000088	24/12/2020	SYNNAT PHARMA PRIVATE LIMITED
59.	HQRNORM APPLY 00051253 AM21	03AA04013474 AM21	0311000518	31/12/2020	DANOPHARM CHEMICALS PRIVATE LIMITED
60.	HQRNORM APPLY 00054927 AM21	08AA04005731 AM21	0811000286	05/01/2021	SAGA LIFESCIENCES LIMITED
61.	HQRNORM APPLY 00056445 AM21	09AA04003615 AM21	0911000133	06/01/2021	AURORE LIFE SCIENCES PRIVATE LIMITED
62.	HQRNORM APPLY 00059713 AM21	03AA04015859 AM21	0311000791	11/01/2021	FDC LTD
63.	HQRNORM APPLY 00060415 AM21	09AA04003617 AM21	0911000177	12/01/2021	SRIAM LABS PRIVATE LIMITED
64.	HQRNORM APPLY 00038387 AM21	07AA04005690 AM21	0711000055	14/12/2020	ADCOCK INGRAM LIMITED

65.	HQRNORM APPLY 00040306 AM21	03AA04011434 AM21	0311000185	17/12/2020	MAC-CHEM PRODUCTS (INDIA) PRIVATE LIMITED
66.	HQRNORM APPLY 00044144 AM21	039504000557 AM21	0311000313	22/12/2020	RUBICON RESEARCH PRIVATE LIMITED
67.	HQRNORM APPLY 00045876 AM21	03AA04013443 AM21	0311000381	23/12/2020	APEX DRUG HOUSE
68.	HQRNORM APPLY 00048038 AM21	03AA04014240 AM21	0311000408	28/12/2020	ZENTIVA PRIVATE LIMITED
69.	HQRNORM APPLY 00051264 AM21	03AA04014749 AM21	0311000410	31/12/2020	DELTA FINOCHEM PRIVATE LIMITED
70.	HQRNORM APPLY 00054949 AM21	039404000664 AM21	0311000458	05/01/2021	INDO AMINES LIMITED
71.	HQRNORM APPLY 00056731 AM21	039404000653 AM21	0311000721	07/01/2021	BENZO CHEM INDUSTRIES PVT LTD
72.	HQRNORM APPLY 00059741 AM21	09AA04003656 AM21	0911000173	11/01/2021	SYNTHO CHIRALS PRIVATE LIMITED
73.	HQRNORM APPLY 00060915 AM21	09AA04002915 AM21	0911000179	12/01/2021	SRINI PHARMACEUTICALS PRIVATE LIMITED
74.	HQRNORM APPLY 00038763 AM21	05AA04018762 AM21	0511000178	15/12/2020	RECKITT BENCKISER (INDIA) PRIVATE LIMITED
75.	HQRNORM APPLY 00041626 AM21	08AA04004845 AM21	0811000109	18/12/2020	CADILA HEALTHCARE LIMITED
76.	HQRNORM APPLY 00044916 AM21	03AA04014068 AM21	0311000348	22/12/2020	ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED
77.	HQRNORM APPLY 00045885 AM21	03AA04014235 AM21	0311000376	23/12/2020	FINE ORGANIC INDUSTRIES LIMITED
78.	HQRNORM APPLY 00048905 AM21	03AA04014090 AM21	0311000415	28/12/2020	AARTI INDUSTRIES LTD
79.	HQRNORM APPLY 00052319 AM21	03AA04015650 AM21	0311000581	01/01/2021	FINE ORGANIC INDUSTRIES LIMITED
80.	HQRNORM APPLY 00055252 AM21	03AA04015651 AM21	0311000668	05/01/2021	KOPRAN RESEARCH LABORATORIES LIMITED
81.	HQRNORM APPLY 00057063 AM21	03AA04015653 AM21	0311000731	07/01/2021	KOPRAN RESEARCH LABORATORIES LIMITED

82.	HQRNORM APPLY 00059985 AM21	09AA04003805 AM21	0911000181	11/01/2021	AURORE LIFE SCIENCES PRIVATE LIMITED
83.	HQRNORM APPLY 00060970 AM21	09AA04003815 AM21	0911000186	12/01/2021	AUROBINDO PHARMA LTD
84.	018205000454 AM20	522404000059 AM18	5210042473	01/01/2018	AMI ORGANICS LIMITED
85.	018205001112 AM20	342404000370 AM20	3410045901	24/02/2020	J N P PRODUCTS
86.	018205001164 AM20	342404000406 AM20	3410045972	24/03/2020	ASTRAL STERITECH PRIVATE LIMITED
87.	018205001546 AM21	502404000011 AM21	5010002710	18/08/2020	NITIKA PHARMACEUTICAL SPECIALITIES PVT. LTD.
88.	018205001840 AM21	522404000060 AM21	5210043591	09/11/2020	AETHER INDUSTRIES LIMITED
89.	018205002065 AM19	522404000058 AM19	5210042821	26/10/2018	MACSON PRODUCTS
90.	018205002130 AM19	612404000018 AM19	6110001564	28/11/2018	VENOR PHARMA LIMITED
91.	018205000844 AM20	342404000248 AM20	3410045631	20/11/2019	LINK PHARMA CHEM LIMITED
92.	018205000924 AM10	522404000031 AM10	5210029505	27/01/2010	ANUPAM RASAYAN INDIA LIMITED
93.	018205001165 AM20	342404000407 AM20	3410045973	24/03/2020	ASTRAL STERITECH PRIVATE LIMITED
94.	018205001320 AM21	522404000007 AM21	5210043401	22/05/2020	AMI ORGANICS LIMITED
95.	018205002131 AM19	612404000017 AM19	6110001565	28/11/2018	VENOR PHARMA LIMITED
96.	18205001147 AM19	342404000211 AM19	3410044586	12/10/2018	SPC LIFE SCIENCES PRIVATE LIMITED
97.	018205001362 AM21	522404000013 AM21	5210043424	08/06/2020	AMI ORGANICS LIMITED
98.	018205001522 AM21	502404000009 AM21	5010002703	07/08/2020	SHIVA BIOCHEM INDUSTRIES
99.	018205001853 AM21	342404000223 AM21	3410046549	13/11/2020	ALEOR DERMACEUTICALS LIMITED
100.	018205002039 AM19	522404000039 AM19	5210042796	11/10/2018	MACSON PRODUCTS
101.	018205002132 AM19	612404000016 AM19	6110001566	28/11/2018	VENOR PHARMA LIMITED
102.	018205002178 AM19	612404000020 AM19	6110001570	13/12/2018	VENOR PHARMA LIMITED
103.	018205001082 AM20	342404000333 AM20	3410045871	13/02/2020	SHREE GANESH REMEDIES LIMITED

104.	018205001372 AM21	522104000033 AM21	5210043430	10/06/2020	MANGALAM INTERMEDIATES
105.	018205002047 AM19	612404000011 AM19	6110001553	11/10/2018	VENOR PHARMA LIMITED
106.	018205001142 AM20	342404000343 AM20	3410045953	12/03/2020	YASH RASAYAN & CHEMICALS
107.	018205001661 AM21	562404000020 AM21	5610005946	11/09/2020	ALPA LABORATORIES LIMITED
108.	018205002126 AM19	612404000012 AM19	6110001560	28/11/2018	VENOR PHARMA LIMITED
109.	018205000537 AM19	522404000016 AM19	5210042638	10/05/2018	AETHER INDUSTRIES LIMITED
110.	018205001107 AM20	342404000272 AM20	3410045894	21/02/2020	SUDEEP PHARMA PRIVATE LIMITED
111.	018205001662 AM21	562404000021 AM21	5610005948	14/09/2020	Kriti Nutrients Limited
112.	018205002127 AM19	612404000013 AM19	6110001561	28/11/2018	VENOR PHARMA LIMITED
113.	018205002193 AM19	522404000068 AM19	5210042870	18/12/2018	AMI ORGANICS LIMITED
114.	018205000469 AM20	522404000023 AM20	5210043127	29/07/2019	MAHAVIR SYNTHESIS PRIVATE LIMITED
115.	018205000601 AM20	612404000007 AM20	6110001614	06/09/2019	M/S HIMALAYAN PRODUCTS & INDUSTRIES CORPN., P.LTD
116.	018205000797 AM20	562404000018 AM20	5610005722	07/11/2019	MAPAEX CONSUMER HEALTHCARE PRIVATE LIMITED
117.	018205001143 AM20	342404000389 AM20	3410045957	13/03/2020	YASH RASAYAN & CHEMICALS
118.	018205001234 AM21	522404000005 AM21	5210043384	29/04/2020	AMI ORGANICS LIMITED
119.	018205001629 AM21	522404000043 AM21	5210043532	10/09/2020	ANUPAM RASAYAN INDIA LIMITED
120.	018205001801 AM21	342404000205 AM21	3410046497	28/10/2020	ALEOR DERMACEUTICALS LIMITED
121.	018205002128 AM19	612404000014 AM19	6110001562	28/11/2018	VENOR PHARMA LIMITED
122.	018205001164 AM19	342404000341 AM18	3410043908	22/02/2018	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
123.	018205001202 AM19	342404000225 AM19	3410044573	10/10/2018	ASTRAL STERITECH PRIVATE LIMITED
124.	018205001563 AM19	342404000294 AM19	3410044750	12/12/2018	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED

125.	018205001682 AM21	522404000047 AM21	5210043542	22/09/2020	SIDMAK LABORATORIES (INDIA) PRIVATE LIMITED
126.	018205002024 AM19	612404000009 AM19	6110001546	04/10/2018	VENOR PHARMA LIMITED
127.	018205002129 AM19	612404000015 AM19	6110001563	28/11/2018	VENOR PHARMA LIMITED
128.	018205002199 AM19	342404000295 AM19	3410044774	20/12/2018	Best Value Chem Private Limited
129.	018205001058 AM20	318304000135 AM20	3110067669	29/01/2020	GENERIC HEALTHCARE PRIVATE LIMITED
130.	018205001069 AM20	318304000142 AM20	3110067677	06/02/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
131.	018205001419 AM16	318304000084 AM16	3110065720	23/10/2015	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
132.	018205001463 AM21	342404000085 AM21	3410046202	10/07/2020	LINK PHARMA CHEM LIMITED
133.	018205001624 AM21	318304000060 AM21	3110067848	08/09/2020	BALAJI AMINES LIMITED
134.	018205001675 AM21	342404000171 AM21	3410046407	18/09/2020	AMI LIFESCIENCES PVT LTD
135.	018205001834 AM21	342404000202 AM21	3410046526	05/11/2020	DEEPAK PHENOLICS LIMITED
136.	018205000689 AM20	318304000087 AM20	3110067548	30/09/2019	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
137.	018205000821 AM20	318304000104 AM20	3110067591	15/11/2019	VEKO CARE PRIVATE LIMITED
138.	018205001079 AM20	318304000144 AM20	3110067681	11/02/2020	BALAJI AMINES LIMITED
139.	018205001457 AM21	318304000020 AM21	3110067788	08/07/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
140.	018205001506 AM16	318304000103 AM16	3110065750	05/11/2015	BALAJI AMINES LIMITED
141.	018205001521 AM21	318304000035 AM21	3110067807	07/08/2020	AVIEUM LIFE SCIENCES PRIVATE LIMITED
142.	018205001584 AM21	318304000048 AM21	3110067835	27/08/2020	VEKO CARE PRIVATE LIMITED
143.	018205000441 AM20	318304000047 AM20	3110067483	24/07/2019	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED

144.	018205000835 AM20	318304000101 AM20	3110067594	18/11/2019	AVIEUM LIFE SCIENCES PRIVATE LIMITED
145.	018205001114 AM20	318304000150 AM20	3110067697	25/02/2020	BALAJI AMINES LIMITED
146.	018205001167 AM19	342404000114 AM19	3410044333	16/07/2018	YASH RASAYAN & CHEMICALS
147.	018205001677 AM21	318304000058 AM21	3110067866	22/09/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
148.	018205001776 AM21	342404000196 AM21	3410046491	22/10/2020	TRANSPEK INDUSTRY LIMITED
149.	018205001806 AM21	318304000085 AM21	3110067911	29/10/2020	VEKO CARE PRIVATE LIMITED
150.	018205001835 AM21	342404000204 AM21	3410046524	05/11/2020	TIDE INDUSTRIES
151.	018205000637 AM20	342404000182 AM20	3410045458	17/09/2019	RENOWN PHARMACEUTICALS PRIVATE LIMITED
152.	018205001154 AM19	342404000145 AM19	3410044518	26/09/2018	VOVANTIS LABORATORIES PRIVATE LIMITED
153.	018205001421 AM21	318304000022 AM21	3110067771	24/06/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
154.	018205001777 AM21	342404000197 AM21	3410046492	22/10/2020	TRANSPEK INDUSTRY LIMITED
155.	018205001991 AM19	342404000184 AM19	3410044523	26/09/2018	YASH RASAYAN & CHEMICALS
156.	018205000490 AM20	318304000051 AM20	3110067490	02/08/2019	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
157.	018205000714 AM20	342404000099 AM20	3410045519	07/10/2019	LINK PHARMA CHEM LIMITED
158.	018205001154 AM20	318304000161 AM20	3110067716	17/03/2020	VEKO CARE PRIVATE LIMITED
159.	018205001180 AM21	342404000003 AM21	3410045982	15/04/2020	ASTRAL STERITECH PRIVATE LIMITED
160.	018205001314 AM21	318304000009 AM21	3110067742	21/05/2020	VEKO CARE PRIVATE LIMITED.
161.	018205001415 AM21	342404000060 AM21	3410046173	23/06/2020	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
162.	018205001422 AM21	342404000017 AM21	3410046180	24/06/2020	RONAK CHEMICALS
163.	018205001449 AM21	322404000019 AM21	3210079591	02/07/2020	ENCEE AROMATICS PVT LTD

164.	018205001558 AM21	342404000133 AM21	3410046298	18/08/2020	Aura Lifecare Private Limited
165.	018205001993 AM19	342404000185 AM19	3410044524	26/09/2018	YASH RASAYAN & CHEMICALS
166.	018205000226 AM20	342404000036 AM20	3410045179	30/05/2019	DEEPAK PHENOLICS LIMITED
167.	018205000762 AM20	342404000143 AM20	3410045565	23/10/2019	SPC LIFE SCIENCES PRIVATE LIMITED
168.	018205001150 AM19	342404000094 AM19	3410044399	08/08/2018	TIDE INDUSTRIES
169.	018205001260 AM21	322404000002 AM21	3210079501	05/05/2020	ENCEE AROMATICS PVT LTD
170.	018205001344 AM21	318304000011 AM21	3110067749	03/06/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
171.	018205001416 AM21	342404000064 AM21	3410046174	23/06/2020	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
172.	018205001512 AM21	342404000111 AM21	3410046259	29/07/2020	TIDE INDUSTRIES
173.	018205001544 AM21	318304000034 AM21	3110067826	14/08/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
174.	018205001610 AM21	342404000140 AM21	3410046347	02/09/2020	SHITAL CHEMICAL INDUSTRIES
175.	018205001720 AM21	342404000182 AM21	3410046439	05/10/2020	RENOWN PHARMACEUTICALS PRIVATE LIMITED
176.	018205001800 AM21	318304000089 AM21	3110067907	29/10/2020	BALAJI AMINES LIMITED
177.	018205001856 AM21	318304000097 AM21	3110067922	17/11/2020	SV PLASTOCHEM PRIVATE LIMITED
178.	018205001096 AM20	318304000151 AM20	3110067689	19/02/2020	BALAJI AMINES LIMITED
179.	018205001481 AM21	342404000096 AM21	3410046228	20/07/2020	ASTRAL STERITECH PRIVATE LIMITED
180.	018205000841 AM20	318304000108 AM20	3110067598	19/11/2019	AVIEUM LIFE SCIENCES PRIVATE LIMITED
181.	018205001040 AM20	318304000138 AM20	3110067663	21/01/2020	VETBIOCHEM INDIA PRIVATE LIMITED
182.	018205001066 AM20	318304000140 AM20	3110067673	06/02/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
183.	018205001406 AM21	318304000021 AM21	3110067767	22/06/2020	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED

184.	018205001492 AM21	342404000098 AM21	3410046235	22/07/2020	ALEOR DERMACEUTICALS LIMITED
185.	018205001623 AM21	318304000061 AM21	3110067847	08/09/2020	BALAJI AMINES LIMITED
186.	018205000939 AM20	262404000014 AM20	2610012889	27/12/2019	STYRAX PHARMA PRIVATE LIMITED
187.	018205000966 AM13	222404000051 AM13	2210013450	17/12/2012	IND SWIFT LABORATORIES LIMITED
188.	018205001139 AM20	092404000612 AM20	0910068573	13/03/2020	SALICYLATES & CHEMICALS PRIVATE LIMITED
189.	018205001245 AM21	092404000658 AM20	0910068709	01/05/2020	JODAS EXPOIM PRIVATE LIMITED
190.	018205001310 AM21	318304000008 AM21	3110067739	19/05/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
191.	018205001339 AM21	302404000010 AM21	3010105213	02/06/2020	BROOKS LABORATORIES LIMITED
192.	018205001597 AM21	092404000642 AM19	0910067796	19/07/2019	SRINI PHARMACEUTICALS PRIVATE LIMITED
193.	018205001711 AM21	242404000050 AM21	2410043265	01/10/2020	ANLON HEALTHCARE PRIVATELIMITED
194.	018205002606 AM19	092404000633 AM19	0910067303	20/03/2019	PORUS LABORATORIES PRIVATE LIMITED
195.	018205001287 AM21	318304000004 AM21	3110067731	12/05/2020	BALAJI AMINES LIMITED
196.	018205001311 AM21	318304000007 AM21	3110067740	19/05/2020	BALAJI AMINES LIMITED
197.	018205001330 AM21	092404000605 AM20	0910068804	27/05/2020	ALPHAMED FORMULATIONS PRIVATE LIMITED
198.	018205001438 AM21	262404000003 AM21	2610012912	30/06/2020	MAHI DRUGS PRIVATE LIMITED
199.	018205000888 AM19	092404000668 AM18	0910066131	11/04/2018	AKTINOS HEALTHCARE PRIVATE LIMITED
200.	018205001288 AM21	318304000005 AM21	3110067732	12/05/2020	BALAJI AMINES LIMITED
201.	018205001321 AM21	318304000001 AM21	3110067744	26/05/2020	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
202.	018205001428 AM21	302204000037 AM21	3010105262	25/06/2020	ZEISS PHARMACEUTICALS PVT.LTD.,
203.	018205000462 AM20	222404000031 AM20	2210016214	26/07/2019	ACME GENERICS LLP

204.	018205001122 AM20	092404000576 AM20	0910068533	02/03/2020	VIVIMED LIFE SCIENCES PRIVATE LIMITED
205.	018205001161 AM19	302404000032 AM19	3010104485	31/10/2018	PHAROSE REMEDIES LIMITED
206.	018205001322 AM21	092404000632 AM20	0910068801	26/05/2020	ALPHAMED FORMULATIONS PRIVATE LIMITED
207.	018205002576 AM19	092404000571 AM19	0910067285	18/03/2019	DINAKARA LIFE SCIENCES PRIVATE LIMITED
208.	018205000137 AM15	222404000096 AM14	2210014646	28/02/2014	NECTAR LIFESCIENCES LIMITED
209.	018205000463 AM20	222404000030 AM20	2210016215	26/07/2019	ACME GENERICS LLP
210.	018205001770 AM21	262404000018 AM21	2610012921	20/10/2020	INNOVARE LABS PRIVATE LIMITED
211.	018205001846 AM21	092404000633 AM20	0910068584	18/03/2020	SRIAM LABS PRIVATE LIMITED
212.	018205001064 AM20	092404000531 AM20	0910068454	05/02/2020	JODAS EXPOIM PRIVATE LIMITED
213.	018205001181 AM21	092404000616 AM20	0910068611	16/04/2020	VIVIN DRUGS & PHARMACEUTICALS LIMITED
214.	018205001301 AM21	318304000006 AM21	3110067737	18/05/2020	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
215.	018205001594 AM21	092404000502 AM20	0910068349	09/01/2020	SREEPATHI PHARMACEUTICALS LIMITED
216.	018205001621 AM21	242404000040 AM21	2410043228	07/09/2020	CHIRAG ENTERPRISE
217.	018205002364 AM19	092404000515 AM19	0910067181	15/02/2019	AURORE LIFE SCIENCES PRIVATE LIMITED
218.	018205000785 AM16	222404000007 AM16	2210015238	25/05/2015	IND SWIFT LABORATORIES LIMITED
219.	018205001155 AM20	092404000631 AM20	0910068585	18/03/2020	SRIAM LABS PRIVATE LIMITED
220.	018205001182 AM21	092404000617 AM20	0910068612	16/04/2020	VIVIN DRUGS & PHARMACEUTICALS LIMITED
221.	018205001223 AM21	092404000584 AM20	0910068680	28/04/2020	ORTIN LABORATORIES LTD
222.	018205001244 AM10	092404000546 AM10	0910041467	25/03/2010	AUROBINDO PHARMA LTD
223.	018205001502 AM21	182404000004 AM21	1810004355	24/07/2020	PHAROSE REMEDIES LIMITED

224.	018205000356 AM20	222404000026 AM20	2210016194	08/07/2019	ACME GENERICS LLP
225.	018205000540 AM20	292404000010 AM20	2910025424	19/08/2019	SUPERMINT EXPORTS PRIVATE LIMITED
226.	018205000647 AM20	318204000056 AM20	3110067535	19/09/2019	CLEAN SCIENCE AND TECHNOLOGY PRIVATE LIMITED
227.	018205001055 AM20	092404000540 AM20	0910068421	28/01/2020	SYNTHO CHIRALS PRIVATE LIMITED
228.	018205001183 AM21	092404000618 AM20	0910068613	16/04/2020	VIVIN DRUGS & PHARMACEUTICALS LIMITED
229.	018205001244 AM21	318304000002 AM21	3110067728	01/05/2020	REACH GLOBAL INDIA PRIVATE LIMITED
230.	018205001651 AM21	097104000084 AM21	0910069160	10/09/2020	SRIAM LABS PRIVATE LIMITED
231.	018205000605 AM20	092404000307 AM20	0910067982	09/09/2019	SUVEN LIFE SCIENCES LIMITED
232.	018205000787 AM20.	092404000393 AM20	0910068158	04/11/2019	PORUS LABORATORIES PRIVATE LIMITED
233.	018205000820 AM20	092404000403 AM20	0910068187	14/11/2019	NISARG BIOSCIENCES PRIVATE LIMITED
234.	018205000842 AM20	092404000365 AM20	0910068207	20/11/2019	JODAS EXPOIM PRIVATE LIMITED
235.	018205001683 AM21	092404000282 AM21	0910069242	22/09/2020	JODAS EXPOIM PRIVATE LIMITED
236.	018205001774 AM21	092404000365 AM21	0910069368	22/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
237.	018205001795 AM21	092404000372 AM21	0910069400	28/10/2020	AUROBINDO PHARMA LTD
238.	018205001804 AM21	092404000388 AM21	0910069417	29/10/2020	OPTIMUS DRUGS PRIVATE LIMITED
239.	018205002168 AM19	092404000441 AM19	0910066959	11/12/2018	SUVEN LIFE SCIENCES LIMITED
240.	018205000750 AM20	092404000322 AM20	0910068026	23/09/2019	SUVEN LIFE SCIENCES LIMITED
241.	018205000833 AM20	092404000424 AM20	0910068197	18/11/2019	NISARG BIOSCIENCES PRIVATE LIMITED
242.	018205001656 AM21	092404000317 AM21	0910069173	14/09/2020	AUROBINDO PHARMA LTD
243.	018205001676 AM21	092404000306 AM21	0910069226	21/09/2020	NASENSE LABS PRIVATE LIMITED

244.	018205001695 AM21	092404000305 AM21	0910069254	23/09/2020	JODAS EXPOIM PRIVATE LIMITED
245.	018205001775 AM21	092404000384 AM21	0910069369	22/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
246.	018205001796 AM21	092404000413 AM21	0910069406	29/10/2020	NEULAND LABORATORIES LTD
247.	018205001805 AM21	092404000389 AM21	0910069418	29/10/2020	OPTIMUS DRUGS PRIVATE LIMITED
248.	018205002116 AM19	092404000410 AM19	0910066905	28/11/2018	AUROBINDO PHARMA LTD
249.	018205002232 AM19	092404000482 AM19	0910067014	31/12/2018	SUVEN LIFE SCIENCES LIMITED
250.	018205000625 AM20	092404000313 AM20	0910067997	13/09/2019	ALPHAMED FORMULATIONS PRIVATE LIMITED
251.	018205000677 AM15	092404000324 AM15	0910060989	17/09/2014	HETERO LABS LIMITED
252.	018205001696 AM21	092404000318 AM21	0910069256	24/09/2020	GLAND PHARMA LIMITED
253.	018205001797 AM21	092404000417 AM21	0910069407	29/10/2020	HETERO DRUGS LIMITED
254.	018205001816 AM21	092404000410 AM21	0910069429	03/11/2020	ALPHAMED FORMULATIONS PRIVATE LIMITED
255.	018205002121 AM19	092404000358 AM19	0910066915	28/11/2018	SMILAX LABORATORIES LIMITED
256.	018205000814 AM13	092404000308 AM13	0910053881	21/09/2012	VASISTA LIFE SCIENCES PRIVATE LIMITED
257.	018205001593 AM21	092404000449 AM20	0910068271	10/12/2019	ORTIN LABORATORIES LTD
258.	018205001716 AM21	092404000319 AM21	0910069294	01/10/2020	SATYADIVIS PHARMACEUTICALS PRIVATE LIMITED
259.	018205001733 AM21	092404000328 AM21	0910069310	08/10/2020	DIVI'S LABORATORIES LIMITED
260.	018205001761 AM21	092404000382 AM21	0910069343	19/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
261.	018205001798 AM21	092404000429 AM21	0910069398	28/10/2020	SATYADEVA PHARMACEUTICALS PVT LTD
262.	018205001817 AM21	092404000404 AM21	0910069433	03/11/2020	HONOUR LAB LIMITED

263.	018205001854 AM21	092404000378 AM21	0910069472	12/11/2020	PORUS LABORATORIES PRIVATE LIMITED
264.	018205002141 AM19	092404000419 AM19	0910066930	03/12/2018	GLAND PHARMA LIMITED
265.	018205002183 AM19	092404000417 AM19	0910066973	18/12/2018	NATCO PHARMA LIMITED
266.	018205001701 AM21	092404000275 AM21	0910069265	28/09/2020	SUVEN PHARMACEUTICALS LIMITED
267.	018205001734 AM21	092404000358 AM21	0910069312	08/10/2020	SMILAX LABORATORIES LIMITED
268.	018205001762 AM21	092404000383 AM21	0910069344	19/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
269.	018205001799 AM21	092404000430 AM21	0910069403	29/10/2020	SUVEN PHARMACEUTICALS LIMITED
270.	018205001808 AM21	092404000428 AM21	0910069419	02/11/2020	GLAND PHARMA LIMITED
271.	018205001855 AM21	092404000431 AM21	0910069477	12/11/2020	GLAND PHARMA LIMITED
272.	018205002049 AM19	092404000338 AM19	0910066753	16/10/2018	SRIAM LABS PRIVATE LIMITED
273.	018205002084 AM19	092404000382 AM19	0910066853	15/11/2018	AUROBINDO PHARMA LTD
274.	018205002142 AM19	092404000420 AM19	0910066931	03/12/2018	GLAND PHARMA LIMITED
275.	018205002184 AM19	092404000443 AM19	0910066974	18/12/2018	AUROBINDO PHARMA LTD
276.	018205000815 AM20	092404000411 AM20	0910068182	14/11/2019	SMILAX LABORATORIES LIMITED
277.	018205000840 AM20	092404000412 AM20	0910068203	19/11/2019	OPTIMUS DRUGS PRIVATE LIMITED
278.	018205001689 AM21	092404000344 AM21	0910069243	23/09/2020	AUROBINDO PHARMA LTD
279.	018205001763 AM21	092404000381 AM21	0910069345	19/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
280.	018205001809 AM21	092404000432 AM21	0910069426	02/11/2020	SRIAM LABS PRIVATE LIMITED
281.	018205001820 AM21	092404000442 AM21	0910069435	04/11/2020	SREEPATHI PHARMACEUTICALS LIMITED
282.	018205002054 AM19	092404000345 AM19	0910066762	25/10/2018	AUROBINDO PHARMA LTD

283.	018205002087 AM19	092404000391 AM19	0910066856	15/11/2018	VIVIN DRUGS & PHARMACEUTICALS LIMITED
284.	018205000589 AM20	092404000304 AM20	0910067970	05/09/2019	SRINI PHARMACEUTICALS PRIVATE LIMITED
285.	018205000644 AM20	092404000294 AM20	0910068000	16/09/2019	THERAPIVA PRIVATE LIMITED
286.	018205000937 AM14	092404000436 AM14	0910058486	06/12/2013	AUCTUS PHARMA LIMITED
287.	018205001780 AM21	092404000407 AM21	0910069374	23/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
288.	018205001823 AM21	092404000445 AM21	0910069441	04/11/2020	SUVEN PHARMACEUTICALS LIMITED
289.	018205001839 AM21	092404000455 AM21	0910069458	09/11/2020	AUROBINDO PHARMA LTD
290.	018205001848 AM21	092404000346 AM21	0910069251	23/09/2020	SRIAM LABS PRIVATE LIMITED
291.	018205002095 AM19	092404000386 AM19	0910066874	20/11/2018	AUROBINDO PHARMA LTD
292.	018205002153 AM19	092404000436 AM19	0910066944	05/12/2018	AUROBINDO PHARMA LTD
293.	018205002195 AM19	092404000460 AM19	0910066983	19/12/2018	VIVIMED LABS LIMITED
294.	018205000452 AM19	092404000438 AM18	0910065915	20/01/2018	AURORE LIFE SCIENCES PRIVATE LIMITED
295.	018205000590 AM20	092404000289 AM20	0910067973	05/09/2019	VIVIN DRUGS & PHARMACEUTICALS LIMITED
296.	018205000786 AM20	092404000394 AM20	0910068157	04/11/2019	PORUS LABORATORIES PRIVATE LIMITED
297.	018205000819 AM20	092404000414 AM20	0910068184	14/11/2019	SUVEN LIFE SCIENCES LIMITED
298.	018205000829 AM20	092404000421 AM20	0910068191	15/11/2019	PORUS LABORATORIES PRIVATE LIMITED
299.	018205000885 AM20	092404000374 AM20	0910068241	02/12/2019	VIVIMED LIFE SCIENCES PRIVATE LIMITED
300.	018205001710 AM21	092404000362 AM21	0910069287	30/09/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
301.	018205001773 AM21	092404000356 AM21	0910069364	22/10/2020	JODAS EXPOIM PRIVATE LIMITED

302.	018205001781 AM21	092404000408 AM21	0910069377	23/10/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
303.	018205001786 AM21	092404000337 AM21	0910069393	27/10/2020	AUROBINDO PHARMA LTD
304.	018205001803 AM21	092404000371 AM21	0910069415	29/10/2020	INCHEM LABORATORIES PRIVATE LIMITED
305.	018205001976 AM19	092404000288 AM19	0910066679	18/09/2018	SUVEN LIFE SCIENCES LIMITED
306.	018205002062 AM19	092404000354 AM19	0910066781	26/10/2018	SUVEN LIFE SCIENCES LIMITED
307.	018205002155 AM19	092404000412 AM19	0910066949	06/12/2018	VISION DRUGS PRIVATE LIMITED
308.	018205001202 AM21	092404000027 AM21	0910068657	21/04/2020	JODAS EXPOIM PRIVATE LIMITED
309.	018205001210 AM21	092404000036 AM21	0910068668	24/04/2020	ALPHAMED FORMULATIONS PRIVATE LIMITED
310.	018205001286 AM21	092404000077 AM21	0910068744	12/05/2020	JODAS EXPOIM PRIVATE LIMITED
311.	018205001483 AM19	092404000008 AM19	0910066148	17/04/2018	GLAND CHEMICALS PVT LTD
312.	018205001494 AM21	092404000209 AM21	0910068983	21/07/2020	AUROBINDO PHARMA LTD
313.	018205001532 AM21	092404000197 AM21	0910069018	05/08/2020	ORTIN LABORATORIES LTD
314.	018205001572 AM21	092404000250 AM21	0910069090	24/08/2020	THERAPIVA PRIVATE LIMITED
315.	018205001614 AM21	082404000395 AM20	0810148478	03/09/2020	CONCORD BIOTECH LTD
316.	018205000475 AM20	092404000232 AM20	0910067851	30/07/2019	AUROBINDO PHARMA LTD
317.	018205001228 AM14	092404000275 AM14	0910058222	13/11/2013	ATGC BIOTECH PRIVATE LIMITED
318.	018205001394 AM21	092404000169 AM21	0910068886	18/06/2020	RA CHEM PHARMA LIMITED
319.	018205001483 AM21	092404000174 AM21	0910068965	20/07/2020	INNOVARE LABS PRIVATE LIMITED
320.	018205000343 AM20	092404000172 AM20	0910067749	03/07/2019	SYNTHO CHIRALS PRIVATE LIMITED
321.	018205000566 AM20	092404000275 AM20	0910067938	27/08/2019	SYNTHO CHIRALS PRIVATE LIMITED
322.	018205001229 AM21	092404000039 AM21	0910068685	28/04/2020	AURORE LIFE SCIENCES PRIVATE LIMITED

323.	018205001249 AM21	092404000059 AM21	0910068716	01/05/2020	OPTRIX LABORATORIES PRIVATE LIMITED
324.	018205001378 AM21	092404000127 AM21	0910068863	12/06/2020	VANDANA LIFE SCIENCES PRIVATE LIMITED
325.	018205001496 AM21	092404000185 AM21	0910068991	22/07/2020	SYNTHO CHIRALS PRIVATE LIMITED
326.	018205001743 AM21	092404000272 AM21	0910069335	15/10/2020	OPTRIX LABORATORIES PRIVATE LIMITED
327.	018205002574 AM19	082404000430 AM19	0810144782	18/03/2019	SHANKUS PHARMACEUTICALS
328.	018205000488 AM20	092404000244 AM20	0910067866	05/08/2019	SUVEN LIFE SCIENCES LIMITED
329.	018205001062 AM19	092404000251 AM19	0910066620	03/09/2018	SRINI PHARMACEUTICALS PRIVATE LIMITED
330.	018205001380 AM21	092404000129 AM21	0910068864	12/06/2020	3AK CHEMIE PRIVATE LIMITED
331.	018205001447 AM21	092404000143 AM21	0910068917	30/06/2020	SRINI PHARMACEUTICALS PRIVATE LIMITED
332.	018205001508 AM21	092404000160 AM21	0910068998	28/07/2020	ALPHAMED FORMULATIONS PRIVATE LIMITED
333.	018205001524 AM21	092404000239 AM21	0910069013	31/07/2020	DR.REDDY'S LABORATORIES LTD
334.	018205001575 AM21	092404000047 AM21	0910069097	25/08/2020	OPTRIX LABORATORIES PRIVATE LIMITED
335.	018205001744 AM21	092404000273 AM21	0910069336	15/10/2020	OPTRIX LABORATORIES PRIVATE LIMITED
336.	018205001905 AM19	092404000200 AM19	0910066511	24/07/2018	AUROBINDO PHARMA LTD
337.	018205001259 AM21	092404000061 AM21	0910068725	04/05/2020	JODAS EXPOIM PRIVATE LIMITED
338.	018205001300 AM21	092404000072 AM21	0910068763	18/05/2020	INNOVARE LABS PRIVATE LIMITED
339.	018205001509 AM21	092404000167 AM21	0910069002	28/07/2020	STYRAX LIFE SCIENCES PRIVATE LIMITED
340.	018205001576 AM21	092404000042 AM21	0910069098	25/08/2020	OPTRIX LABORATORIES PRIVATE LIMITED

341.	018205000671 AM14	092404000082 AM14	0910056266	06/06/2013	VIVIN DRUGS & PHARMACEUTICALS LIMITED
342.	018205001172 AM21	082404000417 AM20	0810147573	03/04/2020	BHAGWATI INDUSTRIES PRIVATE LIMITED
343.	018205001568 AM21	092404000262 AM21	0910069046	17/08/2020	OPTRIX LABORATORIES PRIVATE LIMITED
344.	018205000329 AM20	092404000146 AM20	0910067735	02/07/2019	SMILAX LABORATORIES LIMITED
345.	018205001471 AM21	092404000159 AM21	0910068951	10/07/2020	ALPHAMED FORMULATIONS PRIVATE LIMITED
346.	018205001569 AM21	092404000263 AM21	0910069049	18/08/2020	INNOVARE LABS PRIVATE LIMITED
347.	018205001959 AM19	092404000260 AM19	0910066621	03/09/2018	SUVEN LIFE SCIENCES LIMITED
348.	018205002059 AM19	092404000229 AM19	0910066775	26/10/2018	GLAND PHARMA LIMITED
349.	018205000965 AM15	092404000039 AM15	0910059887	28/04/2014	VIVIMED LABS LIMITED
350.	018205001285 AM21	092404000064 AM21	0910068743	12/05/2020	OPTRIX LABORATORIES PRIVATE LIMITED
351.	018205001503 AM19	092404000181 AM19	0910066442	11/07/2018	AUROBINDO PHARMA LTD
352.	018205001571 AM21	092404000264 AM21	0910069070	20/08/2020	AURORE LIFE SCIENCES PRIVATE LIMITED
353.	018205001664 AM21	092404000274 AM21	0910069187	15/09/2020	SUVEN PHARMACEUTICALS LIMITED
354.	018205000592 AM20	082404000175 AM20	0810146100	05/09/2019	CADILA PHARMACEUTICALS LIMITED
355.	018205000832 AM20	072404000178 AM20	0710115700	18/11/2019	WEXFORD LABORATORIES PVT LTD
356.	018205001782 AM21	082404000249 AM21	0810148893	26/10/2020	MAKCUR LABORATORIES LIMITED
357.	018205001787 AM21	072404000209 AM21	0710117187	27/10/2020	R.L.FINE CHEM PRIVATE LIMITED
358.	018205001813 AM21	072404000217 AM21	0710117219	03/11/2020	ADCOCK INGRAM LIMITED

359.	018205002209 AM19	082404000303 AM19	0810144142	21/12/2018	ATUL LIMITED
360.	018205000812 AM20	082404000258 AM20	0810146544	13/11/2019	ATUL LIMITED
361.	018205001464 AM21	072404000102 AM21	0710116730	10/07/2020	GLOBAL CALCIUM PRIVATE LIMITED
362.	018205001605 AM21	082404000157 AM21	0810148453	01/09/2020	CADILA HEALTHCARE LIMITED
363.	018205001667 AM21	072404000158 AM21	0710117023	17/09/2020	VPL CHEMICALS PRIVATE LIMITED
364.	018205001712 AM21	082404000207 AM21	0810148710	01/10/2020	CADILA HEALTHCARE LIMITED
365.	018205000371 AM20	082404000114 AM20	0810145666	09/07/2019	MAHARSHI PHARMA CHEM PRIVATE LIMITED
366.	018205000860 AM20	082404000272 AM20	0810146634	22/11/2019	GOVIND LABORATORIES PVT LTD
367.	018205001466 AM21	072404000105 AM21	0710116735	13/07/2020	GLOBAL CALCIUM PRIVATE LIMITED
368.	018205001982 AM19	072404000164 AM19	0710113890	25/09/2018	SHILPA MEDICARE LIMITED
369.	018205000216 AM14	082404000081 AM14	0810121432	27/05/2013	HESTER BIOSCIENCES LIMITED
370.	018205000661 AM20	082404000202 AM20	0810146231	25/09/2019	OPES HEALTH CARE PRIVATE LIMITED
371.	018205001431 AM21	072404000092 AM21	0710116675	29/06/2020	GLOBAL CALCIUM PRIVATE LIMITED
372.	018205001486 AM21	082404000095 AM21	0810148200	21/07/2020	ADVANCE PETROCHEMICALS LIMITED
373.	018205001846 AM19	082404000030 AM19	0810142955	04/07/2018	ATUL LIMITED
374.	018205002125 AM19	082404000264 AM19	0810143988	29/11/2018	CADILA HEALTHCARE LIMITED
375.	018205000106 AM20	082404000003 AM20	0810145205	08/05/2019	PRACHEM LABORATORIES
376.	018205000348 AM17	072404000115 AM17	0710110184	29/07/2016	ACEBRIGHT (INDIA) PHARMA PRIVATE LIMITED
377.	018205000376 AM20	082404000116 AM20	0810145668	09/07/2019	MAHARSHI PHARMA CHEM PRIVATE LIMITED

378.	018205000684 AM20	082404000190 AM20	0810146246	27/09/2019	GOPINATH CHEM-TECH LIMITED
379.	018205000762 AM14	072404000233 AM14	0710099060	18/10/2013	SOMU SOLVENTS PVT. LTD
380.	018205001468 AM21	082404000075 AM21	0810148122	14/07/2020	ATUL LIMITED
381.	018205001526 AM21	072404000129 AM21	0710116853	10/08/2020	R.L.FINE CHEM PRIVATE LIMITED
382.	018205001588 AM21	072404000146 AM21	0710116939	28/08/2020	GLOBAL CALCIUM PRIVATE LIMITED
383.	018205001620 AM21	072404000154 AM21	0710116964	07/09/2020	TADIMETY AROMATICS PRIVATE LIMITED
384.	018205000319 AM20	082404000101 AM20	0810145581	27/06/2019	CONCORD BIOTECH LTD
385.	018205000377 AM20	082404000117 AM20	0810145669	09/07/2019	MAHARSHI PHARMA CHEM PRIVATE LIMITED
386.	018205000694 AM20	072404000141 AM20	0710115523	03/10/2019	TADIMETY AROMATICS PRIVATE LIMITED
387.	018205001095 AM20	072404000276 AM20	0710116142	18/02/2020	TADIMETY AROMATICS PRIVATE LIMITED
388.	018205001375 AM21	072404000067 AM21	0710116585	11/06/2020	TADIMETY AROMATICS PRIVATE LIMITED
389.	018205001501 AM21	072404000118 AM21	0710116798	27/07/2020	GLOBAL CALCIUM PRIVATE LIMITED
390.	018205001680 AM21	082404000186 AM21	0810148644	23/09/2020	MAHARSHI PHARMA CHEM PRIVATE LIMITED
391.	018205000086 AM20	082404000005 AM20	0810145144	01/05/2019	ASCENT FINECHEM PRIVATE LIMITED
392.	018205000395 AM20	082404000123 AM20	0810145731	17/07/2019	PRACHEM LABORATORIES
393.	018205001174 AM21	082404000002 AM21	0810147590	09/04/2020	ATUL LIMITED
394.	018205001578 AM21	072404000144 AM21.	0710116931	26/08/2020	MEDREICH LIMITED
395.	018205001589 AM21	072404000145 AM21	0710116940	28/08/2020	GLOBAL CALCIUM PRIVATE LIMITED
396.	018205001622 AM21	072404000153 AM21	0710116971	08/09/2020	TADIMETY AROMATICS PRIVATE LIMITED
397.	018205001663 AM21	072404000163 AM21	0710117014	15/09/2020	VIBRANT PHARMACHEM PVT.LTD,.

398.	018205001681 AM21	082404000187 AM21	0810148645	23/09/2020	MAHARSHI PHARMA CHEM PRIVATE LIMITED
399.	018205001857 AM21	082404000160 AM21	0810149078	18/11/2020	CADILA HEALTHCARE LIMITED
400.	018205000495 AM14	072404000502 AM13	0710096186	25/06/2013	BOSTIK INDIA PRIVATE LIMITED
401.	018205000554 AM20	072404000117 AM20	0710115318	22/08/2019	GLOBAL CALCIUM PRIVATE LIMITED
402.	018205001151 AM15	072404000208 AM15	0710106752	24/09/2014	MICRO LABS LIMITED
403.	018205001377 AM13	072404000317 AM13	0710091789	06/11/2012	ACEBRIGHT (INDIA) PHARMA PRIVATE LIMITED
404.	018205001516 AM21	082404000110 AM21	0810148274	04/08/2020	CADILA HEALTHCARE LIMITED
405.	018205001532 AM15	072404000535 AM13	0710096312	28/06/2013	WRIGLEY INDIA PVT LTD
406.	018205001812 AM21	072404000218 AM21	0710117218	03/11/2020	ADCOCK INGRAM LIMITED
407.	018205002096 AM19	082404000187 AM19	0810143923	20/11/2018	CADILA HEALTHCARE LIMITED
408.	018205002340 AM19	082404000374 AM19	0810144562	08/02/2019	MAHESHRAJ CHEMICALS PVT LTD
409.	018205000113 AM14	072404000020 AM14	0710095227	06/05/2013	MICRO LABS LIMITED
410.	018205001504 AM21	062404000092 AM20	0610039560	28/07/2020	SAFECON LIFESCIENCES
411.	018205001563 AM21	052404000225 AM21	0510414951	20/08/2020	SRF LIMITED
412.	018205001729 AM21	052404000333 AM21	0510415443	08/10/2020	SRF LIMITED
413.	018205000858 AM14	052404000219 AM14	0510366235	19/09/2013	MOREPEN LABORATORIES LTD.
414.	018205001445 AM21	052404000149 AM21	0510414531	01/07/2020	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
415.	018205001599 AM21	052404000742 AM20	0510413763	02/03/2020	SUN PHARMACEUTICAL INDUSTRIES LIMITED
416.	018205001617 AM21	052404000248 AM21	0510415116	04/09/2020	VENOR PHARMA LIMITED

417.	018205001814 AM21	052404000396 AM21	0510415723	03/11/2020	M/S HIMALAYAN PRODUCTS & INDUSTRIES CORPN., P.LTD
418.	018205000595 AM15	052404000144 AM15	0510389651	11/07/2014	MOREPEN LABORATORIES LTD.
419.	018205001485 AM21	052404000176 AM21	0510414657	21/07/2020	SUN PHARMACEUTICAL INDUSTRIES LIMITED
420.	018205001506 AM21	052404000146 AM21	0510414764	28/07/2020	S.M. HERBALS PRIVATE LIMITED
421.	018205001539 AM21	052404000223 AM21	0510414876	11/08/2020	VENOR PHARMA LIMITED
422.	018205001608 AM21	052404000258 AM21	0510415088	02/09/2020	SRF LIMITED
423.	018205001668 AM21	052404000283 AM21	0510415240	17/09/2020	M/S HIMALAYAN PRODUCTS & INDUSTRIES CORPN., P.LTD
424.	018205001686 AM21	052404000299 AM21	0510415286	23/09/2020	NAARI PHARMA PRIVATE LIMITED
425.	018205001768 AM21	052404000355 AM21	0510415575	20/10/2020	STERILE INDIA PRIVATE LIMITED
426.	018205001189 AM21	072404000008 AM21	0710116344	17/04/2020	GLOBAL CALCIUM PRIVATE LIMITED
427.	018205001240 AM21	072404000026 AM21	0710116403	30/04/2020	GLOBAL CALCIUM PRIVATE LIMITED
428.	018205001497 AM21	052404000159 AM21	0510414709	24/07/2020	VENOR PHARMA LIMITED
429.	018205001556 AM19	052404000503 AM19	0510408988	19/12/2018	SUN PHARMACEUTICAL INDUSTRIES LIMITED
430.	018205001609 AM21	052404000265 AM21	0510415091	02/09/2020	SHARP MINT LTD.
431.	018205001626 AM21	052404000277 AM21	0510415162	09/09/2020	MANKIND PHARMA LTD
432.	018205001687 AM21	052404000300 AM21	0510415287	23/09/2020	NAARI PHARMA PRIVATE LIMITED
433.	018205001020 AM20	052404000670 AM20	0510413367	17/01/2020	SUPERMINT EXPORTS PRIVATE LIMITED
434.	018205001241 AM21	072404000024 AM21	0710116404	30/04/2020	GLOBAL CALCIUM PRIVATE LIMITED
435.	018205001251 AM21	072404000030 AM21	0710116410	01/05/2020.	KUMAR ORGANIC PRODUCTS LIMITED

436.	018205001374 AM21	052404000100 AM21	0510414377	11/06/2020	SUN PHARMACEUTICAL INDUSTRIES LIMITED
437.	018205001688 AM21	052404000308 AM21	0510415295	23/09/2020	MANKIND PHARMA LTD
438.	018205001830 AM19	072404000046 AM19	0710113330	25/05/2018	TADIMETY AROMATICS PRIVATE LIMITED
439.	018205001836 AM21	052404000395 AM21	0510415782	09/11/2020	SRF LIMITED
440.	018205002299 AM19	052404000602 AM19	0510409465	24/01/2019	S.M. HERBALS PRIVATE LIMITED
441.	018205001162 AM20	052404000781 AM20	0510413938	20/03/2020	SWATI MENTHOL AND ALLIED CHEMICALS LIMITED
442.	018205001242 AM21	072404000025 AM21	0710116405	30/04/2020	GLOBAL CALCIUM PRIVATE LIMITED
443.	018205001335 AM21	072404000053 AM21	0710116510	27/05/2020	GLOBAL CALCIUM PRIVATE LIMITED
444.	018205001490 AM21	052404000191 AM21	0510414685	22/07/2020	SUPERMINT EXPORTS PRIVATE LIMITED
445.	018205001830 AM21	052404000390 AM21	0510415764	06/11/2020	VENOR PHARMA LIMITED
446.	018205000448 AM16	052404000511 AM15	0510393355	25/02/2015	PAYAL POLYPLAST PRIVATE LIMITED
447.	018205000866 AM20	052404000501 AM20	0510412619	25/11/2019	SRF LIMITED
448.	018205001316 AM21	072404000046 AM21	0710116483	22/05/2020	GLOBAL CALCIUM PRIVATE LIMITED
449.	018205001461 AM21	052404000168 AM21	0510414600	10/07/2020	MANKIND PHARMA LTD
450.	018205001793 AM21	052404000372 AM21	0510415667	28/10/2020	MAHIMA LIFESCIENCES PRIVATE LIMITED
451.	018205001831 AM21	052404000391 AM21	0510415763	06/11/2020	VENOR PHARMA LIMITED
452.	018205000602 AM20.	052404000296 AM20	0510411778	06/09/2019	SRF LIMITED
453.	018205000719 AM20	052404000377 AM20	0510412070	10/10/2019	STERILE INDIA PRIVATE LIMITED
454.	018205000763 AM20	052404000375 AM20	0510412231	23/10/2019	MENTHA & ALLIED PRODUCTS PRIVATE LIMITED
455.	018205001097 AM20	052404000729 AM20	0510413656	19/02/2020	SUPERMINT EXPORTS PRIVATE LIMITED
456.	018205001271 AM21	072404000032 AM21	0710116423	06/05/2020	GLOBAL CALCIUM PRIVATE LIMITED

457.	018205001338 AM21	072404000054 AM21	0710116526	29/05/2020	TADIMETY AROMATICS PRIVATE LIMITED
458.	018205001436 AM21	052404000144 AM21	0510414508	30/06/2020	NAARI PHARMA PRIVATE LIMITED
459.	018205001613 AM21	052404000255 AM21	0510415104	03/09/2020	VENOR PHARMA LIMITED
460.	018205001674 AM21	052404000295 AM21	0510415273	21/09/2020	STERILE INDIA PRIVATE LIMITED
461.	018205001692 AM21	052404000274 AM21	0510415306	24/09/2020	VENOR PHARMA LIMITED
462.	018205001737 AM21	052404000340 AM21	0510415463	09/10/2020	SUPERMINT EXPORTS PRIVATE LIMITED
463.	018205001794 AM21	052404000385 AM21	0510415685	28/10/2020	RAJASTHAN ANTIBIOTICS LTD
464.	018205001832 AM21	052404000405 AM21	0510415761	06/11/2020	SUN PHARMACEUTICAL INDUSTRIES LIMITED
465.	018205000071 AM20	039504001205 AM19	0310828616	25/04/2019	RELIANCE INDUSTRIES LIMITED
466.	018205000091 AM20	039504001303 AM19	0310828714	01/05/2019	RELIANCE INDUSTRIES LIMITED
467.	018205001184 AM21	039504001243 AM20	0310835621	18/04/2020	RELIANCE INDUSTRIES LIMITED
468.	018205001194 AM21	052404000005 AM21	0510414033	20/04/2020	SHREE BANKEY BEHARI LAL FLAVORS
469.	018205001875 AM19	052304000163 AM19	0510407077	04/07/2018	JODAS EXPOIM PRIVATE LIMITED
470.	018205002026 AM19	052304000297 AM19	0510408024	08/10/2018	JODAS EXPOIM PRIVATE LIMITED
471.	018205002529 AM19	042404000218 AM19	0410165065	04/01/2019	MALLADI DRUGS AND PHARMACEUTICALS LIMITED
472.	018205000042 AM20	052304000015 AM20	0510410233	15/04/2019	JODAS EXPOIM PRIVATE LIMITED
473.	018205000072 AM20	039504001247 AM19	0310828617	25/04/2019	RELIANCE INDUSTRIES LIMITED
474.	018205000092 AM20	039504001286 AM19	0310828732	01/05/2019	RELIANCE INDUSTRIES LIMITED
475.	018205000126 AM20	039504001378 AM19	0310828947	10/05/2019	RELIANCE INDUSTRIES LIMITED

476.	018205000788 AM20	052304000251 AM20	0510412350	05/11/2019	GRANDEUR PHARMA PRIVATE LIMITED
477.	018205001835 AM19	052304000080 AM19	0510406733	05/06/2018	JODAS EXPOIM PRIVATE LIMITED
478.	018205001842 AM19	052304000501 AM18	0510406802	08/06/2018	JODAS EXPOIM PRIVATE LIMITED
479.	018205001876 AM19	052304000164 AM19	0510407078	04/07/2018	JODAS EXPOIM PRIVATE LIMITED
480.	018205002027 AM19	052304000295 AM19	0510408025	08/10/2018	JODAS EXPOIM PRIVATE LIMITED
481.	018205002172 AM19	042404000143 AM19	0410164962	10/12/2018	MALLADI DRUGS AND PHARMACEUTICALS LIMITED
482.	018205000073 AM20	039504001261 AM19	0310828620	25/04/2019	RELIANCE INDUSTRIES LIMITED
483.	018205000164 AM20	039504001370 AM19	0310828978	13/05/2019	RELIANCE INDUSTRIES LIMITED
484.	018205001195 AM21	052404000010 AM21	0510414034	20/04/2020	SUN PHARMACEUTICAL INDUSTRIES LIMITED
485.	018205001349 AM21	039504001201 AM20	0310836514	04/06/2020	RELIANCE INDUSTRIES LIMITED
486.	018205001574 AM21	052304000115 AM21	0510414997	25/08/2020	BRAWN LABORATORIES LIMITED
487.	018205001733 AM19	052304000561 AM17	0510401758	22/02/2017	JODAS EXPOIM PRIVATE LIMITED
488.	018205001784 AM19	052304000268 AM18	0510404290	13/10/2017	JODAS EXPOIM PRIVATE LIMITED
489.	018205001889 AM19	052304000183 AM19	0510407217	17/07/2018	JODAS EXPOIM PRIVATE LIMITED
490.	018205002074 AM19	052304000166 AM19	0510407070	04/07/2018	JODAS EXPOIM PRIVATE LIMITED
491.	018205000046 AM20	039504001202 AM19	0310828374	16/04/2019	RELIANCE INDUSTRIES LIMITED
492.	018205000101 AM20	052304000048 AM20	0510410475	03/05/2019	JODAS EXPOIM PRIVATE LIMITED
493.	018205000120 AM20	039504001206 AM19	0310828788	06/05/2019	RELIANCE INDUSTRIES LIMITED
494.	018205000165 AM20	039504001348 AM19	0310828979	13/05/2019	RELIANCE INDUSTRIES LIMITED
495.	018205000575 AM20	042404000089 AM20	0410166026	29/08/2019	MALLADI DRUGS AND PHARMACEUTICALS LIMITED

496.	018205001413 AM19	052304000242 AM19	0510407689	05/09/2018	DCM Shriram Industries Ltd
497.	018205001441 AM19	052304000359 AM19	0510408634	26/11/2018	INDIA GLYCOLS LTD
498.	018205001669 AM21	042404000098 AM21	0410167074	18/09/2020	VENKATA NARAYANA ACTIVE INGREDIENTS PRIVATE LIMITED
499.	018205001829 AM21	052304000263 AM21	0510415769	06/11/2020	EAST AFRICAN (INDIA) OVERSEAS
500.	018205001836 AM19	052304000070 AM19	0510406734	05/06/2018	JODAS EXPOIM PRIVATE LIMITED
501.	018205002362 AM19	052304000508 AM19	0510409675	15/02/2019	JODAS EXPOIM PRIVATE LIMITED
502.	018205000052 AM20	039504001201 AM19	0310828486	23/04/2019	RELIANCE INDUSTRIES LIMITED
503.	018205000077 AM20	039504001260 AM19	0310828623	26/04/2019	RELIANCE INDUSTRIES LIMITED
504.	018205000121 AM20	039504001347 AM19	0310828807	07/05/2019	RELIANCE INDUSTRIES LIMITED
505.	018205000166 AM20	039504001362 AM19	0310829020	14/05/2019	RELIANCE INDUSTRIES LIMITED
506.	018205001198 AM21	039504001234 AM20	0310835751	21/04/2020	YASHO INDUSTRIES LIMITED
507.	018205001785 AM19	052304000266 AM18	0510404285	13/10/2017	JODAS EXPOIM PRIVATE LIMITED
508.	018205001927 AM19	052304000232 AM19	0510407550	20/08/2018	JODAS EXPOIM PRIVATE LIMITED
509.	018205002363 AM19	052304000507 AM19	0510409676	15/02/2019	JODAS EXPOIM PRIVATE LIMITED
510.	018205000078 AM20	039504001231 AM19	0310828624	26/04/2019	RELIANCE INDUSTRIES LIMITED
511.	018205000122 AM20	039504001302 AM19	0310828851	08/05/2019	RELIANCE INDUSTRIES LIMITED
512.	018205001191 AM21	039504001244 AM20	0310835667	18/04/2020	MEHTA API PRIVATE LIMITED
513.	018205001199 AM21	039504001231 AM20	0310835753	21/04/2020	YASHO INDUSTRIES LIMITED
514.	018205001355 AM21	052404000082 AM21	0510414338	05/06/2020	SUN PHARMACEUTICAL INDUSTRIES LIMITED
515.	018205001703 AM21	052304000197 AM21	0510415370	30/09/2020	DHANUKA LABORATORIES LTD
516.	018205001837 AM19	052304000022 AM19	0510406736	05/06/2018	JODAS EXPOIM PRIVATE LIMITED

517.	018205001847 AM21	052304000050 AM21	0510414389	12/06/2020	FRESENIUS KABI ONCOLOGY LIMITED
518.	018205001928 AM19	052304000231 AM19	0510407551	20/08/2018	JODAS EXPOIM PRIVATE LIMITED
519.	018205002145 AM19	052304000385 AM19	0510408748	04/12/2018	JODAS EXPOIM PRIVATE LIMITED
520.	018205000123 AM20	039504001316 AM19	0310828852	08/05/2019	RELIANCE INDUSTRIES LIMITED
521.	018205000524 AM14	052304000185 AM14	0510361498	01/08/2013	INDO PHYTOCHEM PHARMACEUTICALS
522.	018205001283 AM21	052404000039 AM21	0510414144	11/05/2020	SHREE BANKEY BEHARI LAL FLAVORS
523.	018205001336 AM21	052404000071 AM21	0510414288	29/05/2020	SUPERMINT EXPORTS PRIVATE LIMITED
524.	018205001786 AM19	052304000267 AM18	0510404287	13/10/2017	JODAS EXPOIM PRIVATE LIMITED
525.	018205000070 AM20	039504001265 AM19	0310828615	25/04/2019	RELIANCE INDUSTRIES LIMITED
526.	018205000124 AM20	039504001381 AM19	0310828864	08/05/2019	RELIANCE INDUSTRIES LIMITED
527.	018205001305 AM21	052404000056 AM21	0510414210	20/05/2020	RAJASTHAN ANTIBIOTICS LTD
528.	018205001444 AM19	052304000376 AM19	0510408809	06/12/2018	DCM Shriram Industries Ltd
529.	018205001604 AM21	052304000157 AM21	0510415066	31/08/2020	DHANUKA LABORATORIES LTD
530.	018205001728 AM21	042404000109 AM21	0410167147	07/10/2020	SRI CHEMICALS
531.	018205001840 AM19	052304000121 AM19	0510406800	08/06/2018	JODAS EXPOIM PRIVATE LIMITED
532.	018205001874 AM19	052304000167 AM19	0510407069	04/07/2018	JODAS EXPOIM PRIVATE LIMITED
533.	018205000148 AM18	039504001047 AM17	0310812609	19/04/2017	RELIANCE INDUSTRIES LIMITED
534.	018205000746 AM19	039504001122 AM18	0310820561	20/04/2018	RELIANCE INDUSTRIES LIMITED
535.	018205000764 AM19	039504001040 AM18	0310820089	26/03/2018	RELIANCE INDUSTRIES LIMITED
536.	018205000957 AM20	039504000844 AM20	0310833899	06/01/2020	RELIANCE INDUSTRIES LIMITED

537.	018205001077 AM20	039504001070 AM20	0310834755	11/02/2020	MATRIX FINE SCIENCES PRIVATE LIMITED
538.	018205001128 AM20	039504001105 AM20	0310835265	06/03/2020	THINQ PHARMA-CRO LIMITED
539.	018205001580 AM19	039504001019 AM19	0310826282	10/01/2019	REYAANSH HEALTHCARE
540.	018205002386 AM19	039504001186 AM19	0310827227	22/02/2019	THINQ PHARMA-CRO LIMITED
541.	018205002568 AM19	039504001076 AM19	0310827699	14/03/2019	RELIANCE INDUSTRIES LIMITED
542.	018205000113 AM18	039504001012 AM17	0310812393	10/04/2017	RELIANCE INDUSTRIES LIMITED
543.	018205000383 AM19	039504000907 AM18	0310819451	28/02/2018	RELIANCE INDUSTRIES LIMITED
544.	018205000967 AM20	039504000944 AM20	0310833973	07/01/2020	RELIANCE INDUSTRIES LIMITED
545.	018205001103 AM20	039504001082 AM20	0310834955	21/02/2020	ORIENTAL AROMATICS LTD
546.	018205001157 AM20	039504001108 AM20	0310835505	19/03/2020	ORIENTAL AROMATICS LTD
547.	018205001347 AM21	039504000845 AM20	0310836493	04/06/2020	RELIANCE INDUSTRIES LIMITED
548.	018205002390 AM19	039504000996 AM19	0310827254	22/02/2019	RELIANCE INDUSTRIES LIMITED
549.	018205002572 AM19	039504001062 AM19	0310827733	15/03/2019	RELIANCE INDUSTRIES LIMITED
550.	018205000045 AM20	039504001180 AM19	0310828373	16/04/2019	RELIANCE INDUSTRIES LIMITED
551.	018205000547 AM16	039504000934 AM15	0310794735	20/03/2015	WANBURY LIMITED
552.	018205000792 AM19	039504000914 AM18	0310820072	26/03/2018	RELIANCE INDUSTRIES LIMITED
553.	018205000959 AM20	039504000901 AM20	0310833910	06/01/2020	RELIANCE INDUSTRIES LIMITED
554.	018205000968 AM20	039504000959 AM20	0310833975	07/01/2020	RELIANCE INDUSTRIES LIMITED

555.	018205001091 AM20	039504001083 AM20	0310834867	14/02/2020	YASHO INDUSTRIES LIMITED
556.	018205001551 AM21	039504001071 AM20	0310834718	07/02/2020	MAGNOLIA LIMITED
557.	018205002248 AM19	039504000989 AM19	0310826119	03/01/2019	RELIANCE INDUSTRIES LIMITED
558.	018205002316 AM19	039504000961 AM19	0310826773	01/02/2019	RELIANCE INDUSTRIES LIMITED
559.	018205002360 AM19	039504001113 AM19	0310827030	14/02/2019	MATRIX FINE SCIENCES PRIVATE LIMITED
560.	018205002541 AM19	039504001074 AM19	0310827531	08/03/2019	RELIANCE INDUSTRIES LIMITED
561.	018205000344 AM19	039504000839 AM18	0310819677	09/03/2018	RELIANCE INDUSTRIES LIMITED
562.	018205000948 AM20	039504000931 AM20	0310833815	01/01/2020	REFLUX PHARMACEUTICALS
563.	018205000960 AM20	039504000915 AM20	0310833913	06/01/2020	RELIANCE INDUSTRIES LIMITED
564.	018205001134 AM20	039504001128 AM20	0310835301	09/03/2020	SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED
565.	018205001220 AM21	039504001109 AM20	0310835972	26/04/2020	RELIANCE INDUSTRIES LIMITED
566.	018205002553 AM19	039504001102 AM19	0310827628	12/03/2019	RELIANCE INDUSTRIES LIMITED
567.	018205000694 AM19	039504001151 AM18	0310821473	06/06/2018	RELIANCE INDUSTRIES LIMITED
568.	018205000738 AM19	039504001137 AM18	0310820674	26/04/2018	RELIANCE INDUSTRIES LIMITED
569.	018205000795 AM19	039504001140 AM18	0310821107	21/05/2018	MANGALAM ORGANICS LIMITED
570.	018205001170 AM20	039504001136 AM20	0310835545	20/03/2020	RELIANCE INDUSTRIES LIMITED
571.	018205001646 AM19	039504000901 AM19	0310825645	13/12/2018	TATA CHEMICALS LIMITED
572.	018205002323 AM19	039504000962 AM19	0310826805	04/02/2019	RELIANCE INDUSTRIES LIMITED
573.	018205002559 AM19	039504001064 AM19	0310827666	13/03/2019	RELIANCE INDUSTRIES LIMITED

574.	018205002578 AM19	039504001095 AM19	0310827773	18/03/2019	RELIANCE INDUSTRIES LIMITED
575.	018205000031 AM20	039504001133 AM19	0310828216	08/04/2019	RELIANCE INDUSTRIES LIMITED
576.	018205000053 AM20	039504001179 AM19	0310828489	23/04/2019	RELIANCE INDUSTRIES LIMITED
577.	018205000139 AM19	039504000834 AM18	0310819233	19/02/2018	RELIANCE INDUSTRIES LIMITED
578.	018205000177 AM19	039504001001 AM18	0310819780	14/03/2018	RELIANCE INDUSTRIES LIMITED
579.	018205000391 AM20	039504001002 AM19	0310830355	16/07/2019	RELIANCE INDUSTRIES LIMITED
580.	018205001207 AM21	039504001166 AM20	0310835813	24/04/2020	RUBICON RESEARCH PRIVATE LIMITED
581.	018205001560 AM19	039504000851 AM19	0310825462	05/12/2018	STERLING AUXILIARIES PVT LTD
582.	018205002304 AM19	039504001055 AM19	0310826653	25/01/2019	LIRICON TRADING
583.	018205002324 AM19	039504000867 AM19	0310826814	04/02/2019	RELIANCE INDUSTRIES LIMITED
584.	018205002396 AM19	039504001045 AM19	0310827272	25/02/2019	RELIANCE INDUSTRIES LIMITED
585.	018205002560 AM19	039504001096 AM19	0310827671	13/03/2019	RELIANCE INDUSTRIES LIMITED
586.	018205000032 AM20	039504001144 AM19	0310828218	08/04/2019	RELIANCE INDUSTRIES LIMITED
587.	018205000111 AM18	039504001013 AM17	0310812389	10/04/2017	RELIANCE INDUSTRIES LIMITED
588.	018205000178 AM19	039504001042 AM18	0310820011	22/03/2018	RELIANCE INDUSTRIES LIMITED
589.	018205000380 AM19	039504001007 AM18	0310819263	20/02/2018	YASHO INDUSTRIES LIMITED
590.	018205000743 AM19	039504001092 AM18	0310821194	23/05/2018	RELIANCE INDUSTRIES LIMITED

591.	018205000763 AM19	039504001091 AM18	0310820195	28/03/2018	RELIANCE INDUSTRIES LIMITED
592.	018205000892 AM20	039504000849 AM20	0310833213	04/12/2019	VN CREATIVE CHEMICALS PRIVATE LIMITED
593.	018205000954 AM20	039504000846 AM20	0310833879	03/01/2020	RELIANCE INDUSTRIES LIMITED
594.	018205001024 AM20	039504000960 AM20	0310834281	17/01/2020	RELIANCE INDUSTRIES LIMITED
595.	018205001065 AM20	039504000985 AM20	0310834682	06/02/2020	SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED
596.	018205001192 AM21	039504001036 AM20	0310835709	19/04/2020	RELIANCE INDUSTRIES LIMITED
597.	018205002016 AM19	039504000997 AM16	0310809448	30/11/2016	RELIANCE INDUSTRIES LIMITED
598.	018205002307 AM19	039504000857 AM19	0310826716	30/01/2019	RELIANCE INDUSTRIES LIMITED
599.	018205000033 AM20	039504001178 AM19	0310828219	08/04/2019	RELIANCE INDUSTRIES LIMITED
600.	018205000090 AM20	039504001081 AM19	0310828691	30/04/2019	RELIANCE INDUSTRIES LIMITED
601.	018205000112 AM18	039504000947 AM17	0310812391	10/04/2017	RELIANCE INDUSTRIES LIMITED
602.	018205000147 AM18	039504001048 AM17	0310812568	19/04/2017	RELIANCE INDUSTRIES LIMITED
603.	018205000335 AM19	039504000843 AM18	0310819336	22/02/2018	RELIANCE INDUSTRIES LIMITED
604.	018205000918 AM20	039504000883 AM20	0310833491	18/12/2019	RELIANCE INDUSTRIES LIMITED
605.	018205001025 AM20	039504000977 AM20	0310834283	17/01/2020	RELIANCE INDUSTRIES LIMITED
606.	018205001579 AM19	039504000861 AM19	0310826111	03/01/2019	RELIANCE INDUSTRIES LIMITED
607.	018205001596 AM19	039504000889 AM19	0310825587	11/12/2018	RUBICON RESEARCH PRIVATE LIMITED

608.	018205001638 AM19	039504000835 AM19	0310825465	06/12/2018	RELIANCE INDUSTRIES LIMITED
609.	018205002385 AM19	039504001025 AM19	0310827226	22/02/2019	RELIANCE INDUSTRIES LIMITED
610.	018205002567 AM19	039504001063 AM19	0310827697	14/03/2019	RELIANCE INDUSTRIES LIMITED
611.	018205000555 AM20	039504000514 AM20	0310831219	26/08/2019	RELIANCE INDUSTRIES LIMITED
612.	018205000652 AM20	039504000621 AM20	0310831732	23/09/2019	STERLING AUXILIARIES PVT LTD
613.	018205000673 AM20	039504000567 AM20	0310831889	27/09/2019	RELIANCE INDUSTRIES LIMITED
614.	018205000736 AM14	039504000432 AM14	0310749651	16/09/2013	THINQ PHARMA-CRO LIMITED
615.	018205001016 AM19	039504000804 AM18	0310818748	30/01/2018	RELIANCE INDUSTRIES LIMITED
616.	018205001041 AM18	039504000489 AM18	0310817555	07/12/2017	RELIANCE INDUSTRIES LIMITED
617.	018205001591 AM19	039504000605 AM19	0310824759	29/10/2018	RELIANCE INDUSTRIES LIMITED
618.	018205001605 AM19	039504000712 AM19	0310825429	05/12/2018	RELIANCE INDUSTRIES LIMITED
619.	018205001639 AM19	039504000670 AM19	0310825413	05/12/2018	RELIANCE INDUSTRIES LIMITED
620.	018205001654 AM19	039504000644 AM19	0310825003	13/11/2018	RELIANCE INDUSTRIES LIMITED
621.	018205001851 AM21	039504000423 AM21	0310839500	12/11/2020	ORIENTAL AROMATICS LTD
622.	018205000311 AM17	039504000763 AM16	0310804513	10/05/2016	RELIANCE INDUSTRIES LIMITED
623.	018205000562 AM20	039504000496 AM20	0310831247	27/08/2019	RELIANCE INDUSTRIES LIMITED
624.	018205000675 AM20	039504000568 AM20	0310831891	27/09/2019	RELIANCE INDUSTRIES LIMITED

625.	018205001114 AM18	039504000624 AM18	0310817564	07/12/2017	RELIANCE INDUSTRIES LIMITED
626.	018205001592 AM19	039504000582 AM19	0310824750	29/10/2018	RELIANCE INDUSTRIES LIMITED
627.	018205001852 AM21	039504000475 AM21	0310839501	12/11/2020	S KANT CHEMICALS PRIVATE LIMITED
628.	018205002069 AM19	039504000560 AM19	0310824148	03/10/2018	MANGALAM ORGANICS LIMITED
629.	018205000736 AM20	039504000461 AM20	0310832255	16/10/2019	RELIANCE INDUSTRIES LIMITED
630.	018205000823 AM20	039504000791 AM20	0310832783	14/11/2019	YASHO INDUSTRIES LIMITED
631.	018205000932 AM19	039504000723 AM18	0310819898	19/03/2018	RELIANCE INDUSTRIES LIMITED
632.	018205001593 AM19	039504000523 AM19	0310824120	01/10/2018	RELIANCE INDUSTRIES LIMITED
633.	018205001602 AM19	039504000713 AM19	0310825506	07/12/2018	RELIANCE INDUSTRIES LIMITED
634.	018205001626 AM19	039504000755 AM19	0310824651	24/10/2018	WOCKHARDT LIMITED
635.	018205001640 AM19	039504000794 AM19	0310825466	06/12/2018	RELIANCE INDUSTRIES LIMITED
636.	018205001828 AM21	039504000492 AM21	0310839386	06/11/2020	STERLING AUXILIARIES PVT LTD
637.	018205000076 AM19	039504000833 AM18	0310818749	30/01/2018	RELIANCE INDUSTRIES LIMITED
638.	018205000596 AM20	039504000516 AM20	0310831402	06/09/2019	RELIANCE INDUSTRIES LIMITED
639.	018205000727 AM20	039504000569 AM20	0310832186	14/10/2019	RELIANCE INDUSTRIES LIMITED
640.	018205000737 AM20	039504000684 AM20	0310832257	16/10/2019	RELIANCE INDUSTRIES LIMITED
641.	018205000781 AM20	039504000630 AM20	0310832521	30/10/2019	RELIANCE INDUSTRIES LIMITED

642.	018205000793 AM20	039504000667 AM20	0310832613	06/11/2019	RELIANCE INDUSTRIES LIMITED
643.	018205000824 AM20	039504000702 AM20	0310832785	14/11/2019	MANGALAM ORGANICS LIMITED
644.	018205000836 AM20	039504000757 AM20	0310832850	18/11/2019	REYAANSH HEALTHCARE
645.	018205000862 AM20	039504000752 AM20	0310832948	22/11/2019	RELIANCE INDUSTRIES LIMITED
646.	018205000889 AM20	039504000793 AM20	0310833193	04/12/2019	RUBICON RESEARCH PRIVATE LIMITED
647.	018205000932 AM20	039504000824 AM20	0310833696	26/12/2019	RELIANCE INDUSTRIES LIMITED
648.	018205001644 AM19	039504000821 AM19	0310825637	13/12/2018	RELIANCE INDUSTRIES LIMITED
649.	018205001784 AM21	039504000469 AM21	0310839149	27/10/2020	SHIRDI CHEMICALS PRIVATE LIMITED
650.	018205000536 AM20	039504000435 AM20	0310831056	19/08/2019	RELIANCE INDUSTRIES LIMITED
651.	018205000586 AM20	039504000422 AM20	0310831365	04/09/2019	RELIANCE INDUSTRIES LIMITED
652.	018205000597 AM20	039504000420 AM20	0310831403	06/09/2019	RELIANCE INDUSTRIES LIMITED
653.	018205000639 AM20	039504000534 AM20	0310831632	19/09/2019	RELIANCE INDUSTRIES LIMITED
654.	018205000729 AM20	039504000662 AM20	0310832193	14/10/2019	RELIANCE INDUSTRIES LIMITED
655.	018205000782 AM20	039504000641 AM20	0310832525	30/10/2019	RELIANCE INDUSTRIES LIMITED
656.	018205000814 AM20	039504000707 AM20	0310832770	14/11/2019	RELIANCE INDUSTRIES LIMITED
657.	018205000848 AM18	039504000429 AM18	0310816994	13/11/2017	RELIANCE INDUSTRIES LIMITED
658.	018205000863 AM20	039504000748 AM20	0310832950	22/11/2019	RELIANCE INDUSTRIES LIMITED

659.	018205001095 AM18	039504000588 AM18	0310817601	07/12/2017	RELIANCE INDUSTRIES LIMITED
660.	018205001116 AM19	039504000515 AM19	0310823558	05/09/2018	RELIANCE INDUSTRIES LIMITED
661.	018205001568 AM19	039504000709 AM19	0310824946	12/11/2018	PUNJAB CHEMICALS AND CROP PROTECTION LTD
662.	018205001594 AM19	039504000597 AM19	0310824751	29/10/2018	RELIANCE INDUSTRIES LIMITED
663.	018205001603 AM19	039504000820 AM19	0310825528	07/12/2018	RELIANCE INDUSTRIES LIMITED
664.	018205001610 AM19	039504000640 AM19	0310825242	27/11/2018	RELIANCE INDUSTRIES LIMITED
665.	018205001636 AM19	039504000790 AM19	0310825414	05/12/2018	RELIANCE INDUSTRIES LIMITED
666.	018205000464 AM20	039504000426 AM20	0310830632	29/07/2019	WOCKHARDT LIMITED
667.	018205000587 AM20	039504000419 AM20	0310831366	04/09/2019	RELIANCE INDUSTRIES LIMITED
668.	018205000598 AM20	039504000421 AM20	0310831405	06/09/2019	RELIANCE INDUSTRIES LIMITED
669.	018205000618 AM20	039504000477 AM20	0310831537	13/09/2019	RELIANCE INDUSTRIES LIMITED
670.	018205000640 AM20	039504000450 AM20	0310831645	19/09/2019	RELIANCE INDUSTRIES LIMITED
671.	018205000730 AM20	039504000661 AM20	0310832194	14/10/2019	RELIANCE INDUSTRIES LIMITED
672.	018205000783 AM20	039504000642 AM20	0310832526	30/10/2019	RELIANCE INDUSTRIES LIMITED
673.	018205000849 AM18	039504000503 AM18	0310817005	13/11/2017	RELIANCE INDUSTRIES LIMITED
674.	018205000864 AM20	039504000763 AM20	0310832952	22/11/2019	RELIANCE INDUSTRIES LIMITED

675.	018205000891 AM20	039504000801 AM20	0310833209	04/12/2019	RELIANCE INDUSTRIES LIMITED
676.	018205000936 AM18	039504000532 AM18	0310817326	27/11/2017	RELIANCE INDUSTRIES LIMITED
677.	018205001460 AM19	039504000538 AM19	0310824776	29/10/2018	RELIANCE INDUSTRIES LIMITED
678.	018205001578 AM19	039504000710 AM19	0310826028	31/12/2018	RELIANCE INDUSTRIES LIMITED
679.	018205001785 AM21	039504000472 AM21	0310839161	27/10/2020	LACTOSE (INDIA) LTD.,
680.	018205001792 AM21	039504000462 AM21	0310839208	29/10/2020	LACTOSE (INDIA) LTD.,
681.	018205002003 AM19	039504000701 AM16	0310809434	30/11/2016	RELIANCE INDUSTRIES LIMITED
682.	018205000850 AM18	039504000472 AM18	0310816995	13/11/2017	RELIANCE INDUSTRIES LIMITED
683.	018205000964 AM20	039504000826 AM20	0310833938	06/01/2020	REYAANSH HEALTHCARE
684.	018205001076 AM18	039504000625 AM18	0310817606	07/12/2017	RELIANCE INDUSTRIES LIMITED
685.	018205001127 AM19	039504000423 AM19	0310823249	24/08/2018	RELIANCE INDUSTRIES LIMITED
686.	018205001595 AM19	039504000580 AM19	0310824772	29/10/2018	RELIANCE INDUSTRIES LIMITED
687.	018205001604 AM19	039504000619 AM19	0310825331	30/11/2018	RELIANCE INDUSTRIES LIMITED
688.	018205001611 AM19	039504000658 AM19	0310825187	22/11/2018	RELIANCE INDUSTRIES LIMITED
689.	018205001637 AM19	039504000789 AM19	0310825463	05/12/2018	RELIANCE INDUSTRIES LIMITED
690.	018205000672 AM20	039504000625 AM20	0310831873	27/09/2019	OC SPECIALITIES PVT LTD
691.	018205000732 AM20	039504000589 AM20	0310832227	15/10/2019	RELIANCE INDUSTRIES LIMITED

692.	018205000801 AM20	039504000734 AM20	0310832693	11/11/2019	RELIANCE INDUSTRIES LIMITED
693.	018205000867 AM20	039504000821 AM20	0310832992	26/11/2019	RELIANCE INDUSTRIES LIMITED
694.	018205001112 AM19	039504000445 AM19	0310822942	09/08/2018	YASHO INDUSTRIES LIMITED
695.	018205001156 AM18	039504000727 AM18	0310817858	18/12/2017	RELIANCE INDUSTRIES LIMITED
696.	018205001175 AM18	039504000654 AM18	0310818025	27/12/2017	RELIANCE INDUSTRIES LIMITED
697.	018205001590 AM19	039504000539 AM19	0310824742	29/10/2018	RELIANCE INDUSTRIES LIMITED
698.	018205000191 AM20	039504000157 AM20	0310829190	22/05/2019	SALVI CHEMICAL INDUSTRIES LIMITED
699.	018205000310 AM20	039504000142 AM20	0310829937	26/06/2019	RELIANCE INDUSTRIES LIMITED
700.	018205000336 AM20	039504000266 AM20	0310830037	03/07/2019	RELIANCE INDUSTRIES LIMITED
701.	018205000381 AM20	039504000335 AM20	0310830246	12/07/2019	ORIENTAL AROMATICS LTD
702.	018205000541 AM20	039504000307 AM20	0310831071	20/08/2019	RELIANCE INDUSTRIES LIMITED
703.	018205000621 AM20	039504000275 AM20	0310831542	13/09/2019	RELIANCE INDUSTRIES LIMITED
704.	018205000703 AM19	039504000297 AM19	0310822441	19/07/2018	RELIANCE INDUSTRIES LIMITED
705.	018205001119 AM19	039504000342 AM19	0310822835	03/08/2018	RELIANCE INDUSTRIES LIMITED
706.	018205001426 AM21	039504000182 AM21	0310836907	26/06/2020	YASHO INDUSTRIES LIMITED
707.	018205001518 AM21	039504000269 AM21	0310837562	07/08/2020	SHARON BIO MEDICINE LTD
708.	018205001631 AM21	039504000359 AM21	0310838204	10/09/2020	STRATECHEM (INDIA) PVT LTD

709.	018205000340 AM20	039504000318 AM20	0310830043	03/07/2019	TITAN LABORATORIES PRIVATE LIMITED
710.	018205000370 AM20	039504000296 AM20	0310830184	09/07/2019	LACTOSE (INDIA) LTD.,
711.	018205000460 AM18	039504000215 AM18	0310814112	20/06/2017	RELIANCE INDUSTRIES LIMITED
712.	018205000704 AM19	039504000269 AM19	0310822445	19/07/2018	RELIANCE INDUSTRIES LIMITED
713.	018205000722 AM19	039504000267 AM19	0310822469	20/07/2018	RELIANCE INDUSTRIES LIMITED
714.	018205001140 AM18	039504000348 AM18	0310817566	07/12/2017	RELIANCE INDUSTRIES LIMITED
715.	018205001408 AM21	039504000168 AM21	0310836789	22/06/2020	YASHO INDUSTRIES LIMITED
716.	018205001427 AM21	039504000178 AM21	0310836909	26/06/2020	YASHO INDUSTRIES LIMITED
717.	018205001535 AM21	039504000243 AM21	0310837606	11/08/2020	RELIANCE INDUSTRIES LIMITED
718.	018205001550 AM21	039504000390 AM20	0310830654	29/07/2019	SI GROUP - INDIA PRIVATE LIMITED
719.	018205001565 AM21	039504000288 AM21	0310837797	20/08/2020	PIRAMAL ENTERPRISES LIMITED
720.	018205001639 AM21	039504000284 AM20	0310829992	28/06/2019	NOCIL LIMITED
721.	018205001685 AM21	039504000328 AM21	0310838112	07/09/2020	ZENITH DYEINTERMEDIATES LIMITED
722.	018205000316 AM20	039504000268 AM20	0310829959	27/06/2019	RELIANCE INDUSTRIES LIMITED
723.	018205000461 AM18	039504000201 AM18	0310814111	20/06/2017	RELIANCE INDUSTRIES LIMITED
724.	018205000479 AM20	039504000381 AM20	0310830728	01/08/2019	RELIANCE INDUSTRIES LIMITED
725.	018205000660 AM19	039504000318 AM19	0310822508	23/07/2018	RELIANCE INDUSTRIES LIMITED

726.	018205000692 AM18	039504000246 AM18	0310815890	22/09/2017	RELIANCE INDUSTRIES LIMITED
727.	018205000723 AM19	039504000332 AM19	0310822247	11/07/2018	STERLING AUXILIARIES PVT LTD
728.	018205001566 AM21	039504000291 AM21	0310837801	20/08/2020	RELIANCE INDUSTRIES LIMITED
729.	018205001618 AM21	039504000350 AM21	0310838091	04/09/2020	YASHO INDUSTRIES LIMITED
730.	018205000317 AM20	039504000190 AM20	0310829960	27/06/2019	RELIANCE INDUSTRIES LIMITED
731.	018205000374 AM20	039504000338 AM20	0310830207	10/07/2019	THINQ PHARMA-CRO LIMITED
732.	018205000389 AM20	039504000294 AM20	0310830351	16/07/2019	RELIANCE INDUSTRIES LIMITED
733.	018205000714 AM19	039504000188 AM19	0310822468	20/07/2018	RELIANCE INDUSTRIES LIMITED
734.	018205001586 AM21	039504000299 AM21	0310837947	28/08/2020	MANGALAM DRUGS AND ORGANICS LIMITED
735.	018205001619 AM21	039504000310 AM21	0310838114	07/09/2020	ZIM LABORATORIES LIMITED.
736.	018205001678 AM21	039504000378 AM21	0310838408	22/09/2020	YASHO INDUSTRIES LIMITED
737.	018205000225 AM20	039504000204 AM20	0310829355	30/05/2019	RAVESHIA ORGANICS LLP
738.	018205000261 AM20	039504000225 AM20	0310829588	12/06/2019	RELIANCE INDUSTRIES LIMITED
739.	018205000318 AM20	039504000267 AM20	0310829964	27/06/2019	RELIANCE INDUSTRIES LIMITED
740.	018205000390 AM20	039504000293 AM20	0310830352	16/07/2019	RELIANCE INDUSTRIES LIMITED
741.	018205000443 AM20	039504000387 AM20	0310830566	25/07/2019	RELIANCE INDUSTRIES LIMITED
742.	018205000522 AM20	039504000364 AM20	0310830992	14/08/2019	RELIANCE INDUSTRIES LIMITED
743.	018205000890 AM18	039504000351 AM18	0310816306	11/10/2017	RELIANCE INDUSTRIES LIMITED

744.	018205001432 AM21	039504000198 AM21	0310836938	29/06/2020	MANGALAM DRUGS AND ORGANICS LIMITED
745.	018205001459 AM21	039504000141 AM21	0310837129	10/07/2020	SHARON BIO MEDICINE LTD
746.	018205001489 AM21	039504000240 AM21	0310837311	22/07/2020	USV PRIVATE LIMITED
747.	018205001627 AM21	039504000327 AM21	0310838181	09/09/2020	VISWAAT CHEMICALS LIMITED
748.	018205000348 AM20	039504000329 AM20	0310830123	05/07/2019	PROLIFE INDUSTRIES LIMITED
749.	018205000492 AM20	039504000326 AM20	0310830799	05/08/2019	RELIANCE INDUSTRIES LIMITED
750.	018205000687 AM19	039504000116 AM19	0310821813	21/06/2018	RELIANCE INDUSTRIES LIMITED
751.	018205001126 AM19	039504000406 AM19	0310823341	28/08/2018	RELIANCE INDUSTRIES LIMITED
752.	018205001398 AM21	039504000137 AM21	0310836741	18/06/2020	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
753.	018205001433 AM21	039504000196 AM21	0310836944	30/06/2020	SHIRDI CHEMICALS PRIVATE LIMITED
754.	018205001480 AM21	039504000231 AM21	0310837276	20/07/2020	MEHTA API PRIVATE LIMITED
755.	018205001589 AM19	039504000355 AM19	0310825690	17/12/2018	RELIANCE INDUSTRIES LIMITED
756.	018205001735 AM21	039504000361 AM21	0310838514	28/09/2020	ZENITH DYEINTERMEDIATES LIMITED
757.	018205000264 AM20	039504000223 AM20	0310829590	12/06/2019	RELIANCE INDUSTRIES LIMITED
758.	018205000619 AM20	039504000325 AM20	0310831538	13/09/2019	RELIANCE INDUSTRIES LIMITED
759.	018205000687 AM20	039504000340 AM20	0310831915	30/09/2019	STERLING AUXILIARIES PVT LTD
760.	018205000718 AM19	039504000273 AM19	0310822477	20/07/2018	RELIANCE INDUSTRIES LIMITED

761.	018205000731 AM19	039504000195 AM19	0310822304	13/07/2018	RELIANCE INDUSTRIES LIMITED
762.	018205000841 AM18	039504000395 AM18	0310816996	13/11/2017	RELIANCE INDUSTRIES LIMITED
763.	018205000914 AM16	039504000337 AM16	0310797764	28/07/2015	ORION CHEM PRIVATE LIMITED
764.	018205001040 AM18	039504000399 AM18	0310817554	07/12/2017	RELIANCE INDUSTRIES LIMITED
765.	018205001513 AM21	039504000239 AM21	0310837496	30/07/2020	MATRIX FINE SCIENCES PRIVATE LIMITED
766.	018205000265 AM20	039504000222 AM20	0310829591	12/06/2019	RELIANCE INDUSTRIES LIMITED
767.	018205000471 AM20	039504000327 AM20	0310830678	30/07/2019	RELIANCE INDUSTRIES LIMITED
768.	018205000526 AM20	039504000365 AM20	0310831019	16/08/2019	RELIANCE INDUSTRIES LIMITED
769.	018205000620 AM20	039504000334 AM20	0310831540	13/09/2019	RELIANCE INDUSTRIES LIMITED
770.	018205000688 AM20	039504000135 AM20	0310831916	30/09/2019	STERLING AUXILIARIES PVT LTD
771.	018205000699 AM18	039504000371 AM18	0310815896	22/09/2017	RELIANCE INDUSTRIES LIMITED
772.	018205001006 AM20	039504000166 AM20	0310829318	29/05/2019	RESONANCE SPECIALTIES LIMITED
773.	018205001455 AM21	039504000192 AM21	0310837078	08/07/2020	SAVLA CHEMICALS LIMITED
774.	018205001757 AM21	039504000409 AM21	0310838968	19/10/2020	NEON LABORATORIES LTD.
775.	018205000125 AM20	039504000023 AM20	0310828866	08/05/2019	RELIANCE INDUSTRIES LIMITED
776.	018205000250 AM20	039504000021 AM20	0310829479	07/06/2019	RELIANCE INDUSTRIES LIMITED

777.	018205000268 AM20	039504000110 AM20	0310829637	14/06/2019	RELIANCE INDUSTRIES LIMITED
778.	018205000428 AM18	039504000106 AM18	0310813970	14/06/2017	RELIANCE INDUSTRIES LIMITED
779.	018205000497 AM18	039504000049 AM18	0310814608	13/07/2017	RELIANCE INDUSTRIES LIMITED
780.	018205000689 AM19	039504000102 AM19	0310822037	28/06/2018	RELIANCE INDUSTRIES LIMITED
781.	018205001101 AM20	039404000928 AM20	0310834973	21/02/2020	GITANJALI CHEMICALS PVT LTD
782.	018205001156 AM20	039404001042 AM20	0310835503	19/03/2020	AARTI DRUGS LIMITED
783.	018205001255 AM21	039504000035 AM21	0310836083	04/05/2020	THINQ PHARMA-CRO LIMITED
784.	018205001444 AM21	039404001071 AM20	0310836991	01/07/2020	AARTI DRUGS LIMITED
785.	018205001750 AM21	039404000978 AM20	0310838950	16/10/2020	AARTI DRUGS LIMITED
786.	018205001977 AM19	039504000010 AM17	0310804503	09/05/2016	RELIANCE INDUSTRIES LIMITED
787.	018205000498 AM18	039504000012 AM18	0310814610	13/07/2017	RELIANCE INDUSTRIES LIMITED
788.	018205000736 AM19	039504000001 AM19	0310820951	14/05/2018	RELIANCE INDUSTRIES LIMITED
789.	018205001090 AM20	039404000962 AM20	0310834862	13/02/2020	BENZO CHEM INDUSTRIES PVT LTD
790.	018205001146 AM20	039404000907 AM20	0310835431	17/03/2020	ETERNIS FINE CHEMICALS LIMITED
791.	018205001203 AM21	039504000017 AM21	0310835789	21/04/2020	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
792.	018205001981 AM19	039504000027 AM17	0310809723	09/12/2016	RELIANCE INDUSTRIES LIMITED
793.	018205000127 AM20	039504000011 AM20	0310828948	10/05/2019	RELIANCE INDUSTRIES LIMITED

794.	018205001042 AM20	039404000879 AM20	0310834406	22/01/2020	AQUILA ORGANICS PVT.LTD.
795.	018205001104 AM20	039404000970 AM20	0310835027	24/02/2020	AARTI DRUGS LIMITED
796.	018205001160 AM20	039404001060 AM20	0310835521	19/03/2020	ALTA LABORATORIES LIMITED
797.	018205000128 AM20	039504000009 AM20	0310828949	10/05/2019	RELIANCE INDUSTRIES LIMITED
798.	018205000693 AM19	039504000104 AM19	0310821936	26/06/2018	RELIANCE INDUSTRIES LIMITED
799.	018205001105 AM20	039404000969 AM20	0310835028	24/02/2020	AARTI DRUGS LIMITED
800.	018205001148 AM20	039404001032 AM20	0310835439	17/03/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
801.	018205000550 AM18	039504000021 AM18	0310814604	13/07/2017	RELIANCE INDUSTRIES LIMITED
802.	018205001083 AM20	039404000948 AM20	0310834835	13/02/2020	KOPRAN RESEARCH LABORATORIES LIMITED
803.	018205001106 AM20	039404000980 AM20	0310835029	24/02/2020	AARTI DRUGS LIMITED
804.	018205001149 AM20	039404001033 AM20	0310835441	17/03/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
805.	018205001364 AM21	039504000105 AM21	0310836584	09/06/2020	RELIANCE INDUSTRIES LIMITED
806.	018205001818 AM21	039404001085 AM20	0310839307	04/11/2020	AARTI DRUGS LIMITED
807.	018205000717 AM19	039504000114 AM19	0310821990	28/06/2018	RELIANCE INDUSTRIES LIMITED
808.	018205000742 AM19	039504000011 AM19	0310821193	23/05/2018	RELIANCE INDUSTRIES LIMITED
809.	018205000797 AM19	039504000013 AM19	0310820654	25/04/2018	RELIANCE INDUSTRIES LIMITED
810.	018205001084 AM20	039404000961 AM20	0310834847	13/02/2020	KAIRAV CHEMOFARBE INDUSTRIES LTD.
811.	018205001291 AM21	039504000062 AM21	0310836183	13/05/2020	RUBICON RESEARCH PRIVATE LIMITED

812.	018205000554 AM16	039404001090 AM15	0310794291	02/03/2015	KRISHNA ANTIOXIDANTS PRIVATE LIMITED
813.	018205001085 AM20	039404000960 AM20	0310834848	13/02/2020	KAIRAV CHEMOFARBE INDUSTRIES LTD.
814.	018205001150 AM20	039404001050 AM20	0310835445	17/03/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
815.	018205001208 AM21	039504000025 AM21	0310835832	25/04/2020	RUBICON RESEARCH PRIVATE LIMITED
816.	018205001292 AM21	039504000056 AM21	0310836184	13/05/2020	MATRIX FINE SCIENCES PRIVATE LIMITED
817.	018205001376 AM21	039404001084 AM20	0310836635	11/06/2020	AARTI DRUGS LIMITED
818.	018205001443 AM21	039404000979 AM20	0310836990	01/07/2020	AARTI DRUGS LIMITED
819.	018205001453 AM21	039404001083 AM20	0310837056	07/07/2020	AARTI DRUGS LIMITED
820.	018205000249 AM20	039504000015 AM20	0310829466	07/06/2019	RELIANCE INDUSTRIES LIMITED
821.	018205001138 AM20	039404001030 AM20	0310835376	12/03/2020	ASTEC LIFESCIENCES LIMITED
822.	018205001254 AM21	039504000020 AM21	0310836081	04/05/2020	RELIANCE INDUSTRIES LIMITED
823.	018205001295 AM21	039504000069 AM21	0310836213	15/05/2020	OLIVE HEALTH CARE
824.	018205001749 AM21	039404001019 AM20	0310838949	16/10/2020	AARTI DRUGS LIMITED
825.	018205000721 AM20	039404000541 AM20	0310832145	11/10/2019	GLENMARK PHARMACEUTICALS LIMITED
826.	018205001347 AM19	039404000413 AM19	0310823358	28/08/2018	DANOPHARM CHEMICALS PRIVATE LIMITED
827.	018205001666 AM21	039404000395 AM21	0310838311	16/09/2020	KEVA FRAGRANCES PRIVATE LIMITED
828.	018205001738 AM21	039404000504 AM21	0310838842	13/10/2020	BELCHEM INDUSTRIES INDIA PVT. LTD.
829.	018205001758 AM21	039404000525 AM21	0310838974	19/10/2020	AARTI DRUGS LIMITED
830.	018205001766 AM21	039404000548 AM21	0310839000	20/10/2020	AARTI DRUGS LIMITED

831.	018205001826 AM21	039404000596 AM21	0310839361	05/11/2020	AARTI DRUGS LIMITED
832.	018205002106 AM19	039404000713 AM19	0310825212	26/11/2018	GLOBE TROTTERS PVT LTD
833.	018205000622 AM20	039404000395 AM20	0310831546	13/09/2019	ENCUBE ETHICALS PVT LTD
834.	018205000656 AM20	039404000422 AM20	0310831769	24/09/2019	DANOPHARM CHEMICALS PRIVATE LIMITED
835.	018205000765 AM20	039404000526 AM20	0310832396	23/10/2019	ASHISH LIFE SCIENCE PRIVATE LIMITED
836.	018205000907 AM20	039404000576 AM20	0310833390	13/12/2019	ANTHEA AROMATICS PRIVATE LIMITED
837.	018205000942 AM20	039404000788 AM20	0310833754	27/12/2019	DIPS BIOSCIENCE PVT.LTD.
838.	018205000959 AM14	039404000687 AM14	0310756546	01/11/2013	BLISS GVS PHARMA LIMITED
839.	018205001195 AM15	039404000539 AM15	0310789636	24/09/2014	INDOFIL INDUSTRIES LIMITED
840.	018205001378 AM19	039404000504 AM19	0310823779	17/09/2018	J B CHEMICALS AND PHARMACEUTICALS LIMITED
841.	018205001741 AM21	039404000536 AM21	0310838904	15/10/2020	ALTA LABORATORIES LIMITED
842.	018205001759 AM21	039404000528 AM21	0310838975	19/10/2020	AARTI DRUGS LIMITED
843.	018205001767 AM21	039404000526 AM21	0310839001	20/10/2020	AARTI DRUGS LIMITED
844.	018205001783 AM21	039404000571 AM21	0310839148	27/10/2020	ASHISH LIFE SCIENCE PRIVATE LIMITED
845.	018205001788 AM21	039404000410 AM21	0310839173	28/10/2020	AARTI DRUGS LIMITED
846.	018205001827 AM21	039404000597 AM21	0310839362	05/11/2020	AARTI DRUGS LIMITED
847.	018205001634 AM21	039404000406 AM21	0310838227	11/09/2020	ASTEC LIFESCIENCES LIMITED
848.	018205001713 AM21	039404000468 AM21	0310838628	01/10/2020	BENZO CHEM INDUSTRIES PVT LTD
849.	018205001752 AM21	039404000523 AM21	0310838952	16/10/2020	BENZO CHEM INDUSTRIES PVT LTD

850.	018205001844 AM21	039404000423 AM21	0310839485	11/11/2020	AARTI DRUGS LIMITED
851.	018205000515 AM14	039404000536 AM13	0310736143	30/05/2013	CALYX CHEMICALS & PHARMACEUTICALS LTD.
852.	018205000533 AM20	039404000397 AM20	0310831038	16/08/2019	FRESENIUS KABI INDIA PRIVATE LIMITED
853.	018205000612 AM20	039404000455 AM20	0310831483	11/09/2019	J B CHEMICALS AND PHARMACEUTICALS LIMITED
854.	018205000677 AM20	039404000494 AM20	0310831896	27/09/2019	AVIK PHARMACEUTICAL LTD
855.	018205001635 AM21	039404000408 AM21	0310838219	11/09/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
856.	018205001753 AM21	039404000524 AM21	0310838953	16/10/2020	AARTI DRUGS LIMITED
857.	018205001769 AM21	039404000527 AM21	0310839017	20/10/2020	AARTI DRUGS LIMITED
858.	018205001790 AM21	039404000569 AM21	0310839187	28/10/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
859.	018205000617 AM20	039404000462 AM20	0310831524	13/09/2019	KEVA FRAGRANCES PRIVATE LIMITED
860.	018205000670 AM20	039404000484 AM20	0310831860	27/09/2019	KAIRAV CHEMOFARBE INDUSTRIES LTD.
861.	018205000826 AM20	039404000639 AM20	0310832792	14/11/2019	CLARIANT INDIA LIMITED
862.	018205001671 AM21	039404000421 AM21	0310838377	21/09/2020	FDC LTD
863.	018205001745 AM21	039404000392 AM21	0310838931	16/10/2020	AARTI DRUGS LIMITED
864.	018205001754 AM21	039404000531 AM21	0310838954	16/10/2020	AVIK PHARMACEUTICAL LTD
865.	018205001778 AM21	039404000412 AM21	0310839084	23/10/2020	AARTI DRUGS LIMITED
866.	018205000880 AM14	039404000591 AM14	0310753016	09/10/2013	CIPLA LIMITED.
867.	018205001143 AM13	039404000792 AM13	0310717692	19/12/2012	CHAMPIONX DAI-ICHI INDIA PRIVATE LIMITED
868.	018205001155 AM15	039404000692 AM15	0310790392	20/10/2014	INDOCO REMEDIES LIMITED

869.	018205001636 AM21	039404000422 AM21	0310838206	10/09/2020	ALTA LABORATORIES LIMITED
870.	018205001672 AM21	039404000431 AM21	0310838378	21/09/2020	GLENMARK LIFE SCIENCES LIMITED
871.	018205001746 AM21	039404000516 AM21	0310838932	16/10/2020	AARTI DRUGS LIMITED
872.	018205001779 AM21	039404000411 AM21	0310839085	23/10/2020	AARTI DRUGS LIMITED
873.	018205000671 AM20	039404000485 AM20	0310831861	27/09/2019	KAIRAV CHEMOFARBE INDUSTRIES LTD.
874.	018205000696 AM20	039404000514 AM20	0310832013	04/10/2019	J B CHEMICALS AND PHARMACEUTICALS LIMITED
875.	018205000818 AM20	039404000636 AM20	0310832767	14/11/2019	GLENMARK PHARMACEUTICALS LIMITED
876.	018205000828 AM20	039404000628 AM20	0310832799	15/11/2019	GLENMARK LIFE SCIENCES LIMITED
877.	018205001383 AM19	039404000568 AM19	0310824072	28/09/2018	ARCH PHARMALABS LIMITED
878.	018205001673 AM21	039404000430 AM21	0310838379	21/09/2020	GLENMARK LIFE SCIENCES LIMITED
879.	018205001704 AM21	039404000467 AM21	0310838594	30/09/2020	KAIRAV CHEMOFARBE INDUSTRIES LTD.
880.	018205001736 AM21	039404000490 AM21	0310838813	09/10/2020	GLENMARK PHARMACEUTICALS LIMITED
881.	018205001748 AM21	039404000514 AM21	0310838947	16/10/2020	BENZO CHEM INDUSTRIES PVT LTD
882.	018205001756 AM21	039404000825 AM20	0310838959	16/10/2020	AARTI DRUGS LIMITED
883.	018205001764 AM21	039404000414 AM21	0310838998	20/10/2020	ANUH PHARMA LIMITED
884.	018205001811 AM21	039404000500 AM21	0310839257	02/11/2020	ENCUBE ETHICALS PVT LTD
885.	018205001545 AM19	039404000774 AM19	0310825559	10/12/2018	J B CHEMICALS AND PHARMACEUTICALS LIMITED
886.	018205001630 AM21	039404000407 AM21	0310838188	10/09/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
887.	018205001765 AM21	039404000415 AM21	0310838999	20/10/2020	ANUH PHARMA LIMITED

888.	018205001824 AM21	039404000594 AM21	0310839355	05/11/2020	BHARAT SERUMS AND VACCINES LIMITED
889.	018205001850 AM21	039404000550 AM21	0310839024	20/10/2020	GLENMARK PHARMACEUTICALS LIMITED
890.	018205001225 AM21	039404000023 AM21	0310836018	27/04/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
891.	018205001329 AM21	039404000085 AM21	0310836308	21/05/2020	DORF KETAL CHEMICALS INDIA PRIVATE LIMITED
892.	018205001377 AM21	039404000119 AM21	0310836651	12/06/2020	AARTI INDUSTRIES LTD
893.	018205001437 AM21	039404000210 AM21	0310836960	30/06/2020	ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED
894.	018205001456 AM21	039404000227 AM21	0310837081	08/07/2020	GLENMARK PHARMACEUTICALS LIMITED
895.	018205001473 AM21	039404000254 AM21	0310837163	14/07/2020	KEVA FRAGRANCES PRIVATE LIMITED
896.	018205001693 AM21	039404000283 AM21	0310838453	24/09/2020	ETERNIS FINE CHEMICALS LIMITED
897.	018205000207 AM20	039404000134 AM20	0310829265	27/05/2019	GLENMARK LIFE SCIENCES LIMITED
898.	018205001360 AM21	039404000115 AM21	0310836572	08/06/2020	KUSUMA PHARMA
899.	018205001474 AM21	039404000257 AM21	0310837175	14/07/2020	GLENMARK PHARMACEUTICALS LIMITED
900.	018205001573 AM21	039404000344 AM21	0310837840	24/08/2020	HIKAL LIMITED
901.	018205001625 AM21	039404000370 AM21	0310838163	08/09/2020	AMINES AND PLASTICIZERS LIMITED
902.	018205001632 AM21	039404000340 AM21	0310838214	11/09/2020	GLENMARK PHARMACEUTICALS LIMITED
903.	018205001751 AM21	039404000297 AM21	0310838951	16/10/2020	AARTI DRUGS LIMITED
904.	018205000714AM14	039404000199AM14	0310736614	04/06/2013	CALYX CHEMICALS & PHARMACEUTICALS LTD.
905.	018205001440 AM21	039404000201 AM21	0310836986	01/07/2020	AARTI DRUGS LIMITED

906.	018205001446 AM21	039404000157 AM21	0310837001	01/07/2020	AARTI DRUGS LIMITED
907.	018205001458 AM21	039404000218 AM21	0310837120	09/07/2020	KEVA FRAGRANCES PRIVATE LIMITED
908.	018205001789 AM21	039404000346 AM21	0310839184	28/10/2020	AARTI DRUGS LIMITED
909.	018205000279 AM20	039404000201 AM20	0310829703	17/06/2019	KAIRAV CHEMOFARBE INDUSTRIES LTD.
910.	018205001478 AM21	039404000232 AM21	0310837216	15/07/2020	BDR PHARMACEUTICALS INTERNATIONAL PRIVATE LIMITED
911.	018205001567 AM21	039404000362 AM21	0310837815	20/08/2020	FDC LTD
912.	018205001268 AM21	039404000039 AM21	0310836098	05/05/2020	AARTI INDUSTRIES LTD
913.	018205001334 AM21	039404000112 AM21	0310836419	29/05/2020	DELTA FINOCHEM PRIVATE LIMITED
914.	018205001397 AM21	039404000169 AM21	0310836740	18/06/2020	BENZO CHEM INDUSTRIES PVT LTD
915.	018205001441 AM21	039404000202 AM21	0310836987	01/07/2020	AARTI DRUGS LIMITED
916.	018205001479 AM21	039404000260 AM21	0310837228	16/07/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
917.	018205001442 AM21	039404000200 AM21	0310836988	01/07/2020	AARTI DRUGS LIMITED
918.	018205001528 AM21	039404000306 AM21	0310837580	10/08/2020	KOSHA CHEMTECH PVT LTD
919.	018205001603 AM21	039404000388 AM21	0310838005	31/08/2020	ASTEC LIFESCIENCES LIMITED
920.	018205001628 AM21	039404000341 AM21	0310838186	10/09/2020	GLENMARK PHARMACEUTICALS LIMITED
921.	018205001755 AM21	039404000184 AM21	0310838958	16/10/2020	AARTI DRUGS LIMITED
922.	018205001346 AM19	039404000340 AM19	0310823354	28/08/2018	DANOPHARM CHEMICALS PRIVATE LIMITED
923.	018205001366 AM21	039404000141 AM21	0310836585	09/06/2020	INDO AMINES LIMITED
924.	018205001529 AM21	039404000310 AM21	0310837582	10/08/2020	INDOCO REMEDIES LIMITED
925.	018205001545 AM16	039404000240 AM16	0310799907	30/10/2015	INDO AMINES LIMITED

926.	018205001217 AM19	039404000390 AM19	0310822723	31/07/2018	KEVA FRAGRANCES PRIVATE LIMITED
927.	018205001224 AM21	039404000024 AM21	0310836017	27/04/2020	J B CHEMICALS AND PHARMACEUTICALS LIMITED
928.	018205001214 AM21	039404000003 AM21	0310835903	25/04/2020	JINDAL DRUGS PRIVATE LIMITED
929.	018205001771 AM21	022404000094 AM21	0210210167	20/10/2020	SYNNAT PHARMA PRIVATE LIMITED
930.	018205001216 AM21	039404000005 AM21	0310835906	25/04/2020	JINDAL DRUGS PRIVATE LIMITED
931.	018205001399 AM21	022404000027 AM21	0210209928	18/06/2020	HALDIA PETROCHEMICALS LIMITED
932.	018205001417 AM21	022404000030 AM21	0210209934	23/06/2020	HALDIA PETROCHEMICALS LIMITED
933.	018205001724 AM21	022404000087 AM21	0210210144	06/10/2020	HALDIA PETROCHEMICALS LIMITED
934.	018205001400AM21	022404000028 AM21	0210209929	18/06/2020	HALDIA PETROCHEMICALS LIMITED
935.	018205001418AM21	022404000031 AM21	0210209935	23/06/2020	HALDIA PETROCHEMICALS LIMITED

The Committee has also taken following decisions:

(i) While considering the cases of M/s Deepak Phenolics Limited, it was decided to issue Standard Input Output Norms (SIONs) with respect to Export products namely (a) Phenol and (b) Acetone.

(ii) The Committee also considered the pending cases of M/s Reliance Industries Ltd. for fixation of adhoc norms and it was decided to refer all the pending cases of M/s Reliance Industries Ltd. to D/o C&PC for its comments.

Meeting ended with thanks to Chair and participants

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